LYKIS LIMITED  trading as ;GREENLINE TEA & EXPORTS LIMITED.
14,N.S. ROAD,3RD FLOOR,SATHI CHAMBER,ROOM NO.314B,KOLKATA 700001
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
SHARMA AND ASSOCIATES
17 MUKHRAM KANORIA ROAD, HOWRAH - 711101, WEST BENGAL, INDIA.
Used Since :01/04/2012

KOLKATA
COFFEE AND TEA INCLUDED IN CLASS 30.
2625876   12/11/2013
SAJ FOOD PRODUCTS PVT.LTD.
PURNA BHABAN,5/1, A J C BOSE ROAD,KOLKATA 700020.
Manufacturer & Merchant
AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
VICTOR MOSES & CO.
TEMPLE CHAMBERS,6 OLD POST OFFICE STREET,GROUND FLOOR,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Biscuits, cookies and confectionery

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS “OCEAN SALT COOKIES” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.904415.
2625877  12/11/2013
SAJ FOOD PRODUCTS PVT.LTD.
PURNA BHABAN,5/1, A J C BOSE ROAD,KOLKATA 700020.
Manufacturer & Merchant
AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
VICTOR MOSES & CO.
TEMPLE CHAMBERS,6 OLD POST OFFICE STREET,GROUND FLOOR,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Biscuits, cookies and confectionery
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS "NAN KHATAI COOKIES" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 904415..
SUBLIME

2684370    21/02/2014

SOCIETE DES PRODUITS NESTLE S.A.
1800 VEVERY, SWITZERLAND
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

COCOA AND COCOA-BASED PREPARATIONS AND BEVERAGES; CHOCOLATE, CHOCOLATE PRODUCTS, CHOCOLATE-BASED PREPARATIONS AND BEVERAGES; CONFECTIONERY, SWEETS, CANDIES; SUGAR CONFECTIONERY; SUGAR; CHEWING GUM; BAKERY PRODUCTS, BREAD, PASTRY; BISCUITS, CAKES, COOKIES, WAFERS, TOFFEES; ICE CREAM, WATER ICES, SHERBETS, FROZEN CONFECTIONS, FROZEN CAKES, FROZEN DESSERTS, FROZEN YOGHURTS; BREAKFAST CEREALS, MUESLI, CORN FLAKES, CEREAL BARS, READY-TO-EAT CEREALS; CEREAL PREPARATIONS; PIZZAS; EXTRUDED CEREAL BASED SNACKS.
Aaram
2701045  18/03/2014
ANJANI KUMAR GATTANI
trading as ;Nawal Chand Ramkishan
C/o - Nawal Chand Ramkishan, A.T. Road, Jorhat, Assam - 785001
Manufacturer and Trader

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :11/03/2014
KOLKATA
Rice.
2748399   02/06/2014
GANESH GRAINS LIMITED
trading as ;GANESH GRAINS LIMITED.
88,BURTOLLA STREET,KOLKATA - 700 007, WEST BENGAL, INDIA.
MANUFACTURERS, MERCHANTS AND EXPORTERS.
AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,IB,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/04/2000
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, atta, maida, besan, sattu & chana sattu, suji, bread, cakes, biscuits, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (except salad dressings); spices; pulses including arhar dal, chana dal, kabuli chana, masoor dal, matar dal, moong dal, rajma, urad dal kala etc. and Indian snacks.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1623502.
OXERVIT

2799457  28/08/2014

CADELL HEALTHCARE PVT. LTD.,
trading as ;CADELL HEALTHCARE PVT. LTD.,
#27/2, 1ST MAIN ROAD, 5TH CROSS, YADAVAGIRI, MYSORE - 570020. KARNATAKA.
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used

CHENNAI

Food Preparations made from Cereals, Maltose and Natural Sweeteners.
2853534 30/11/2014
KAMLESH KUKREJA
trading as ;Jaideep Enterprises
1/1, Kalali Mohalla , Chawani , Indore ( M.P. )
Manufacturer & Merchants
Sole Proprietary Firm
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :27/01/2011
MUMBAI
Cummins seeds (jeera) , Tapioca , sago , starch , spices , Namkeen , Papad , Til ( Seamen seed ) ,Chana , gram , chick pea , Salt , flour and preparation made from cereals , Instant Mix powder , Ajwaine , Khaskhas , Methidana .
2959005 08/05/2015
SHREE BALAJI AGRO FARM INDUSTRIES PRIVATE LIMITED
412, ASHIANA TRADE CENTRE, ADITYAPUR, ADITYAPUR, JAMSHEDPUR 831013.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
MONORANJAN MONDAL, ADVOCATE
AUROBINDANAGAR, STREET NO.7, P.O. HINDUSTHAN CABLES, DIST. BURDA, PIN 713 335, WEST BENGAL, INDIA.
Used Since: 01/01/2012
KOLKATA
RICE
PLUTO'S LAJJARAM
2986969  17/06/2015
BISWAJIT SHARMA
trading as : PLUTO FOOD PRODUCT & CO
17/1B,NIMTALA GHAT STREET, KOLKATA-700 006, W.B., INDIA.
MANUFACTURE (S), MERCHANT (S), TRADER (S) & EXPORTER (S).
SOLE PROPRIETOR IS BEING INDIAN CITIZEN.
Address for service in India/Attorney address:
DAS & ASSOCIATES
56/6, THAKUR RAMKRISHNA LANE, HOWRAH 711 104, WEST BENGAL, INDIA
Used Since : 18/05/2015
KOLKATA
TEA, ATTA, MAIDA, BESAN, SUJI, FLOUR & PREPARATIONS MADE FROM CEREALS, SOYA CHUNKS, PAPAD,
CHANACHUR, BHUJIA, NAMKEEN, CONFECTIONERY PRODUCTS, SALT AND SPICES INCLUDED IN CLASS-30.
2996209  29/06/2015
CITIZEN TOKEI KABUSHIKI KAISHA
trading as ;CITIZEN WATCH CO., LTD.
1-12,6-CHOME,TANASHI-CHO,NISHI-TOKYO-SHI,TOKYO,JAPAN
MANUFACTURERS AND MERCHANTS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
2999156  02/07/2015

P.GOPAL

trading as ; VENUS TRAADERS

406, BHAVANI MAIN ROAD, OPP TO KKS K MAHAL, ERODE - 638004. 22.TN. INDIA

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

V. BALAKRISHNAN

17/18, MILL ROAD, 2ND FLOOR, COIMBATORE - 641 001.

Used Since :04/04/1997

CHENNAI

CONTIMENTS- TURMERIC POWDERS, TUREMERIC RAW AND OTHER PRODUCTS MADE OUT OF TURMERIC
MEEWAH

3013961    21/07/2015
ELITE GOLD LTD.
JIPFA BUILDING, MAIN STREET, P.O BOX 181, ROAD TOWN TORTOLA, BRITISH VIRGIN ISLANDS.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED IN THE BRITISH VIRGIN ISLANDS.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA
NOODLES, INSTANT NOODLES AND NOODLES BASED PREPARED MEALS
3017398  27/07/2015
BIPUL KUMAR KOTHARI
trading as ;KOTHARI FOOD PRODUCT
CHANGRA BANDHA, COOCH BEHAR, WEST BENGAL
MERCHANTS AND MANUFACTURERS
A PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
B & T ASSOCIATES
516, FIRST FLOOR, M3A SMG-1, GHAZIABAD 201005 U.P.
Used Since : 01/05/2015
KOLKATA
CONFECTIONERY, BISCUITS AND NAMKEEN, RUSK, READY TO EAT SNACK PRODUCTS, PUFF, POP CORN, POHA,
CANDY, CHEWING GUM, CAKE, PASTRY INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1899184.
3041331 25/08/2015
DHUNSERI TEA & INDUSTRIES LIMITED
trading as ;DHUNSERI TEA & INDUSTRIES LIMITED
DHUNSERI HOUSE, 4A, WOODBURN PARK, KOLKATA - 700 020, WEST BENGAL.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used
To be associated with:
695890, 696165, 696166, 703357, 703359, 705895, 871369, 871370, 2014282, 3041330

KOLKATA
FOOD FOR HUMAN CONSUMPTION, READY TO EAT FOOD, SALAD DRESSINGS, SPICES, COFFEE, TEA OF ALL TYPES,
ARTIFICIAL COFFEE, COFFEE SUBSTITUTES, COCOA, SUGAR, RICE, TAPIOCA, SAGO, FLOUR AND PREPARATIONS
MADE FROM CERELAS, ICE CREAM, BREAD, BAKERY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST,
BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), ALL TYPE OF FLOUR, ATTA, DALIA, SUJI,
MAIDA, NAMKEEN OF ALL KINDS INCLUDED IN CLASS 30
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 703359,871370.
3046745  03/09/2015
GANESH GRAINS LIMITED
trading as ;GANESH GRAINS LIMITED.
88,BURTOLLA STREET,KOLKATA 700007,WEST BENGAL, INDIA.
MANUFACTURERS, MERCHANTS AND EXPORTERS.
AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used
To be associated with:
2751707

KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, atta, maida, besan, sooji, sattu, dalia including ready to eat snack foods, pasta, macaroni, papad, wafers chips, cornflakes, vermicelli, spaghetti, tortillas, tacos, semolina, gingerbread, cookies, lozenges, marzipan, pralines, puddings, tarts, bread, cakes, biscuits, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (except salad dressings); spices;&nbsp;dal, Indian snacks.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS..

THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER..THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2751707.
3059812 21/09/2015
GANESH GRAINS LIMITED
trading as ;GANESH GRAINS LIMITED.
88,BURTOLLA STREET,KOLKATA 700007,WEST BENGAL, INDIA.
MANUFACTURERS, MERCHANTS AND EXPORTERS.
AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, atta, maida, besan, sooji, sattu, dalia including ready to eat snack foods, pasta, macaroni, papad, wafers chips, cornflakes, vermicelli, spaghetti, tortillas, tacos, semolina, gingerbread, cookies, lozenges, marzipan, pralines, puddings, tarts, bread, cakes, biscuits, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (except salad dressings); spices; pulses, dal, Indian snacks.

NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2751707.
POCKET

3072076  07/10/2015
ELITE GOLD LTD.
JIPFA BUILDING, MAIN STREET, P.O.BOX 181, ROAD TOWN TORTOLA, BRITISH VIRGIN ISLANDS.
MANUFACTURERS AND MERCHANTS
A COMPANY DULY ORGANIZED AND EXISTING UNDER LAWS OF THE BRITISH VIRGIN ISLANDS.
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA
CANDY, COFFEE, TEA, COCOA, SUGAR, COOKIES, BREAD, PASTRY AND CONFECTIONERY
SUPRICE
3161893  16/01/2016
NM FOOD IMPEX PVT.LTD.
trading as ;NM FOOD IMPEX PVT.LTD.
138KM STONE, G.T ROAD TARAORI KARNAL HARYANA 132116
Manufacturing and Trading
Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :15/01/2016
DELHI
RICE, SPICES, COFFEE, TEA, COCOA, SUGAR, SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS)
MOHD. AKRAM
trading as ;AFIYA PRODUCTS
MOHALLA SHEKHPURA LAL BAGH HASAN PUR DISTT AMROHA U.P
MERCHANTS/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2015
DELHI
ATTA, MAIDA SUJI, BESAN, RICE, NAMKEEN, TEA, COFFEE, BUISCUIT, CONFECTIONERY ITEMS, SUGAR, SPICE,
HONEY, PAP AD, BREAD, PASTRY, ICES, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES IN
CLASS 30
3179531  08/02/2016
NITINBHAI CHHAGANBHAI PATEL
trading as ;T-CON FOOD PRODUCT
PLOT NO. 402-406, RJD TEXTILE PARK, ICHCHAPORE, HAZIRA ROAD, SURAT - 394510, GUJARAT, INDIA

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Used Since :01/04/2013
AHMEDABAD
CHOCOLATE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. service is restricted in the state of Gujrat only.
3185669    15/02/2016
SUNNY PATEL
trading as ;SUNNY CORPORATION
16/2A, ARMENIAN STREET, KOLKATA-700 001, WEST BENGAL.
MANUFACTURER & TRADER
AN INDIAN PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET,UTTARPARA,HOOGHLY,PIN 712 258,WEST BENGAL,INDIA.
Used Since :01/04/2015
KOLKATA
NAMKEEN, CHIPS, BHUJIA, PAPAD & READY TO EAT SNACKS BEING IN CLASS 30.
DENNIS

3194253   24/02/2016
ROCK AND STORM DISTILLARIES (P) LTD
JAKHAL LEHRAGAGA ROAD VILL CHAJJI TEHSIL SUNAM DISTT SANGRUR
Merchants & Manufacturers

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :24/02/2016

DELHI
Wheat-based snacks; Cereal-based snacks; Rice-based snacks; Maize-based snack foods; Corn-based snack foods; Gram Flour based Snacks; Gluten Free Snacks; Namkeen (Snacks); Biscuits; Chocolate; Candies; Toffees
3200710  03/03/2016
SHREE SARVAMAYEE PRODUCTS PVT. LTD.
trading as ;SHREE SARVAMAYEE PRODUCTS PVT. LTD.
G.S. ROAD,GARIKHANNA (OPP VETERINARY HOSPITAL),SHILLONG,PIN 793002,MEGHALAYA,INDIA
MANUFACTURING, TRADING AND RETAILING.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
BUREAU OF PATENTS AND TRADE MARKS
17,REHMAN VILLA,DR.S.K. BHUYAN ROAD,DIGHALIPUKHURI (EAST),GUWAHATI 781 001,ASSAM.
Used Since :01/08/2014
KOLKATA
RICE OF ALL TYPES.
RS BODYZO
3215365  18/03/2016
RANVIR SINGH BIJARNIA
trading as ;Ranvir Singh Bijarnia
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021
Proposed to be Used
To be associated with:
3150561
MUMBAI
Meal replacement nutritional drinks mix other than for medical purpose; Cereal based energy bars; High-protein cereal bars.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3150561.
3286497   16/06/2016
AFZAL HUSSAIN
trading as ;REHAN TRADERS
345 , SECTOR - B / 7 , CHANDAN NAGAR , INDORE ( M.P.)
Manufacturer and Merchants
Sole Proprietary firm
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :08/12/2014
MUMBAI
RUSK,BREAD, PASTRY , CAKE & BAKERY PRODUCTS .
GALAV

3291589    22/06/2016
MANJU AGRAWAL
trading as ;BALAJI FOOD PROCESSER
GRAM SHANKARPUR, T.P. NAGAR, GWALIOR (M.P.)
MANUFACTURE, PACKERS & MERCHANTS

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :01/04/2011

MUMBAI
ATTA, BESAN, DALIA, MEDA, SPICES, MADE FORM CEREALS.
3303153 06/07/2016
SONA BISCUITS LIMITED
trading as ;SONA BISCUITS LIMITED
CONTINENTAL CHAMBERS, 5TH FLOOR, 15A HEMANTA BASU SARANI, KOLKATA - 700 001, WEST BENGAL.
Manufacturer, Merchant & Trader
AN INDIAN COMPANY DULY REGISTERED UNDER THE PROVISIONS OF THE COMPANIES ACT, 1956
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :25/01/2016
KOLKATA
Biscuits
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MARIE AND ALL OTHER DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2719320.
3359296 10/09/2016
ALKESHWARI FOODS PVT. LTD.
Ward No-08, Karyanand Nagar, Purani Bazar, Near Power Sub Stn. PO- Lakhisarai, Dist-Lakhisarai, Bihar - 811311
Manufacturers And Traders
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :09/09/2016
KOLKATA
Rice.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD DILBAG ..
PRATIDIN
3364735  17/09/2016
MAMATA AGARWAL
2nd Floor of Plot No. DDD/10, Civil Township, Rourkela - 4, P.S. - Raghunathpali, District - Sundargarh Odisha
Manufacturer And Trader
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :16/09/2016
KOLKATA
Spices, Semolina, Flour, flour and preparations made from cereals, sago, Gram flour.
3428630    07/12/2016
AYUSH GUPTA
trading as ;Hingwale
H3/ 12, MODEL TOWN, DELHI110009.
MANUFACTURER
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :01/11/2016
DELHI
spices, coffee, tea, seasonings, honey, sauces, muesli, saffron, turmeric, asafoetida and other spices and spiceware, flour
and preparations made from cereals, bread, pastry and confectionery, ices; treacle; yeast, baking powder; salt, mustard;
vinegar, condiments.
3442966  28/12/2016
MR. VIVEK PAL
trading as ; VEE KAY SALES
VILLAGE DHOOM MANIKPUR DADRI GAUTAMBUDH NAGAR, U.P.-203207
MANUFACTURE/TRADE/MERCHANTABILITY
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since : 19/11/2016
DELHI
BAKERIES ITEMS LIKE RUSS, BISCUITS, BREAD, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; NAMKEEN, RICE;
TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONS;
EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES
[CONDIMENTS]; SPICES; ICE, AS PER CLASS 30
3453150  10/01/2017
SATNAM SINGH
trading as ;NAMDHARI FOOD & DAIRY INDUSTRIES
VILLAG SASRALI COLONY, P.O. BASTI JODHEWAL, LUDHIANA (PB).
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since :28/12/2016
DELI
ATTA, MAIDA, SUJI, BESAN, DALIA & SPICES, CONFECTIONERY & BAKERY PRODUCTS INCLUDING BREAD BISCUITS, CHOCOLATE CANDY & ICE CREAM, FROZEN DESERT ALL BEING GOODS INCLUDED IN CLASS 30
3455375  12/01/2017
RUTUJA PRADEEP LIMAYE-BHOSALE
trading as ;NAVINYA FOODS PRODUCTS
PADMA MADHAV APARTMENT LANE NO-2 DHAHANUKAR COLONY, S.NO 126, PLOT NO 168, KOTHRUD PUNE, KARVE ROAD PUNE PMC (MAHARASHTRA) 411029
MANUFACTURER AND TRADERS
AN INDIAN NATIONAL
Address for service in India/Attorney address:
RELIABLE TRADEMARK CONSULTANT
matru ashish chs ltd, shop no.15,wing - A, rsc - 52, opp ajara bank, gorai - 2, borivali west,mumbai - 400092
Used Since :09/09/2007
MUMBAI
AIL TYPES LADDU AND POLI, CHAKALI, READY TO EAT ITEMS ALL TYPES ATTA N PICKLE
3465570  24/01/2017
AVNI PATNI

trading as ; BAKERS AT 169 DEGREE
61, MLA COLONY, JAWAHAR CHOWK, BHOPAL (M.P.) - 462001
MANUFACTURER, TRADER AND PACKER

Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
205, k.k. bapna arcade janjirwala square, indore, 452001
Used Since :01/04/2015

MUMBAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30.
3482638    14/02/2017
SUKHDEV PIPLDE GURJAR
trading as ;Sukhdev Masala Udhog
Sukhdev masala Udhog vii-kukravad. Post,Tahslil,Dist.Harda,Ranhai Kala,Madhya Pradesh-461331
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
MUMBAI
MASALA POWDERS INCLUDED IN CLASS 30 FOR SALE IN STATE OF MADHYA PRADESH ONLY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTER " G" SEPARATELY.
3490207   22/02/2017
M/S. SAGAR LENTILS PVT. LTD.
PLOT NO. G-3/1, MIDC AREA, DISTT. JALGAON-425002, MAHARASHTRA
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :09/12/1987

Mumbai

coffee, rice, flour and preparations made from cereals
CREAMLITE
3492912    27/02/2017
CREMICA FOOD INDUSTRIES LTD.
202, GROUND FLOOR, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI-110020
MANUFACTURER & MERCHANR
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
Vinegar, relishes, dressing/ spread / mayonnaise, retorted food, toppings.
3508333    14/03/2017
RAHUL CHANDRAPALSINGH SISODIYA
RAJPUT PURA. AT-POST- DANAPUR,DIST. AKOLA,TELHARA,Maharashtra - 444108
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
MUMBAI
PAPADS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OM.
3524968 13/04/2017
SHREE GAJRAJ CORPORATION PRIVATE LIMITED
SHOP NO. 04, SAI KRUPA APARTMENT, LOKMANYA NAGAR, PADA NO. 04, NEAR DR. NAMDAS, THANE (WEST), THANE-400606
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY

Proposed to be Used
To be associated with:
3471276
MUMBAI
TEA AND COFFEE
NAJAR ME NA AAYE SIDHA PET ME JAYE

3575431  21/06/2017

HOUSEFULL FOOD GRUHA UDYOG
PLOT NO.18,F S NO.353,SHREE SARVODAYA AUDYOGIC SAH.,VASHAT,CHINCHOLI,TQ.SHEGAON,SIT BULDHANA-444203
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SUYOG
Shaniwarpeth,Deulgaonraja

Proposed to be Used
MUMBAI

PREPARATIONS MADE FROM CEREALS ,BREAD,PAstry AND ALL OTHER ITEMS INCLUDED IN CLASS 30
WHEY GOLD

3580507 29/06/2017

BRIGHT LIFECARE PRIVATE LIMITED
312, AJ Chamber, Street No. 4, Nai Wala Karol Bagh, New Delhi-110005
A company incorporated

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used
DELHI
Cereal based Energy Bars, Carbohydrate-based nutritional drink mix for use as a meal replacement, Starches for dietetic purposes [other than pharmaceutical], Tea, Coffee, Honey, Cocoa, Sugar, Rice, Artificial coffee; Flour and Preparations made from Cereals, Bread, Treacle; Baking Powder; Salt, Mustard; Vinegar, Sauces, (Condiments); Spices included in Class 30.
KITTY KO

3589854  12/07/2017

BHARAT HOTELS LIMITED
Barakhamba Lane, New Delhi - 110 001, India
An Indian Company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Used Since: 22/03/2017

To be associated with:
2187287, 2187303

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago coffee substitutes, flour and preparation made from cereals, bread, biscuits, cakes, pastry treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces, spices, ice included in class 30.

The Applicant wishes to claim rights in all colours.
3589890    12/07/2017
BHARAT HOTELS LIMITED
Barakhamba Lane, New Delhi - 110 001, India
An Indian Company incorporated under the Indian Companies Act, 1956
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since :22/03/2017
To be associated with:
2187287, 2187303
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago coffee substitutes, flour and preparation made from cereals, bread, biscuits, cakes, pastry treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces, spices, ice included in class 30.
The Applicant wishes to claim rights in all colors.
3598452  24/07/2017
HUNGER INC HOSPITALITY PRIVATE LIMITED
Unit 1, Process House, Kamala City, S.B Road, Lower Parel, Mumbai - 400013
Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C-2/39 SAFDARJUNG DEVELOPMENT AREA, NEW DELHI
Used Since :14/06/2017

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice
VITA PURE
3668848    02/11/2017
SUMAN GUPTA
Vita Agro Processed Foods, 3/39, Site-II Industrial Area, Loni Road, Mohan Nagar, Ghaziabad -201007
Sole Proprietor
Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION;D-177,SHYAM PARK EXT., SAHIBABAD,GHAZIABAD
Proposed to be Used
DELHI
Mixed Spices, Spices, Seasonings, Mayonnaise, Ketchup, Garlic Puree, Ginger Puree, Vegetable Purees [saucis],
Chutney and Ground Spices, Salts, seasonings, flavourings and condiments.
PICCADELI JOBAR

3673987   09/11/2017

INTERNATIONAL FOODSTUFFS CO.L.L.C.
Industrial Area No.1, Behind Alwahda Street, P.O. Box 4115, Sharjah, U.A.E.
A Limited Liability Company organised under the laws of the State of Sharjah, U.A.E.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

To be associated with:
3477519

MUMBAI

Chocolates, confectionery, candies, biscuits (all types), cakes, pasta, macaroni, noodles, instant noodles, spaghetti, vermicelli, yeast, baking powder and other bakery Ingredients, salad dressings, mayonnaise, vinegar, ketchUp & sauces (condiments), ready to cook dough products, frozen dough, frozen parathas, ice creams, non-dairy frozen desserts, ice desserts, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, bread, pastry, treacle, salt, mustard, flour made from cereals, spices; food beverages (Grain-based and Herbal), gravies, herbal tea, honey being goods included in class 30.
ALMO

3676673    13/11/2017

IMPERIAL MERCHANTS PVT. LTD.
475-76, KATRA ISHWAR BHAWAN, KHARI BAOLI, DELHI-110006
BODY INCORPORATE

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI

RICE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS; BREAD, PASTRY AND CONFECTIONERY; HONEY, TREACLE; YEAST; BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS), KETCHUP; SPICES IN CLASS 30.
3683120 21/11/2017
REHAN
trading as ;TAJ MFG. & TRADING COMPANY
156/21/3, GALI NO. 8, KANCH KA PUL, LAKHIPURA, MEERUT (U.P.)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :09/05/2012
To be associated with:
3653639
DELHI
NAMKEEN, WRAFFERS & PUFFS
3684182  22/11/2017
DE DIET CHEF INDIA PVT. LTD.
201, SURYA KIRAN BUILDING, K.G. MARG, NEW DELHI-110001
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
BISCUITS, WAFERS, CONFECTIONARY, (TOFFEE, LOLLIPPOP, BUBBLE GUM) ALL FOOD ITEMS INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO., 3047374 & 3627684.
LOVEIT

3684187   22/11/2017

MRS. BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR-144410, PUNJAB
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/06/2017

DELHI

BISCUITS, WAFERS, CONFECTIONARY, (TOFFEE, LOLLIPOP, BUBBLE GUM) ALL FOOD ITEMS INCLUDED IN CLASS 30.
3686604    24/11/2017
DE DIET CHEF INDIA PVT. LTD.
201, SURYA KIRAN BUILDING, K.G. MARG, NEW DELHI-110001
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
To be associated with:
3627684, 3631794, 3684182

DELHI
BISCUITS, WAFERS, CONFECTIONARY, (TOFFEE, LOLLIPOP, BUBBLE GUM) ALL FOOD ITEMS INCLUDED IN CLASS 30.
RIO4

3686606  24/11/2017
BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR -144410, PUNJAB.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since: 01/05/2017
DELHI
BISCUITS, WAFERS, TOFFEE, LOLLIPOP, BUBBLE GUM INCLUDED IN CLASS 30.
3690183  29/11/2017

VANDANA GUPTA
trading as ;LALA PRODUCTS
75/62 RANJEET PURWA DHANKUTTI KANPUR U.P
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.

Used Since :01/04/2017

DELHI
HEENG & SPICES
3692133 01/12/2017

LOTUS ENTERPRISES,
J - 13/58, FIRST FLOOR, RAJOURI GARDEN, DELHI - 110 027
RAVI PUNJ (PROPRIETOR)

Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI), TELEWARA, DELHI - 110 006.

Proposed to be Used
DELHI

BAKERY AND CONFECTIONERY GOODS, BEING GOODS INCLUDED IN CLASS - 30.
Surbhi Golden

3695807 06/12/2017
Surbhi Agriculture Food Industries
5/10, Kamgar Nagar No.-1, New Prabhadevi Road, Prabhadevi, Mumbai, Maharashtra-400025

Sole Proprietor

Address for service in India/Attorney address:
Pratibha Gupta
B-2, 2nd Floor, Joshi Colony, I.P. Ext., Patparganj, Delhi - 110092.

Proposed to be Used
Mumbai
Spices
MILIND DATTATRAYA WAGH
PLOT NO. 51,52 AMALNER CO.OP. IND. ESTATE AT POST MANGARUL, TAL. AMALNER DIST- JALGAON, MAHARASHTRA - 425401
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
MUMBAI

Puffed rice, Poha (Snack foods made of broken rice)
3699524 11/12/2017
SHANKAR LAL BAGHERWAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHANKAR SWEETS & NAMKEEN
Shukla Chowk, Mandsaur - 458002, Madhya Pradesh
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :02/10/1959
MUMBAI
Preparations made from cereals (namkeen)
3701128  13/12/2017
NAVEEN LUDWANI TRADING AS D.N. ENTERPRISES
ADDRESS – 78/2/1 PALDA INDUSTRIAL AERA INDORE 45001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
LOLIPOPS, ICECREAM, TOOFFEES, GEMS (COFECTIONERY PRODUCTS), BAKERYPRODUCTS AND INCLUDED CLASS
30
3701508    13/12/2017
SOCCER INTERNATIONAL PVT. LTD.
BASTI SHEIKH ROAD, JALANDHAR-144002 (PUNJAB)
BODY INCORPORATE

Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/04/2010

DELHI
FOODSTUFFS OF PLANT ORIGIN PREPARED FOR CONSUMPTION OR CONSERVATION, CEREALS AND FOODSTUFFS PREPARED FOR HUMAN CONSUMPTION INCLUDING IN CLASS 30.
3701514 13/12/2017
SOCcer International Private Limited
Basti Sheikh Road, Jalandhar-144002 (PB)
Body Incorporate
Address for service in India/Agents address:
S. Handa & Co.
B-XVIII/18 Purian Mohalla Batala 143505 (PB)

Proposed to be Used
DELHI
Foodstuffs of plant origin prepared for consumption or conservation, cereals and foodstuffs prepared for human consumption including in Class 30.
Trade Marks Journal No: 1942, 24/02/2020 Class 30

3705202  18/12/2017
DE DIET CHEF INDIA PVT. LTD
201, SURYA KIRAN BUILDING, 19, KG. MARG, NEW DELHI-110001
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :14/09/2017

To be associated with:
3635480

DELHI
tea, coffee, herbal tea, flavored tea included in class 30.
Trade Marks Journal No: 1942, 24/02/2020 Class 30

3705277 18/12/2017
MANOJ KUMAR J AISWAL
16/364, POLICE LINE CHAURAHA RAIBARELY (U.P.), (INDIA)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since: 01/04/2009
DELHI
BREAD, TOAST, NAMKEEN FLOUR AND PREPARATIONS MADE FROM CEREALS & SPICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO., 2456058.
3707579  20/12/2017
ETI GIDA SANAYI VE TICARET ANONIM SIRKETI
ORGANIZE SANAYI BOLGESI 11.CADDE ESKISEHIR TURKEY
A joint stock company organized and existing under the laws of Turkey

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Biscuits; chocolates; pastries; crackers; wafers; cakes; pies; desserts, namely, bakery desserts, desserts based on flour and chocolate, mousse desserts, ice desserts; ice-cream, edible ices.

*color claimed is feature of the mark.*
3707580 20/12/2017
ETI GIDA SANAYI VE TICARET ANONIM SIRKETI
ORGANIZE SANAYI BOLGESI 11.CADDE ESKISEHIR TURKEY
A joint stock company organized and existing under the laws of Turkey

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Biscuits; chocolates; pastries; crackers; wafers; cakes; pies; desserts, namely, bakery desserts, desserts based on flour and chocolate, mousse desserts, ice desserts; ice-cream, edible ices.

color claimed is feature of the mark.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1892511.
3707582 20/12/2017

ETI GIDA SANAYI VE TICARET ANONIM SIRKETI
ORGANIZE SANAYI BOLGESI 11.CADDE ESKISEHIR TURKEY
A joint stock company organized and existing under the laws of Turkey

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Biscuits; chocolates; pastries; crackers; wafers; cakes; pies; desserts, namely, bakery desserts, desserts based on flour and chocolate, mousse desserts, ice desserts; ice-cream, edible ices.

color claimed is feature of the mark.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1892511.
3707584  20/12/2017
ETI GIDA SANAYI VE TICARET ANONIM SIRKETI
ORGANIZE SANAYI BOLGESI 11.CADDE ESKISEHIR TURKEY
A joint stock company organized and existing under the laws of Turkey
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Biscuits; chocolates; ice-cream, edible ices.
*color claimed is feature of the mark.*
*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1892511.*
3707586  20/12/2017
ETI GIDA SANAYI VE TICARET ANONIM SIRKETI
ORGANIZE SANAYI BOLGESI 11.CADDE ESKISEHIR TURKEY
A joint stock company organized and existing under the laws of Turkey
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Biscuits; chocolates; pastries; crackers; wafers; cakes; pies; desserts, namely, bakery desserts, desserts based on flour and chocolate, mousse desserts, ice desserts; ice-cream, edible ices.

color claimed is feature of the mark.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1892511.
3707589  20/12/2017
ETI GIDA SANAYI VE TICARET ANONIM SIRKETI
ORGANIZE SANAYI BOLGESI 11.CADDE ESKISEHIR TURKEY
A joint stock company organized and existing under the laws of Turkey
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Biscuits; chocolates; pastries; crackers; wafers; cakes; pies; desserts, namely, bakery desserts, desserts based on flour and chocolate, mousse desserts, ice desserts; ice-cream, edible ices.
color claimed is feature of the mark.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1892511.
3707590  20/12/2017

ETI GIDA SANAYI VE TICARET ANONIM SIRKETI
ORGANIZE SANAYI BOLGESI 11.CADDE ESKISEHIR TURKEY
A joint stock company organized and existing under the laws of Turkey

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI
Biscuits; chocolates; pastries; crackers; wafers; cakes; pies; desserts, namely, bakery desserts, desserts based on flour
and chocolate, mousse desserts, ice desserts; ice-cream, edible ices.

color claimed is feature of the mark.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1892511.
Proposed to be Used
DELHI
Biscuits; chocolates; pastries; crackers; wafers; cakes; pies; desserts, namely, bakery desserts, desserts based on flour and chocolate, mousse desserts, ice desserts; ice-cream, edible ices. **color claimed is feature of the mark.**
ETI GIDA SANAYI VE TICARET ANONIM SIRKETI
ORGANIZE SANAYI BOLGESI 11.CADDE ESKISEHIR TURKEY
A joint stock company organized and existing under the laws of Turkey

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Biscuits; chocolates; pastries; crackers; wafers; cakes; pies; desserts, namely, bakery desserts, desserts based on flour and chocolate, mousse desserts, ice desserts; ice-cream, edible ices.

color claimed is feature of the mark.
**Proposed to be Used**

**DELHI**

Biscuits; chocolates; pastries; crackers; wafers; cakes; pies; desserts, namely, bakery desserts, desserts based on flour and chocolate, mousse desserts, ice desserts; ice-cream, edible ices.

*color claimed is feature of the mark.*
3707596 20/12/2017
ETI GIDA SANAYI VE TICARET ANONIM SIRKETI
ORGANIZE SANAYI BOLGESI 11.CADDE ESKISEHIR TURKEY
A joint stock company organized and existing under the laws of Turkey
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELI
Biscuits; chocolates; pastries; crackers; wafers; cakes; pies; desserts, namely, bakery desserts, desserts based on flour and chocolate, mousse desserts, ice desserts; ice-cream, edible ices.

color claimed is feature of the mark.
AMARGAZAK

3709292   22/12/2017
SHRI RAJEEV KUMAR GARG PROP. OF M/S AMAR FOOD PRODUCT
NEAR LADY LOYAL HOSPITAL, SHAHEED BHAGAT SINGH DWAR, AGRA
proprietorship firm

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :09/11/2004

DELHI
GAZAK, REWARI, CHIKKI, TILPATTI
3713755   28/12/2017
MADAN LAL HALWAI
5285, SADAR THANNA ROAD, SADAR BAZAR, DELHI - 110 006
PARTNERSHIP FIRM
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Used Since :30/12/1948

DELHI
SWEETS, NAMKEENS, CONFECTIONERY, BISCUITS, BEING GOODS INCLUDED IN CLASS – 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..188624.
3715314  29/12/2017
VIPIN KUMAR JAIN
C-3/37, 1st Floor, Ashok Vihar, Phase-II, Delhi-110052.
Individual

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Used Since :15/05/2014

DELHI
POHA, ROASTED GRAM, PEANUT BRITTLE IN CLASS 30.
3715888   30/12/2017
SHIVA GLOBAL (EXPORTS) INC.
C-20, MOTIA KHAN (D/S), PAHARGANJ, NEW DELHI-110055
PARTNERSHIP FIRM
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :09/04/2001
DELHI
Rice included in class 30.
DABROWN
3716112  30/12/2017
MR BROWN BAKERY & FOOD PRODUCT PVT. LTD.
B - 35, SECTOR P, ALIGANJ, LUCKNOW-226024, UTTAR PRADESH
BODY INCORPORATE

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
Bread, buns, biscuits, cakes, pastry, bakery products, pasta, confectionery (non-medicated), toffees, sweetmeats, candies, lollipops, chocolates, jellies (fruits), namkeens, mixtures, bujia, chips, wafers, puffs, balls, frozen dough, frozen pizzas, frozen confectionery, frozen cakes, frozen pastries, frozen cookie dough, frozen biscotti dough, frozen brownie dough, confectionery in frozen form, ice cream.
9

3716621  01/01/2018

SH. AMAR TULSIYAN
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since: 07/07/2017

To be associated with:
3701767

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices, and ice.
NIINE

3718667  04/01/2018

SH. AMAR TULSIYAN
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :07/07/2017

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices, and ice.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3701767.
3722291  09/01/2018

PRAMOD KUMAR TRADING AS M. R. FLOUR MIL
JALPURA KHERA CHOGANPUR, GAUTAM BUDDHA NAGAR (U.P. )-201306.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice, Fruit Sauces, rusk , flour, Besan (gram flour), macroni, snack food products made from rusk flour, weat flour, cart, maize flour, processed maize, poha, (snack foods made of broken rice), semolina. Ketchup, Cumi, except.
3722526   09/01/2018
MOHAN MEAKIN LIMITED
MOHAN NAGAR, GHAZIABAD, U.P.
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
To be associated with:
271833

DELHI
OATS INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..262401,262402,271833,423399,692642.
3722527    09/01/2018
MOHAN MEAKIN LIMITED
MOHAN NAGAR, GHAZIABAD, U.P.
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
ready to eat breakfast cereals included in class 30

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..262401,262402,271833,423399,692642.
RASBHARRY

3722960  09/01/2018

AMIT GOYAL
15/139, AKKAWALI GALI, NOORI DARWAZA, AGRA-282002, UTTAR PRADESH

Individual

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Used Since :01/04/2004

DELHI

Namkeens, mixtures, bhujia, Sweetmeats, wafers, cheese puffs, Cream puffs, Confectionery (non-medicated), toffees, candies, chocolates, jellies (fruits).
3728397  16/01/2018
B P S N FOOD PRODUCTS (P) LTD.
L-227, Sector-3, Bawana Industrial Area, Bawana, Delhi-110039.

A Company incorporated under the Companies Act 1956 with limited liability.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Biscuits, Namkeens, Rusk.
SaiYum Foods

3729727    17/01/2018

MS. MONICA KALVANI, (PROPRIETOR) SAIYUM FOODS,
No.34, MILLENIUM BUSINESS CENTRE, CABIN 12 - BASEMENT, CORNER MARKET, MALVIYANAGAR, NEW DELHI - 110017.
Proprietor

Address for service in India/Agents address:
RAJ TRADE MARK CO.
165-E, KAMLA NAGAR, DELHI-7.

Proposed to be Used
DELHI
WHITE CHIA, QUINOA, TEFF,
3729728  17/01/2018
MS. MONICA KALVANI, (PROPRIETOR) SAiyUM FOODS,
No.34, MILLENIUM BUSINESS CENTRE, CABIN 12 - BASEMENT, CORNER MARKET, MALVIYANAGAR, NEW DELHI - 110017,
Proprietor
Address for service in India/Agents address:
RAJ TRADE MARK CO.
165-E, KAMLA NAGAR, DELHI-7.
Proposed to be Used
To be associated with:
3729727
DELHI
WHITE CHIA, QUINOA, TEFF,
AJAY KUMAR KHATRI TRADING AS : JAI KRISHNA GRUH UDYOG
PLOT NO.2, INDUSTRIAL AREA, RAIGARH - 496 001 [C.G.]
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :03/05/2016
MUMBAI
NAMKEENS INCLUDED IN CLASS 30 FOR SALE IN THE STATES OF M.P. AND CHHATTISGARH ONLY
COMPAÑÍA DE ELABORADOS DE CAFÉ EL CAFÉ C.A.
C.A., Km 35 Av Juan Tanca Marengo, Guayaquil, Guayas Ecuador
A corporation organized and existing under the laws of Ecuador

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Coffee, tea, artificial coffee.
3737423  25/01/2018

S. K. INDUSTRIES
PLOT NO. 10, SECTOR-02, PARWANOO, (H.P.).
Partnership Firm

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD’S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Proposed to be Used
DELHI

CONFECTIONERY ITEMS INCLUDING CHOCOLATES, TOFFEES, BISCUITS & WAFERS INCLUDED IN CLASS 30.
3739233  29/01/2018
MR. PRAMOD NEMINATH LIGADE
Plot No. 276, Shri Shahu Market Yard, Kolhapur - 416005
Individual

Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune - 411023

Proposed to be Used
Mumbai
Jaggery & Jaggery Powder
3758277    20/02/2018
LIKHAMI CHAND
Ratan Sagar Mangra, MLB Nagar, Tausar Nagaur
INDIVIDUAL
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.

Proposed to be Used
AHMEDABAD
Rice, Tapioca and sago, Bread, pastries and confectionery, Salt, sugar, honey.
3766602  28/02/2018
JAYESH P. RAMANI
trading as ;JAMMY FOODS
195, 196, VIJAY INDUSTRIAL ESTATE, NR. BHIKSHUK GRUH ODHAV, AHMEDABAD - 382415 GUJARAT INDIA
Address for service in India/Attorney address:
SANJIT SINGH
FLAT NO.-412, BLOCK-7, KARUNA SAGAR APPARTMENT, KANADIA ROAD, INDORE-452016, MADHYA PRADESH
Proposed to be Used
AHMEDABAD
SUGAR COATED GOLIYA, CHOCOLATES, CANDY (NON-MEDICATED), TOFFEE AND CONFECTIONERY.
3771696 07/03/2018
MRS.RUCHITA NIRAV PAREKH TRADING AS M/S. ROYAL TEA COMPANY
30, Vivekanand Township, Nr. Palanpur Jakatnaka, Adajan, Surat, 395009, Gujarat(India)
Proprietor
Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)
Used Since :26/04/2016
AHMEDABAD
Tea & Coffee
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
Piyo Royal Chai, Jiyo Royal Life

3771697  07/03/2018
MRS. RUCHITA NIRAV PAREKH TRADING AS M/S. ROYAL TEA COMPANY
30, Vivekanand Township, Nr. Palanpur Jakatnaka, Adajan, Surat, 395009, Gujarat(India)
Proprietor

Address for service in India/Attorney address:
NILESH DEOKAR
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park Road, Adajan, Surat (Gujarat)
Used Since: 26/04/2016

AHMEDABAD
Tea & Coffee

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no right over the word ROYAL..
3797959 06/04/2018
VIJAY KUMAR KUMAWAT TRADING AS JAI BHARAT ICE-CREAM FACTORY
B-103A, KANHA VIHAR, AYODHYA NAGAR, GANDHI PATH (W), VAISHALI NAGAR, JAIPUR, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :12/02/2011
AHMEDABAD
ICE-CREAM, CANDY, CAKE, PASTRY, CONFECTIONERY ITEMS INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
3800960  10/04/2018
ANIL S NATH
trading as ;CHERRY ON TOP THE CAKE SHOP
SHOP NO-9, K.K.SMRTI APARTMENT NEW MANEKLAL ESTATE, GHATKOPAR (WEST), MUMBAI-400086
MANUFACTURER AND TRADER
INDIVIDUAL

Proposed to be Used

MUMBAI
BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, BREAD, PASTRIES, CAKES, TARTS AND BISCUITS (COOKIES), SWEETS (CANDY), CANDY BARS AND CHEWING GUM, CEREAL BARS AND ENERGY BARS, PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF, BAKING PREPARATIONS AND YEASTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT ON THE WORD THE CAKE SHOP AS APPEARING ON MARK ..
3801622  10/04/2018
M/S BESTIE UNIVERSAL FOODS LLP.,
#1-7-43-46, Sardar Patel Road, DBS Corporation Club, Office No. 406, DBS House, Secunderabad, Hyderabad-500003, Telangana State, India.

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #. 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
CHENNAI
Biscuits, Cakes, Candy for food, Caramels(candy), Chewing gum(not for medical purpose), Chocolates, Chocolate beverages with milk, Chocolate-based beverages, Cocoa, Cocoa beverages with milk, Cocoa products, Cocoa based beverages, Gum(Chewing,) Ice Creams, Malt Biscuits, Waffles, Confectionery, Sugar Confectionery.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3802232    11/04/2018
DEEPAK RAMCHAND MOORJANI
trading as ;RAMA EXPORTS
35-D, 101 AND 102, SNEH SADAN BUILDING, MAIN AVENUE ROAD, SANTACRUZ (WEST),MUMBAI 400 054.
MANUFACTURER, MERCHANTS
A PARTNERSHIP FIRM
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.
Used Since :30/06/2017

MUMBAI
CONFECTIONERY, BAKERY PRODUCTS, BISCUITS, BREAD.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3803744  12/04/2018
BISHNOI AGRO INDIA PRIVATE LIMITED
OFFICE NO.46, 2ND FLOOR, 4D SQUARE, NEAR D-MART MALL, GANDHINAGAR HIGHWAY, MOTERA, AHMEDABAD - 
380005, GUJARAT, INDIA

Body Incorporate

Address for service in India/Attorney address:
NITIN SURENDRA BHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 
380004, GUJARAT, INDIA

Used Since :10/04/2013

AHMEDABAD

Processed grains, Food preparations based on grains, Whole wheat grains being dried, Rice, Processed cereals, Cereals, 
Flour, Spices.
3806845  16/04/2018
KANHAIYA LAL MEENA
847, Mishra Raja Ji Ka Rasta, 2nd Cross, Indra Bazar, G.P. Jaipur, Rajasthan
Proprietor
Address for service in India/Attorney address:
SIDHI MAHESHWARI
64, GREATER KAILASH COLONY, BEHIND APEX MALL, LAL KOTHI, TONK ROAD JAIPUR 302016
Used Since : 01/04/1956
AHMEDABAD
GAJAK, REWRI, TILPATTI, AND CONFECTIONERY GOODS INCLUDED IN CLASS 30.
3810504  19/04/2018
VASUNDHARA TEA COMPANY
VASUNDHARA TEA COMPANY, AT POST THEUR, TALUKA HAVELI, DISTRICT PUNE- 412110. MAHARASHTRA, INDIA.
PARTNERSHIP CONCERN
Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor, 22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar, Dahisar(E),
Mumbai-400068, Maharashtra

Proposed to be Used
MUMBAI
Tea *; Artificial tea; Tea beverages; Lime tea; Black tea; Iced tea; Green tea; Ginger tea; Chai tea; Instant tea; Slimming tea; Mixes for making tea; Mixes for making chai tea; Coffee, tea, cocoa and artificial coffee;
AJAY MALANI TRADING AS POOJA ENTERPRISES
Khasra No.-78 / 2 / 1 , Palda , Indore (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary , Bakery , Candies , Snack foods made from corn and in the form of rings, Namkeen Ready to eat savory snack foods made from maize meal formed by extrusion.
3831375    12/05/2018
IT'S YOUR CAKE
413, RASTA PETH, PUNE, MAHARASHTRA - 411011
BUSINESS OF CONFECTIONERS & BAKERS
PARTNERSHIP FIRM

Proposed to be Used
MUMBAI

Coffee, tea, Bread, cakes, biscuits, cookies, pastries and confectionery items all included in class 30.
SHREE YADUNANDAN FOODS PRIVATE LIMITED
309, JYOT TOWER, NEAR TOWN HALL, JAMNAGAR – 361 001 (GUJARAT) INDIA
A Private Limited Company

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used

AHMEDABAD

DOSA (FOODSTUFF MADE FROM RICE FLOUR), PIZZA, BURGER AND SANDWICHES, SNACKS, FAST FOODS, ICE-CREAM, BAKERY PRODUCTS, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS. No right for word TASTE..
3837029   18/05/2018

EVERGREEN FOODS
10, Punit Chambers, Sector-18, Vashi, Navi Mumbai-400 705
INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Used Since :02/04/2014

MUMBAI

SPICY NAMKEEN

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1943343.
3841800  24/05/2018  
SOHAN LAL AHIR  
VILLAGE- DAUTALPURA, SALEDIA, TEHSIL- BHINDER, DIST- UDAIPUR, RAJASTHAN, INDIA  
Individual  
Address for service in India/Attorney address:  
NITIN SURENDRABHAJ RAVAL  
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEVAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA  
Proposed to be Used  
AHMEDABAD  
Soya flour for food, Snack food products made from soya flour, Convenience food and savory snacks, Wafers, Dried and fresh pastas, noodles and dumplings  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NUTRIFIED..
MANISH MANJHI
MAHARANA PRATAP NAGAR, BHOPAL
MANUFACTURER AND MERCHANT
proprietorship

Proposed to be Used
MUMBAI
GULAB JAMUN MIX
PURO WELLNESS PRIVATE LIMITED
202, Mani Mahal, 11/21, Mathew Rd, Opera House, Girgaon, Mumbai, Maharashtra 400004

Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since: 15/08/2017

MUMBAI
Salt; sea salt; flavoured salt; himalayan pink salt; rock salt; mineral salt; seasonings
3859781  14/06/2018
PURO WELLNESS PRIVATE LIMITED
202, Mani Mahal, 11/21, Mathew Rd, Opera House, Girgaon, Mumbai, Maharashtra 400004
Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since: 15/08/2017

Mumbai
Salt; sea salt; flavoured salt; himalayan pink salt; rock salt; mineral salt; seasonings

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED REGISTRATION NO. 3422305,3422304.
3861981    16/06/2018
ALWAYS FRESH FOODS PVT. LTD.
C-1/B/153, GIDC, ICHHAPORE IND. ESTATE, VILL. BHATPORE, SURAT-394510 (GUJARAT) [INDIA]
A COMPANY INCORPORATED UNDER THE COMPANIES' ACT

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since : 30/09/2004

AHMEDABAD
CAKES, PASTRIES AND CONFECTIONERY; CHOCOLATE; COCOA AND ARTIFICIAL COFFEE; FLOUR AND
PREPARATIONS MADE FROM CEREALS; SAUCES; SPICES; COFFEE, TEA, EDIBLE ICES; SUGAR, HONEY, TREACLE,
NOODLE, FARSAN; CHIPS; PAKODA; BHUJIA; PAPAD; BISCUITS; GATHIYA; PANI PURI; BHEL PURI; POHA; SNACK
MIXES CONSISTING OF CRACKERS, POPCORN; SAMOSA; CHAKLI; SWEETS; CANDIES; BAKED GOODS; CUSTARDS;
ICE CREAM; KULFI; PUDDINGS; CONFECTIONERY; CHOCOLATE; SHERBET; COOKIES; PIZZA; PASTA; DHOKLA;
SANDWICHES; BREAD, WAFFLES
RAMESHKUMAR S/O BABULALJI GHANCHI
trading as ;HASMUKH AGENCIES
At Post: Pomava, Sumerpur, Dist: Pali (Rajasthan)
Used Since :12/05/2014
AHMEDABAD
TEA.
3862970   18/06/2018
SWAAD INDUSTRIES
D.NO.2-1578/1, "RAHUL", DR.C.MATHIAS ROAD, 4TH CROSS, BEJAI, MANGALURU-575004, KARNATAKA STATE, INDIA.
Partnership firm
Address for service in India/Attorney address:
LAWYERS’ ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Proposed to be Used
CHENNAI
SPICES, SPICE MIX, SPICE PREPARATION, SPICE EXTRACTS, CURRY SPICES, MIXED SPICE POWDER, EDIBLE SPICES,
SPICES IN THE FORM OF POWDER.
3865872  20/06/2018  
EVERGREEN FOODS  
10, Punit Chambers, Sector-18, Vashi, Navi Mumbai-400 705  
PARTNERSHIP FIRM  
Address for service in India/Agents address:  
RAMCHANDRA R.MANDHANE, ADVOCATE.  
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).  
Proposed to be Used  
MUMBAI  
BAKERY PRODUCTS, PASTRY, CONFECTIONERY.
3867750  22/06/2018

RELIANCE RETAIL LIMITED

trading as ;RELIANCE RETAIL LIMITED

3RD FLOOR, COURFHOUSE, DHOBITALAO, MUMBAI- 400002, MAHARASHTRA, INDIA

BODY INCORPORATE

Used Since :24/05/2014

MUMBAI

SWEETS
3867755  22/06/2018
RELIANCE RETAIL LIMITED
trading as ;RELIANCE RETAIL LIMITED
3RD FLOOR, 3RD FLOOR, COURFHOUSE, DHOBITALAO, MUMBAI- 400002, MAHARASHTRA, INDIA
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956
Used Since :06/04/2015

MUMBAI
RICE, PULSES, SPICES AND MASALA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BEST SEPARATELY.
3869582  25/06/2018
SAJU K THOMAS
KARIKKOTTU PUTHEN VEEDU, KAITHAPARAMBU PO ENATHU, PATHANAMTHITTA, 691526 KERALA INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
TEA AND ALL KINDS OF BAKERY PRODUCTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS KERALA FRESH SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN IN THE FORM OF APPLICATION.
Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
COCONA

3884802  11/07/2018
FUTURE CONSUMER LIMITED
KNOWLEDGE HOUSE, SHYAM NAGAR, OFF JOGESHWARI VIKHROLI LINK ROAD, JOGESHWARI (EAST), MUMBAI - 400 060.

Body Incorporate

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI
Sweetmeat (Candy); Candy (non medicated); Caramel and Cocoa (candy); Candy (coated); Candy bar; Toffee; Chocolates; Chocolate bars; Chocolate based beverages and spreads; Chocolate beverages with milk; Biscuits; enrobed biscuits; wafer biscuits; cookies, center filled biscuits; cakes and pastries; confectionery; waffles.
3891094  18/07/2018
AMERICAN GOURMET LLC
20C Trolley Square, Wilmington, DE 19806, U.S.A.
A Company existing under the laws of the United States of America

Address for service in India/Agents address:
DEWAN MOHAN RAJKUMAR
PODDAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI 400001
Used Since :15/10/2017

MUMBAI
MAYONNAISE; TOMATO KETCHUP; MUSTARD; SOY SAUCE; SALAD DRESSINGS; BARBEQUE SAUCE; VINEGARS;
FLAVOURING SYRUPS; BAKING POWDER; BICARBONATE OF SODA; ICING SUGAR; CORN FLOUR; POPCORN; HONEY;
TOPPING SYRUPS; FLAVOURING SYRUPS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. American.
condition to use the mark as substantially represented in the form of Application. 
3893045   20/07/2018
MRS. SUNITA MANOJ DUMBRE
trading as ;RAMKRISHNA BAZAR
PLOT NO. 13 TO 16, VASANT PATIL COMPOUND, BEHIND MUKESH PATIL OFFICE, SONARPADA, DOMBIVLI (EAST) - 421 201
INDIVIDUAL
Used Since :01/05/2006
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKINGPOWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER]
MAMTA PATIDAR PROPRIETOR OF HRISHIKESH TEA COMPANY
KALLANGANJ, KHANDWA - 450001, (M.P.)
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
TEA SALE IN THE STATE OF MADHYA PRADESH ONLY
SALE IN THE STATE OF MADHYA PRADESH ONLY.
SEYON OVERSEAS COMPANY (PROPRIETOR: P. MALLIKA)
M/S. Seyon Overseas Company, No- 5A, Sitra Kalapatti Road, Nehru Nagar West, Civil Aerodrome Post, Coimbatore – 641014, Tamil Nadu
Proprietorship Firm

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/05/2018

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)

IN USE

The mark should be used as a whole.
TOUCHSTONE
3905229  02/08/2018
MOHAMMAD AKRAM ANSARI
trading as ; TOUCHSTONE INDUSTRIES
4/F-1 COURT CHAMBERS 35, NEW MARINE LINES, MUMBAI-400020.
INDIVIDUAL
Used Since : 07/08/1992
MUMBAI
COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, COFFEE SUBSTITUTES FLOUR AND PREPARTIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TRESCLE, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE, INCLUDED IN CLASS 30
3910216   07/08/2018
ITALIAN EDIBLES PVT. LTD.
Survey No. 367 / 7, 369 / 3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company incorporated under Indian Company Act through Director
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
To be associated with:
3850636

MUMBAI
Wafers, Candy, Confectionery, Chocolate, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks), Cocoa, Noodles & Ready-to-eat cereals.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3914632    12/08/2018
S.R. MAGUDEESWARAN
SRM SWEETS AND CAKES, NO.35, THIRU.VE.KA ROAD, MUNICIPAL COLONY MAIN ROAD, ERODE - 638004
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/2000

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING- POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3955744  25/09/2018
AARG'S IMPEX FOOD & SPICES PVT LTD
Gat No.672, Near Subu Chem Co., Chikhali, Pune-411062
manufacturing
Director
Address for service in India/Agents address:
ANIL KUMAR GIRI
FLAT NO: B/13 PLEASANT AVENUE NEAR NICO GARDEN, VIMAN NAGAR, PUNE- 411014.

Proposed to be Used
MUMBAI
SPICES
3963538  04/10/2018
Abdul Mujeeb Abdul Jaleel trading as M/s. SIM GRUH UDYOG
Baburao Nagar, At & Post: Bahirwadi, Barshi Road, Beed - 431 122
Manufacturer

Address for service in India/Attorney address:
PARKAR & PARKAR
333 NARSI NATHA STREET,GROUND FLOOR,ROOM NO.12,KATHA BAZAR,MUMBAI 400 009,INDIA.

Proposed to be Used
Mumbai
Namkeen of all kinds

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
SHANKAR JI
3963939 04/10/2018
GAURI SHANKAR SHARMA
395 A Shiksha Sagar Colony Govindpura Sanganer Jaipur Rajasthan 302029.

Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
201, BAKHATGARH, TOWER, OPPOSITE APNA SWEETS, NEW PALASIA, INDORE, M.P.- 452001.

Proposed to be Used
AHMEDABAD
TEA, PAKING TEA, SUGAR, COFFEE, NAMKINS CHIVDA MASALA & PAPAD, SPICES, JEERA, MUSTARD, TURMERIC, CUMIN SEEDS, FARSAN, CHILLI, MAITHI POWDER, ISTABUL CERCAL PREPARATIONS, MURBA, RAJGIDI, SALT, PEPPER, VINEGAR, WHEAT, GRAINS AND OTHER FOOD PRODUCTS INCLUDED IN CLASS 30.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
Goods restricted for sale in the state of Rajasthan only.
3972196  12/10/2018
HALANI FOODS PVT. LTD.
Satyam, 2nd Floor, Opp SBI Cantonment Branch, Fatehgunj, Vadodara- 390002
Small Enterprise with MSME certificate

Address for service in India/Attorney address:
RAHUL SATISH DHOTE
Literati Juris, 12, Tenerife Apt. Little Gibbs road, Malabar Hill, Mumbai 400006

Proposed to be Used
AHMEDABAD
Bread, cake, biscuit, cookie, confectionary, and foods falling under class 30

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3974028  15/10/2018
GOODCHEER INNOVATIONS PVT. LTD.
K-604, COSMOS, MAGARPATTA CITY, HADAPSAR, PUNE - 411 028, MAHARASHTRA
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

FLOUR AND PREPARATIONS MADE FROM FLOUR; CEREALS AND PREPARATIONS MADE FROM CEREALS; WHEAT, GRAINS, RICE AND CEREAL BASED SNACK FOOD; CORN BASED SNACK FOOD; RICE BASED COOKED FOOD; OAT BASED FOOD; BAKERY PRODUCTS; BISCUITS, BREAD, CAKES, PASTRY AND COOKIES; TARTS; PIES; MOUSSES; CEREAL BARS; SWEETS, CONFECTIONERY; NUT CONFECTIONERY; CHOCOLATE COATED NUT; NUTMEGS; SNACK FOODS; CHIPS, WAFERS AND CRISPS; PROCESSED OATS; FROZEN DESSERTS; NOODLES AND OTHER PASTA PRODUCTS; PUDDINGS AND INSTANT PUDDING MIXES; MAYONNAISE; SAUCES, INSTANT FOOD MIXES; VERMICELLI AND SEMOLINA; PACKAGED MEALS CONSISTING PRIMARILY OF PASTA OR RICE; PRE-PACKAGED LUNCHES CONSISTING PRIMARILY OF RICE, AND ALSO INCLUDING MEAT, FISH OR VEGETABLES; PERMITTED FOOD FLAVOURS AND ESSENCES; SYRUP FOR FOODS; SPICES; TEA AND COFFEE; ICE CREAM AND ICE CREAM MIX.
SHREE VINAYAK FOODS

3974489    15/10/2018
NITESH LALWANI, TRADING AS VINAYAK GROUP
PLOT 3, SHIV SHANKAR COLONY, BHAGWAN GANJ, AJMER, RAJASTHAN - 305001
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION;D-177,SHYAM PARK EXT., SAHIBABAD,GHAZIABAD

Used Since :18/07/2018

AHMEDABAD
Wheat Daliya, Makaa Daliya, Bajra Daliya, Poha, Khaman Dhokla, Instant Mix, Rice Idli Instant Mix, Dosa Instant Mix, Dahi Wara, Instant Mix, Moong Bhajiya Instant Mix, Upma Instant Mix, Uttapam Instant Mix, Besan Sada, Besan Super Fine, Soji, Maida, Sindhara Aata, Sattu Aata, Kuttu Aata, Makka Aata, Bajra Aata, Rajgira Aata, Kasuri Methi, Sambar Masala. Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water].

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3974980 16/10/2018
VIRAL B. PATEL
trading as ;GAURAV SWEETS AND NAMKEEN
SHOP NO-2, COSMOS MART, COSMOS HERITAGE COMPLEX, TIKUJI-NI-WADI ROAD, MANPADA, THANE-400610
(MAHARASHTRA)
PROPRIETOR
Proposed to be Used
MUMBAI
ALL TYPES OF NAMKEEN, FARSAN, WEFARS
3978246   19/10/2018
MRS. JAANVI BUDHRANI
M/s YUMMBUCKETS INDUSTRY, Pipal - 2, Opposite Shadani Darbar, Boriyakala, Housing Board Colony, Boria Kalan, Raipur – 492 015 (C.G.)

PROPRIETORSHIP

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
AATA, MAIDA, SUJI, BESAN, DALIYA; COFFEE, TEA, SUGAR, RICE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; SALT, SAUCES (CONDIMENTS); SPICES.
ITALIAN Delight
3981139   24/10/2018
ITALIAN EDIBLES PVT. LTD.
Survey No. 367/3, 369/3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company Incorporated under Indian Company Act, 1956 through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen Ready to eat savory snack foods made from maize meal formed by extrusion.

ASSOCIATED WITH REGISTRATION NO. - 3022954.
3983027 25/10/2018
KANTHAMMA PROPRIETRIX OF M/S. SANATHANA FOODS
NO.27, GROUND FLOOR, HUCHAPPA LAND, GNANABHARATHI, BANGALORE – 560 056, KARNATAKA, INDIA
Proprietorship
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :06/06/2017
CHENNAI
SPICES, CURRY SPICES, MIXED SPICES, GARAM MASALA, CHILLI POWDER, SPICES PREPARATIONS MADE FROM PEPPER, TURMERIC, CINNAMON, CLOVES, CURRY, GINGER AND GARLIC, PREPARATIONS MADE FROM CEREALS,RICE, CORN FLOUR, AROMATIC PREPARATIONS FOR FOOD,NOODLES, SAUCES, COATED NUTS, POWDER, FLOUR, FLOURS MADE FROM RICE, CORN, RAWA, CEREAL,BARLEY AND PAPPADUMS, ASAFOETIDA POWDER, SALT,FLAVOURED SALT, SUGAR, POWDERED SUGAR, SUGAR COOKIES, CAKE SPRINKLES, CAKE POWDER, CAKE FLOUR,FRUIT CAKES, RICE, RICE COOKIES AND RICE-BASED SNACKS, HONEY, HERBAL HONEY.
The mark should be used as a whole.
AMERICANO CAFE
3988160  31/10/2018
M/S RAVI FOODS PVT LTD
# 7-4-112/1, Maduban Colony Road, Kattedan, Hyderabad - 500 077
Private Limited
Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Quthbiguda-500027,Hyderabad
Used Since :06/10/2017
CHENNAI
Biscuits, chocolates, wafers, rusks, Cookies, confectioneries
L. G.

3993917  07/11/2018
LALJEE GODHOO & CO.
213, SAMUEL STREET, MUMBAI-400 003.
An Indian Partnership firm

Address for service in India/Agents address:
HARIANI & CO., ADVOCATES
ALLI CHAMBERS, GROUND FLOOR, HOMI MODY, 2ND X LANE, FORT, MUMBAI - 400 023.

Used Since :01/04/1939

MUMBAI
HING, COMPOUNDED ASAFOETIDA.
3995762   12/11/2018
MOHAN LAL S/O MOOL CHAND
WARD NO: 27, GALI NO: 3, INDRA COLONY, HANUMANGARH-335513, RAJASTHAN, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice, Papad, Namkeen in class 30.
4003871  21/11/2018
MUKESH SHAH
trading as ;AUM AGRI FREEZE FOODS
3/10, bidec industrial estate, gorwa, vadodara-390016.

Registered partnership firm

Address for service in India/Attorney address:
ABHIYAN LEGAL SERVICE
591/3740, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380024, GUJARAT

Proposed to be Used
AHMEDABAD
MIXED SPICES
4017121  04/12/2018
KAILASH SINGH RAJPUROHIT S/O SOHAN SINGH RAJPUROHIT
TRADING AS M/S. JAI DURGA PAPAD BHANDAR AT-P.NO.1-2-3, INDUSTRIAL ESTATE, MAIN NIMBADA ROAD, PALI-
MARWAR (RAJASTHAN)
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :22/05/2018
AHMEDABAD
ALL KINDS OF PAPAD INCLUDING PAPAD FALI, DISCO PAPAD, MOONG-MUNGORI
BAGRA JI

4018334 05/12/2018
SMT. SHANTI DEVI SHARMA SOLE PROPRIETOR OF M/S GURUKRIPA MARKETING
A-6, GOPAL BARI, JAIPUR, RAJASTHAN

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD

SWEETS, PETHA (SWEETMEAT), GAJAK, REVDI, TILPATTI, TIL BARFI, CHIKKI, PEANUT CHIKKI, UNDER CLASS 30.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
4021822   08/12/2018
GANDHI SPICES PVT. LTD.
Golpith, Para Bazar, Rajkot - 360001 (Gujarat) (India)
Manufacturers and Merchants
Address for service in India/Attorney address:
RUSHIT SHETH
M/s. V. B. Sheth & Co., "Dhanraj", Dr. Radhakrishnan road, Nr. Moti Tanki, Opp. 15 Panchnath Plot, Rajkot - 360 001 (Gujarat) (India)
Used Since :01/10/1973
AHMEDABAD
All types of spices, All types of powdered spices, All types of curry spices, All types of pizza spices, All types of baking spices, All types of edible spices, All types of mixed spices, All types of spices in form of powders, All types of garam masala, All types of masala, All types of sauces, All types of condiments, salt, mustard, All types of seasonings, All types of dry seasonings, All types of blends of seasonings, All types of flavorings and seasonings; All types of salts, seasonings, flavorings and condiments.
4023291  11/12/2018

VINAY P. DHIRWANI, TRADING AS : M/S. PUNHUMAL SHOWKATRAI
97, Chokhabazar, Kalupur, Ahmedabad – 380002, Gujarat.
Sole Proprietor

Address for service in India/Attorney address:
ABHIYAN LEGAL SERVICE
591/3740, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380024, GUJARAT

Used Since : 03/04/2018

AHMEDABAD

ASAFOETIDA (HING) IN CLASS 30
4023502  11/12/2018

KADAMBA INTRAC PVT LTD
trading as ;KADAMBA INTRAC PVT LTD
NO.17, KHB COLONY, SIRSI-581402, KARNATAKA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Agents address:
ANISH KUMAR, ADVOCATE
A-1, KAMALA MANSIONS, # 10, CANNAUGHT ROAD, QUEENS ROAD CROSS, BANGLORE- 560 052.

Used Since :01/09/2005

CHENNAI
COFFEE, TEA, COCOA,SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE , YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, CONDIMENTS, SPICES, ETC.

THIS IS A CONDITION OF REGISTRATION THAT THE LABEL SHOULD BE USED AS A WHOLE.
4028318  16/12/2018
D CHANDRAMOHAN
2/260 ARK NAGAR CHENNAI BYPASS ROAD TRICHY-620 010
BODHI COOKIES
Traditional Herbal Millet Cookies

Proposed to be Used
CHENNAI

TRADITIONAL HERBAL MILLET COOKIES
4033311  20/12/2018
K. SAKTHIVEL
2/42-2, RAILADI, NAGOOR MAIN ROAD, KANGALANCHERI, & POST, NAGAPATTINAM TK - 610101
INDIVIDUAL
Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :11/01/2018
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice (frozen water).
PAWAN DHAM

4038036   26/12/2018
SUNIL KUMAR S/O. SH. BHIMRAJ
PROPRIETOR OF M/S. SACHIYAY KIRANA STORE AT-DEVRIYA (DERIYA), TEH- PACHPADRA, DIST. BARMER
(RAJASTHAN)
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

TEA
4038893  27/12/2018
GAURI SHANKAR AGARWAL TRADING AS : NARENDRA TEA COMPANY
FIRST CROSS, JAI LAL MUNSHI KA RASTA, CHANDPOLE BAZAAR, JAIPUR, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :20/01/1982
AHMEDABAD
TEA.
ADILA AGROFOODS PRIVATE LIMITED
A-780 INDRA VIHAR KOTA 324005 Rajasthan-India

Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA ,RAJASTHAN 324009

Proposed to be Used
AHMEDABAD
Cereal-based snack food; rice-based snack food; flour and preparations made from cereals; bread, pastries and confectionery; chips [cereal products]; oat-based food, ready to eat snacks food; the said goods being included in class 30.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
MAHALAXMI

4040862    29/12/2018
SURESHBHAI CHHOTALAL ACHARYA PROPRIETOR OF MAHALAXMI JUICE AND FAST FOOD CORNER
I- 1, MUKTANAND NAGAR, NEAR SARDAR BRIDGE CIRCLE, ADAJAN ROAD, ADAJAN, SURAT, GUJARAT, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :28/11/1994

AHMEDABAD
ICE CREAM; KULFI (ICE CREAM): ICE CREAM SUBSTITUTES; ICE CREAM WAFERS; ICE CREAM CONES; ICE CREAM CAKES; ICE CREAM SANDWICHES; ICE CREAM MIXES; ICE CREAM DESSERTS; SAUCES FOR ICE CREAM; POWDERS FOR MAKING ICE CREAM; DESSERT SOUFFLES; DESSERT MOUSSES [CONFECTIONERY]; CUSTARDS [BAKED DESSERTS]; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; CHOCOLATE BEVERAGES WITH MILK; BAKED GOODS; SANDWICHES; PASTA; PIZZA; SWEETS; COFFEE; PANIPURI; BHELPURI; BAKED GOODS.
SURESHBHAI CHHOTALAL ACHARYA PROPRIETOR OF MAHALAXMI JUICE AND FAST FOOD CORNER
I-1, MUKTANAND NAGAR, NEAR SARDAR BRIDGE CIRCLE, ADAJAN ROAD, ADAJAN, SURAT, GUJARAT, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since: 28/11/1994

AHMEDABAD

ICE CREAM; KULFI (ICE CREAM): ICE CREAM SUBSTITUTES; ICE CREAM WAFERS; ICE CREAM CONES; ICE CREAM CAKES; ICE CREAM SANDWICHES; ICE CREAM MIXES; ICE CREAM DESSERTS; SAUCES FOR ICE CREAM; POWDERS FOR MAKING ICE CREAM; DESSERT SOUFFLES; DESSERT MOUSSES [CONFECTIONERY]; CUSTARDS [BAKED DESSERTS]; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; CHOCOLATE BEVERAGES WITH MILK; BAKED GOODS; SANDWICHES; PASTA; PIZZA; SWEETS; COFFEE; PANIPURI; BHELPURI; BAKED GOODS.
4042382   31/12/2018
DSM MERCANTILES PRIVATE LIMITED
C-102, TITANIUM SQUARE, S.G. HIGHWAY, THALTAJ CHAR RASTA, AHMEDABAD-380059. GUJARAT – INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
PAPAD, FRYUM, PASTA, KHAKHRA, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO;
FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR,
HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE
[FROZEN WATER IN CLASS -30.
Proposed to be Used

AHMEDABAD

BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, SWEETS (CANDY), CANDY BARS AND CHEWING GUM, ICE, ICE CREAMS, FROZEN YOGURTS AND SORBETS INCLUDED IN CLASS 30
4043645  02/01/2019
PHINIX MILK PRODUCT AN INDIAN PARTNERSHIP FIRM
SURVEY NO-21, RAJPAR ROAD, NR. BHAVANI GINNING, AT : SHAKT SANALA, MORBI - 363641. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :08/03/2017
AHMEDABAD
IN RESPECT OF ICE CREAM, CONES FOR ICE CREAM, BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, PASTRIES, CAKES, TARTS AND BISCUITS(COOKIES) INCLUDED IN CLASS - 30.
4043699  02/01/2019
AJITBHAI MAHARANIDAS BUDDHBHATTI
DIVAN CHOWK, CHHAYA BAZAR, JUNAGADH (GUJARAT) INDIA
individual firm
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since :01/04/2012
AHMEDABAD
SPICES, INSTANT MIX INCLUDED IN CLASS-30
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
4047187 05/01/2019
M/S. JAMNAGARI KACHORI
NEAR CENTRAL BANK, VANIYAVAD ROAD, ICHHANI FALI, JAMNAGAR-361004 (GUJARAT) INDIA
partnership firm

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since :01/04/2017

AHMEDABAD
KACHORI (NAMKEEN) INCLUDED IN CLASS-30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “JAMNAGARI AND OTHER DESCRIPTIVE MATTERS” APPEARING ON THE LABEL / MARK.
4047188  05/01/2019
MR. MAHMADHUSEN AKBARALI GANDHI PROPRIETOR OF M/S, A. A. TRADING CORPORATION
1- KRISHNA PARA, PARA BAZAR, PARA BAZAR ROAD, RAJKOT-360001, GUJARAT, INDIA
single firm

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since :01/04/1997

AHMEDABAD
DRIED HERBS FOR CULINARY PURPOSES, GARDEN HERBS, PRESERVED(SEASONINGS), HERBAL TEAS, HERBAL HOENY, SPICES INCLUDED IN CLASS 30.
PANKAJ

4050589   09/01/2019
PRAHLAD RAJ AGARWAL PROPRIETOR OF PANKAJ IODISED SALT INDUSTRIES
RAM LAXMAN COLONY, NEAR RAILWAY STATION NAWA CITY, DIST.- NAGOUR, RAJASTHAN - 341 509
PROPRIETOR SHIP

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
ROCK SALT, PINK SALT, & BLACK SALT, INCLUDED IN CLASS 30
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1603023.
4053101  11/01/2019

VADILAL INTERNATIONAL PVT LTD
A Company Incorporated under the Indian Company’s Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since :01/06/2014

AHMEDABAD

Ice Cream, water ices, preparation for making ice Cream and water ices, Ready to eat cereals, cereal-based snack food, rice-based snack food

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
4053143  11/01/2019
DISHA FOODS PRIVATE LIMITED
Disha foods pvt ltd, Plot No. 82, IDA, kattedan Hyderabad- 500077, Telangana
PRIVATE LIMITED
Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Qutbhiguda-500027,Hyderabad
Used Since :12/04/2009
CHENNAI
Biscuits, chocolates, wafers, rusks, Cookies, confectioneries.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
B.C. BHAG CHAND
4054570  12/01/2019
DOULAT CHAND JAIN PROPRIETOR OF PANKAJ TRADERS
KARISI MANDI ROAD, ANANDPUR, KALU, DIST. PALI - RAJASTHAN
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN
Used Since :19/04/2005
AHMEDABAD
DRIED CUMIN SEEDS, ANISEEDS, MUSTARD SEEDS, SPICES, RICE, PULSE FLOUR FOR FOOD, WHEAT FLOOR, TAPIOCA AND SAGO, ASAFOETIDA, GROUND CORLANDER, PROCESSED GRAINS, PROCESSED SEEDS INCLUDED IN CLASS 30.
Mazza Doubles Khake Puzzles
4055342  13/01/2019
ABHINAV INDERKUMAR GUPTA, PROPRIETOR OF EXPEDITE FOODS
5, Paras Society, behind RTO office, Warasia, Baroda - 390006
Proprietorship
Address for service in India/Attorney address:
DEEP B. RANA
209, Avanti Chambers, Behind Express Hotel, R.C.Dutt Road, Vadodara-390007, Gujarat, India
Used Since :01/02/2012
AHMEDABAD
FLOUR AND PROPARATIONS MADE FROM CEREALS, ALL TYPES OF SWEETS, NAMKINS, WAFERS, CONFECTIONERIES, SAUCES AND SPICES , FOOD AND FOOD RELATED ITEMS INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MAZZA.
4057439   15/01/2019

AMIT CHANDRAA
A-1204, EKTA MEADOWS SIDDHARTH NAGAR BORIVALI EAST MUMBAI MAHASHTRA-400066

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
RASIKBHAI KURJIBHAI KUMBHANI PROPRIETOR RASAAL FOOD & BEVERAGES
SURVEY NO- 611, AT- VADOD, CHANDIYEL CHOWKDI, AHMEDABAD INDORE HIGHWAY, TA- DASKROI DIST – AHMEDABAD – 382433. GUJARAT INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; NAMKEEN, EDIBLE ICES; PROCESSED ANIS, PROCESSED LINSEED, PROCESSED SESAME, NON MEDICATED LICORICE ROOT POWDER, PROCESSED DHANADAL SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; ICE [FROZEN WATER, FLOUR, PULSES FLOUR, PLAIN FLOUR, WHOLE MEAL FLOUR, SOYA FLOUR, BESAN (GRAM FLOUR), GRAIN FLOUR, VEGETABLE FLOUR IN CLASS 30
VTC DOLLY GOLD
4068469   26/01/2019
VIKAS KUMAR SAGTANI-- TRADING AS --- M/S VIKASH TEA COMPANY
MAIN BAZAR, TARANAGAR, CHURU (RAJASTHAN)-331 304
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Proposed to be Used
AHMEDABAD
TEA
FOR SALE OF GOODS IN STATE OF RAJASTHAN ONLY.
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Rajasthan only.
RAFIKBHAI NIZARALIBHAI HEMNANI PROPRIETOR OF M/S. SWEETY MARKETING
VISHVASH IND. ESTATE, BAPUNAGAR MAIN ROAD, NEAR JILLA GARDEN, RAJKOT - GUJARAT

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since: 09/09/2002

AHMEDABAD

MOONG DAL (NAMKEEN), CHANA DAL (NAMKEEN), DALIYA, NAMKEENS INCLUDED IN CLASS 30

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1678662.
4072755  31/01/2019
LAKHANI RAJABALI NURDINBHAI
PLOT NO. 37 AMRUT BAZAR PACHHAL, MAHUVA, UMiyAVADAR NAL ASHIYANA SOCIETY, MAHUVA, BHAVNAGAR-364290 GUJARAT INDIA.
proprietorship firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/01/2000

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4072757  31/01/2019
LAKHANI RAJABALI NURDINBHAI
PLOT NO. 37 AMRUT BAZAR PACHHAL, MAHUVA, UMIYAVADAR NAL ASHIYANA SOCIETY, MAHUVA, BHAVNAGAR-364290 GUJARAT INDIA.

INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since :01/01/2000

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4078987  06/02/2019
ROOPA RAM MEGHWAL -- TRADING AS -- M/S RAMDEV AGRO FOOD PRODUCTS
VPO- TEHANDESAR, TEH- BIDASAR, DIST- CHURU-331517, RAJASTHAN
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Proposed to be Used
AHMEDABAD
BHUIJA, SNACKS, PREPARATION MADE FROM CEREALS
INDORIYA

4080830   07/02/2019

INDORIYA ENTERPRISES/BHAG CHAND INDORIYA

P. NO.51, Kailashpuri, Rampura Road Sanganer, Jaipur, Rajasthan-302029

Sole Proprietor

Address for service in India/Attorney address:

KOMALAHUJA

D-248/10,Office No-202 Abhishek Business Centre, Laxmi Nagar, Delhi-92

Proposed to be Used

AHMEDABAD

Spices, liki haldi, Mirchi, Powder as per class-30
ARUN PATEL
H. No. 53/K, Near Kherapati Mandir, GramR\ Ronsara, Narshinghpur (M.P.) 487001
Bhawani Traders
Sole Proprietorship
Proposed to be Used
MUMBAI
In Respect of Tea
4087549 14/02/2019
ISHA SNACKS PVT LTD
Plot No. 72 & 86, Besides Varmora Fectory, L & T Factory Lane, Vasna- Chancharwadi, Ahmedabad 382213, Gujarat, India.
A Company Incorporated under the Indian Company's Act.
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
Cereal-based snack food, rice-based snack food, flour and preparations made from cereals, meal/flour, wafers
Color is not claimed.
4087556  14/02/2019
ISHA SNACKS PVT LTD
Plot No. 72 & 86, Besides Varmora Fectory, L & T Factory Lane, Vasna- Chancharwadi, Ahmedabad 382213, Gujarat, India.
A Company Incorporated under the Indian Company’s Act.
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :05/07/2018
AHMEDABAD
Cereal-based snack food, rice-based snack food, flour and preparations made from cereals, meal/flour, wafers
Color is not claimed..
Trade Marks Journal No: 1942 ,  24/02/2020  Class 30

4087559  14/02/2019
ISHA SNACKS PVT LTD
Plot No. 72 & 86, Besides Varmora Fectory, L & T Factory Lane, Vasna- Chancharwadi, Ahmedabad 382213, Gujarat, India.
A Company Incorporated under the Indian Company's Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :04/11/2015

AHMEDABAD
Cereal-based snack food, rice-based snack food, flour and preparations made from cereals, meal/flour, wafers
Color is not claimed..
4092622  19/02/2019
JANUS GLOBAL TRADE PRIVATE LIMITED
803, PINNACLE, OFF. S.G. ROAD, NR. AUDA GARDEN PRAHLADNAGAR, AHMEDABAD - 380 015, GUJARAT STATE, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :07/02/2018

AHMEDABAD
RICE CRACKERS, RICE CHIPS. CEREAL BASED RICE SNACK FOOD.
4108598 06/03/2019
9TRUFFLES
SHOP NO- 02, SR. NO- 17/1, BEHIND TULJA BHAWANI MANDIR, NEAR D- MART, HINJAWADI, PUNE- 411057, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
BAKERY AND SWEETS PRODUCTS, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, WHEAT, CEREAL, GRAIN, RICE-BASED SNACK FOODS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4122762 19/03/2019
R. K. BAKEWELL MARS PRIVATE LIMITED
PLOT NO. K- 40/41, MIDC, ANAND NAGAR, ADDITIONAL AMBERNATH, THANE - 421506, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Used Since :17/08/2017

To be associated with:
3175854

MUMBAI
BUBBLE GUM (CONFECTIONERY).
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PRO-N

4124884    22/03/2019

ANANT KHADILKAR
E-4, Madhusudan Park, Near Bapu Bunglow, Indira Nagar, Nashik - 422009
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Natural honey, Chocolates, Candy

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4131764  29/03/2019

SACHIN A.S
trading as ;SACHIN BAKE AND ICE CREAMS
DOOR.NO.3-113, AND 3-113(A) MANIMAR, ELANTHILAGRAMA, BELTHANGADY TALUK-574214
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM

Proposed to be Used

CHENNAI

MANUFACTURING OF ICES, ICE CREAMS, ALL TYPES OF READYMADE FOOD AND BAKERY PRODUCTS, VARIETIES OF FLOUR AND PREPARATIONS MADE FROM CEREALS INCLUDING SNACKS , BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, BAKING POWDER, VINEGAR, SAUCES, CONDIMENTS SPICES

HARSHVARDHAN BHARGAV
Panchwati Colony, Ward No. 14, Narnaul Mod, Khetri Road, Banwas, Buhana, Singhana- 333516, Rajasthan
Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] under Class 30
4136371  03/04/2019
VIPULBHAI RAMNIKLAL JOSHI
trading as ;SHREEJI SING CENTER
SHREEJI SING CENTER, BEDESHWAR ROAD, RAMNAGAR DHADIYA, JAMNAGAR - 361008, GUJRAT, INDIA.

SOLE PROPRIETOR
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHAHLODIA, AHMEDABAD - 380 061

Proposed to be Used
AHMEDABAD
ROASTED MASALA PEANUT, ROASTED SALTED PEANUT, ROASTED MASALA GRAM NUTS, ROASTED CHANA DAL,
ROASTED GRAM DAL INCLUDED IN CLASS 30.
Goods restricted for sale in the state of Gujarat only..

Transliteration : GIRIRAJ
4142784  09/04/2019

M/S. DTA AMALGAMATED FOODS PVT LTD
SY NO 94/5, NO 11 AND 12, SSR INDUSTRIAL ESTATE, YASHWANTHPURA HOBLI, KODEGEHALLI POST, BANGALORE NORTH TALUK, BANGALORE- 560091

Pvt. Ltd Company

Address for service in India/Attorney address:

KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
ALPAHAR
4144139  11/04/2019
SABU TRADE PRIVATE LIMITED
114, NARASIMMAN ROAD, SHEVAPET, SALEM-630002, TAMILNADU
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
MANCHANDA ASSOCIATES
15/1061 (2ND FLOOR), NAIWALA, KAROL BAGH, NEW DELHI -110005 (INDIA) PH. 9811087261. E-MAIL
IPRCARE@GMAIL.COM

Used Since :23/12/2015

CHENNAI
SABUDANA (TAPIOCA SAGO), SABUDANA PAPAD (TAPIOCA WAFERS OR APPALAM), SUBUDANA PREPARATIONS
AND PRODUCTS MADE THEREFROM, STARCH AND OTHER STARCH PRODUCTS, SPICES, HALDI (TURMERIC) AND
HALDI POWDER, MILLETS, BHAGAR OR MORDHAN OR SAMAI (LITTLE MILLET), POHA (RICE FLAKES), KHOPRA BURA
(COCONUT DESICCATED POWDER).

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4144140 and others.
4148251   16/04/2019
VAIDYANATH KUMAR
H-19B SECOND FLOOR, STREET NO-2, SHAKARPUR DELHI-110092
Proprietorship
Address for service in India/Agents address:
ARTI CHAURASIA
B WING 502, SHRI KRISHNA SHRADDA TOWER, LALCHAKKI CHOWK STATION ROAD, ULHASNAGAR 4, THANE-421004.
Proposed to be Used
DELHI
Tea, coffee,
Trade Marks Journal No: 1942, 24/02/2020 Class 30

4149966  17/04/2019
RAMESH CHANDRA GARG, trading as: SAFAL INDIA
Mahadev Niwas, Nai Abadi, Mandsaur, Madhya Pradesh- 458001
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
ABHISHEK SHARMA
GLOCAL PROFESSIONALS, 2ND FLOOR, NEAR METRO PILLAR NO 769, MIE PART-A, DELHI ROHTAK ROAD, BAHADURGARH, HARYANA-124507

Proposed to be Used
MUMBAI
FLOUR AND PREPARATIONS MADE FROM CEREALS (NAMKEEN, NOODLES, PASTA), WHEAT FLOUR, BESAN (GRAM FLOUR); RAWA, MAIDA, SUJI, WHEAT FLOUR, BREAD, PASTRY, COOKIES, BISCUITS, CONFECTIONERY, CHOCOLATES, BAKERY PRODUCTS, CONDIMENTS, SPICES AS INCLUDED IN CLASS 30.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ORIGIN VERIFIED

4160789  29/04/2019
WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
trading as ;WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
6&8, BHAGIRATHI AMMAL STREET, T.NAGAR, CHENNAI-600017
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.

Proposed to be Used

CHENNAI
HONEY.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
FUN KEEN CHIPS PUDINA MASTI

4164295    02/05/2019

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, BICHHWAL INDUSTRIAL AREA, BIKANER - 334 006, RAJASTHAN
LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOT NO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
AHMEDABAD

SWEETS, BHUJIA, NACHOS, POPCORN, NAMKINS, ICE CREAM, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA,
BISCUITS, CAKES, PASTRY, SALT, HONEY, SYRUPS AND TREACLES, VINEGAR, SAUCES, SPICES, CONFECTIONERY,
BAKERY PRODUCTS AND READY TO EAT FOOD PRODUCTS AS COVERED UNDER CLASS 30.
H.A. SAHUL HAMEED, PROPRIETOR TRADING AS ROYAL SNACKS
NEAR BURN & CO, POONAI KARADU, MALLAMOOPAMPATTY (PO), SALEM - 636302, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMEINIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :02/04/2012

CHENNAI
SNACKS, INSTANT MIX MURUKU, SPRIL MURUKKU, ELLU THATTAI SWEETS AND SAVORIES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
AVANSHIKA RETAIL SOLUTIONS PRIVATE LIMITED
OLD NO 5, NEW NO 9, JAGADAMBAL STREET,T. NAGAR, CHENNAI TN 600017
PRIVATE LIMITED

Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.

Used Since :01/05/2019

CHENNAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)

The mark should be used as a whole.
4198838  06/06/2019
KARTHIK S
5-163/9,BALAIYTHIRANI COMPLEX, AYAKKARANPULAM-II,VEDARANYAM TK-614707

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Papad (Cereal based snacks) ; Vermicelli [noodles]; Rice vermicelli; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4199649 07/06/2019
Dhanalakshmi Foods, 21C, Merry Land Estate First Cross Street, Pachayappan Garden, Mulachatram, Madavaram, Chennai 600051
Proprietorship

Address for service in India/Attorney address:
Ranjithkumar D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMILNADU.
4209202 18/06/2019

VIJAY RAMABHADRAN
LEELA # 86, 2ND MAIN, 3RD A CROSS, NEAR KRUTHIKA HOSPITAL, NANJAPPA LAYOUT, BANGALORE NORTH, BANGALORE, KARNATAKA - 560097.

Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice included in class 30.
4210829   19/06/2019
MUSTER ONLINE PRIVATE LIMITED
Sai Naman", 2C, MCHS Colony, Sector - 6, HSR Layout, Bengaluru - 560 102, Karnataka
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
MOLTRESS HOSPITALITY PRIVATE LIMITED
No. 17/18, Police commissioners Office Road, Egmore, Chennai - 600008
Manufacturers and Merchants
Private Limited Company
Used Since :29/03/2019

CHENNAI
Coffee, Tea.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND NO EXCLUSIVE RIGHT OVER THE WORD CHAI SEPERATELY.
4212794  21/06/2019

INDISKA MAGIC

Having address at No. 75 Mahatma Gandhi Road, Nungambakkam, Chennai 600 034

A Partnership Concern

Address for service in India/Agents address:

ANAND AND ANAND

FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

To be associated with:

3650185, 3650186, 4212793

CHENNAI

Dairy confectionery, Dairy chocolate, Frozen dairy confections, Dairy ice cream, Dairy-free chocolate, Non-dairy ice cream, Chocolate food beverages not being dairy-based or vegetable based, Coffee, teas and cocoa and substitutes therefor; Ice, ice creams, frozen yogurts and sorbets; Processed grains, starches, and goods made thereof, baking preparations and yeasts; Salts, seasonings, flavourings and condiments; Sugars, natural sweeteners, sweet coatings and fillings, bee products.
Trade Marks Journal No: 1942, 24/02/2020 Class 30

4213130 21/06/2019
NARENDRA KUMAR GANGLANI TRADING AS PAPPU MART
5-80, Annaram Jinnaram, Medak, Telengana - 502313
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Papadums, Muesli snacks.
FRUZLE
4215047  24/06/2019
ABBAS ALI FAKHRUDDIN
D.No.6A/1,Yellapurgalli, P.B.Road, Hubli-28, Karnataka
Individual
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
CHENNAI
Confectionery, biscuits for human consumption, chewing gums, waffers
Trade Marks Journal No: 1942, 24/02/2020

4219841  28/06/2019

K.K. SAJEEVAN
trading as ;SANTHOSH BAKERY
NO.57/354, SANGANOOR MAIN ROAD, RATHINAPURI, COIMBATORE-641 027. TAMILNADU, INDIA
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used

CHENNAI

BAKERY PRODUCTS, SWEETS, SNACKS AND SAVOURIES.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF COIMBATORE AND NILGIRIES
DISTRICTS ONLY...
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
KREEM FOODS

4222017    01/07/2019
M/S. KREEM FOODS PVT. LTD
28/3030, Cheruparambath Road, Kadavanthra, Ernakulam, Kerala, Pin-682 020, India

Address for service in India/Attorney address:
ABRAHAM CHERIAN P
C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018

Used Since :21/09/1972

CHENNAI

Ice creams and frozen desserts included in class 30
4223214 02/07/2019
K. DHANAPAL
trading as ;ARULMIGU MARIAMMAN SWEETS
NO.6, SWEET CORNER, THER NILAYAM, POLLACHI-642002. TAMILNADU, INDIA.
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used

CHENNAI
SWEETS, SAVOURIES AND CONFECTIONERY.

Trade Mark : ARULMIGU MARIAMMAN SWEETS
A. RAJESH KANNAN
trading as; SRI GANESH AGENCIES
NO.451, ARUL NAGAR, GUDUVANCHERY - 603 202, TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used

CHENNAI

ASAFOETIDA, APPALAM, VERMICELLI, PEANUT CHOCOLATE, SPICES AND MASALA POWDER ITEMS

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY.
Trade Marks Journal No: 1942, 24/02/2020

Class 30

4233639  12/07/2019

FALANDO INNOVATIONS PRIVATE LIMITED
Door No: 34/606(A), Kiluthattil Building Toll Junction, Edappally Cochin Ernakulam - 682024
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Baked goods, Muesli snacks, Rice-based snacks, Wheat-based snacks, Popcorn.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4273726    23/08/2019
LALIT BHATIA, A KARTA OF LALIT BHATIA, HUF TRADING AS: JUGAL & COMPANY
SHIV ROAD, JAISALMER 345 001, RAJASTHAN STATE, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 21/10/1972
To be associated with:
714919, 1450307
AHMEDABAD
TEA.
HIRALAL BALUSHAHI PRIVATE LIMITED
10/47 G/F KHASRA NO, 1488/17/12, PATEL, GALI, Vishwas Nagar, DELHI, East Delhi, Delhi, India, 110032
Private Limited Company

Address for service in India/Agents address:
SANJEEV,
E-19/A, DCM COLONY, IBRAHIMPUR EXTN., GALI NO.2, DELHI-110084.

Proposed to be Used
DELHI

MANUFACTURING OF SWEETS, NAMKEEN, SNACKS, FAST FOOD INCLUDING COFFEE, TEA, COCOA, SUGAR, RICE,
TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND
CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING ICE.

Mark should be read as a whole.
4299354 20/09/2019
CHATEAU VERT PRIVATE LIMITED.
Ajinkya Chowk, Spine Road, Plot No. 16/2, Block F-2, Pimpri MIDC, Pune - 411018.
Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
SPICES, CURRIES, SNACKS, FLOUR & FLOUR PREPARATION.
GUI CHAI

4299828  21/09/2019
MAHADEO JAGDEO SHRINATH
Hingna Vaijanath, Buldhana-444203
INDIVIDUAL

Address for service in India/Attorney address:
PRAVEEN PALIWAL
Bambi Road, Gopal Ganj, Infront of back gate DAV inter college, orai

Proposed to be Used
MUMBAI

Tulsi chai, mint tea, herbal tea, heart tea, green tea, ayurvedik kadha tea, lemon tea, special kaju badam tea, garlic tea, ginger tea, jeera & souf tea, rajeshahi chai, ice tea, cold coffee, rajeshahi coffee included in class 30.
4301400  23/09/2019
M/S SHIKHAR "D" SPICES
plot no 9, industrial area, Hisar
PARTNERSHIP FIRM
Address for service in India/Attorney address:
PULKIT THAREJA
CHAMBER NO. 246-A, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4302003    24/09/2019
SUNNY (SANDEEP) RAJANI
493, Prajapat Nagar, Indore (M.P.) Pin- 452009
Indian Individual
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Used Since: 28/10/2015
To be associated with:
2003392
MUMBAI
Spices, Mix Spices & Confectionary.
4302665  24/09/2019
THAKAR NAMKEEN
SHOP NO. 12, LILAPAR GAM, LILAPAR ROAD, MORBI - 363641, GUJARAT, INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 01/09/2019
AHMEDABAD
NAMKEENS; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER).
4305230   26/09/2019
SUJAL FOODS PVT. LTD.
BAGH BAZAR, POKHARA, NEPAL.
Body Incorporate

Address for service in India/Agents address:
LOYAL REGISTRATION SERVICES.
210, JOP PLAZA, P-2, SECTOR-18, NOIDA - 201 301, NCR DELHI (INDIA).

Proposed to be Used
DELHI
CONFECTIONERY ITEMS INCLUDING CHOCOLATES, TOFFEES, CHEWING GUMS, BISCUITS & WAFERS INCLUDED IN CLASS 30.
MANILAL NARAYANDAS PATEL TRADING AS N.K. PATEL & SONS
Plot No. 28, Gangapur Road, Near Rathi Amrai, Gokul Vadi, Shrirrang Nagar, Nashik 422013
SOLE PROPRIETOR
Address for service in India/Attorney address:
DEEPA T KULKARNI
House No. 3212, Second Floor, Block No. 223, Sector-1, Kane Nagar, Antop Hill, Mumbai.
Used Since :01/02/1997
MUMBAI
Mark should be read as a whole.
4305446   27/09/2019
MRS. POOJA KUSHARE
Flat No – 8 , Renuka Residency , Anandvalli , Gangapur Road , Nashik - 422013
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Spices.
GANESH GAURAV SWEETS AND NAMKEEN

4306169  27/09/2019
MANSUKH NOR (INDIAN NATIONAL, PROPRIETOR), TRADING AS GANESH GAURAV SWEETS AND NAMKEEN
Shop No -7, Vijay Galaxy, Waghbil Naka, G. B. Road, Thane (West), Thane, Maharashtra- 400607
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :15/02/2015

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
RAJA UDYOG PVT. LTD.
16F, B.T. Road, Sukchar, Kolkata 700115, West Bengal.
A Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since :17/02/2015

KOLKATA
Chanachur
RAJA UDYOOG PVT. LTD.
16F, B.T. Road, Sukchar, Kolkata 700115, West Bengal.
A Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since :17/02/2015

KOLKATA
Chanachur.
4307120  28/09/2019
SUJIT KUMAR GARG TRADING AS DOLLY INDUSTRIES.
PLOT NO.-511, HSIIDC, FOOD PARK, INDUSTRIAL ESTATE RAI, SONIPAT, HARYANA-131029.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
CONFECTIONERY, KHATTI MITHI GOLI, CANDY, READY TO EAT SNACK FOODS, CHOCOLATES, BISCUIT AND NAMKEEN, PASTRY, CAKES, SWEETS AND ICE CREAMS.
4307792   30/09/2019
PRAJAPATI SHUSHILA DIPAK
trading as ;EVA ENTERPRISE
B-111, MARUTI INDUSTRIAL ESTATE, OPP. NARODA FIRE STATION, OPP. NARODA FIRE STATION, AHMEDABAD - 382345 GUJARAT INDIA
Proposed to be Used
AHMEDABAD
POPCORN, WAFERS AND FRYUMS
Mark should be read as a whole.
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST. AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:

MUMBAI

4308265  30/09/2019
FLOUR AND PREPARATIONS MADE FROM FLOUR; CEREALS AND PREPARATIONS MADE FROM CEREALS; WHEAT,
GRAINS, RICE AND CEREAL BASED SNACK FOOD; CORN BASED SNACK FOOD; RICE BASED COOKED FOOD; OAT
BASED FOOD; BAKERY PRODUCTS; BISCUITS, BREAD, CAKES, PASTRY AND COOKIES; TARTS; PIES; MOUSSES;
CEREAL BARS; SWEETS, CONFECTIONERY; NUT CONFECTIONERY; CHOCOLATE COATED NUT; NUTMEGS; SNACK
FOODS; CHIPS, WAFERS AND CRISPS; PROCESSED OATS; FROZEN DESSERTS; NOODLES AND OTHER PASTA
PRODUCTS; PUDDINGS AND INSTANT PUDDING MIXES; BAKING POWDER, CUSTARD POWDER, COCOA POWDER,
VANILLA; MAYONNAISE; SAUCES, INSTANT FOOD MIXES; VERMICELLI AND SEMOLINA; PACKAGED MEALS
CONSISTING PRIMARILY OF PASTA OR RICE; PRE-PACKAGED LUNCHES CONSISTING PRIMARILY OF RICE, AND ALSO
INCLUDING MEAT, FISH OR VEGETABLES; PERMITTED FOOD FLAVOURS AND ESSENCES; SYRUP FOR FOODS; ORGANIC CURRY SAUCES; SPICES; CURRY POWDERS AND PASTE; GARAM MASALA; CONDIMENTS; NATURAL LOW CALORIE SWEETENERS; TEA, GREEN TEA AND ICED TEA, COFFEE AND ARTIFICIAL COFFEE; RICE; TAPIoca AND SAGO; SUGAR, HONEY, TREACLE; YEAST, BAKING-POwDER; SALT; MUSTARD; VINEGAR, ICE CREAM AND ICE CREAM MIX.
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST. AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3047393

MUMBAI
FLOUR AND PREPARATIONS MADE FROM FLOUR; CEREALS AND PREPARATIONS MADE FROM CEREALS; WHEAT, GRAINS, RICE AND CEREAL BASED SNACK FOOD; CORN BASED SNACK FOOD; RICE BASED COOKED FOOD; OAT BASED FOOD; BAKERY PRODUCTS; BISCUITS, BREAD, CAKES, PASTRY AND COOKIES; TARTS; PIES; MOUSSES; CEREAL BARS; SWEETS, CONFECTIONERY; NUT CONFECTIONERY; CHOCOLATE COATED NUT; NUTMEGS; SNACK FOODS; CHIPS, WAFERS AND CRISPS; PROCESSED OATS; FROZEN DESSERTS; NOODLES AND OTHER PASTA PRODUCTS; PUDDINGS AND INSTANT PUDDING MIXES; BAKING POWDER, CUSTARD POWDER, COCOA POWDER, VANILLA; MAYONNAISE; SAUCES, INSTANT FOOD MIXES; VERMICELLI AND SEMOLINA; PACKAGED MEALS CONSISTING PRIMARILY OF PASTA OR RICE; PRE-PACKAGED LUNCHES CONSISTING PRIMARILY OF RICE, AND ALSO
INCLUDING MEAT, FISH OR VEGETABLES; PERMITTED FOOD FLAVOURS AND ESSENCES; SYRUP FOR FOODS; ORGANIC CURRY SAUCES; SPICES; CURRY POWDERS AND PASTE; GARAM MASALA; CONDIMENTS; NATURAL LOW CALORIE SWEETENERS; TEA, GREEN TEA AND ICED TEA, COFFEE AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, ICE CREAM AND ICE CREAM MIX.
4309873  01/10/2019
RAZAK PC
PULLOONICHLIL, AMBALAKUNNU, MUPPAINAD, VATUVANCHAL, WAYANAD, KERALA-673581, INDIA
INDIVIDUAL
Address for service in India/Agents address:
LUKMAN SADHIK KM
Karincheri House, Madakkimala Post,Kalpetta wayanad-673122, Kerala.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4310197    02/10/2019
DEVISINGH KUVA RSINGH RAJPUT PROPRIETOR OF SHREE KARDHAR FARSAN MART
SHOP NO.11, BHAGWAN NIWAS CHSL, QU RRY ROAD, MALAD EAST, MUMBAI CITY, MAHARASHTRA - 400097
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
THE GLADIUS

4310500   02/10/2019

M/S MOHAN CONFECTIONARY
972/4, RAILWAY ROAD, AMBALA CITY (HARYANA) INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.

Used Since :23/02/2018

DELHI

PREPARATIONS MADE FROM CEREALS, BAKERY, (BREAD, BISCUITS, BUNS, CAKES, RUSKS, PASTRIES, COOKIES, SANDWICHES) PIZZA AND CONFECTIONERY PRODUCTS.
4310573 01/10/2019
OMSHANKAR SHUKLA
JHURAHWA, GRAM DEEH POST UMARI GOVINDPUR, DIST REWA - 486226, (M.P.)
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4310956  03/10/2019

SH. RAJINDER SINGH
trading as ;M/S AMAR BISCUIT COMPANY
NEW KARNAL ROAD, OPP-LAL KOTHI, KAITHAL, HARYANA, INDIA.
MANUFACTURER AND MERCHANT
Used Since :01/04/1985

DELHI
BISCUITS, COOKIES, RUSK AND BAKERY PRODUCTS INCLUDED IN CLASS 30.
4310979   03/10/2019
SAURABH VARSHNEY
SHOP NO. 07, PLOT NO. 387, SECTOR 19C, MATOSHREE APARTMENT, INFRONT OF GYAN VIKAS SCHOOL
PLAYGROUND, KOPARKHAIRANE, NAVI MUMBAI- 400709
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water] , Chocolates
4311009  03/10/2019
BLUE BELL ICECREAM TRADERS
Dhobapara, Narayanpur, WBIIDC, Malda, West Bengal.
Partnership Firm
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Proposed to be Used
KOLKATA
Ice cream.
SHANDAR
431164   03/10/2019
AMAR TRADEMARK LLP
A-41, NARAINA INDUSTRIAL AREA, PHASE-I, NEW DELHI - 110 028
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI candy.
4311560  03/10/2019
SACHIN GUPTA (INDIVIDUAL)
B-55 (BASEMENT), LAWRENCE ROAD INDUSTRIAL AREA, DELHI-110035
INDIVIDUAL

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used

DELHI
SPICES
Proposed to be Used

DELHI
SPICES

THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
4311566   03/10/2019
RAINBOW CONFECTIONERY WORKS
Plot No.A-66/3, Anand Nagar, MIDC, Ambernath (East) – 421 506, Dist. Thane – [M.S.], India
Partnership Firm

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since :02/10/2019

To be associated with:
4135724, 4135727, 4265731, 4298661

MUMBAI
Confectionery (Non-medicated), sweets, candies; toffees & chewing gums
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3154949
DINESH GOPALDAS DEWANI  
DAYAL NAGAR, NEAR HONDA SHOWROOM, DEOLI ROAD, WARDHA, DIST-WARDHA, MAHRASHTRA, INDIA  
INDIAN NATIONAL SOLE PROPRIETOR OF PURVI TEA MARKETING  

Address for service in India/Attorney address:  
A. G. MAHAJAN & CO.  
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used  
MUMBAI  
TEA AND TEA POWDER
4314659  07/10/2019  
SHAKEEL ALI PROPRIETOR OF DANISH SWEET  
H NO. 99 B, SECTOR H MANU CONFECTIONERY WORKS GOVINDPURA Bhopal (M.P.) - 462001  
SOLE PROPRIETOR  
Address for service in India/Attorney address:  
SANTOSH GUPTA  
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.  
**Proposed to be Used**  
MUMBAI  
GAJAK IN CLASS 30
BHARATH BALASUBRAMANIAN TRADING AS P N KRISHNA IYER FOOD CO
M 801, PURVA BLUEMONT, SINGANALLUR, COIMBATORE - 641 005, COIMBATORE DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Ageents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Flour and Preparations Made from Cereals, Rice Based Snack Food, Rice, Suji(Wheat Product), Wheat Flour, Rawa(Wheat Product), Vermicelli, Coffee beverages, Tea beverages, Processed herbs [seasonings], Tapioca, Besan (Gram flour), Processed cereals, Vinegar, Garam Masala (Combination of Spices), Spices, Salt, Coffee, Tea, Cocoa, Sugar, Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes, Garam Masala (Combination of spices for adding taste to indian Curry) and Sambhar Powder, Cookie mixes.
M/S. S. K. INDUSTRIES
39, PUSA ROAD, NEW DELHI-110 005.
A Partnership Firm

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Used Since : 29/08/1985

DELHI
CONFECTIONERY ITEMS INCLUDING CANDIES, SUGAR FREE CANDIES, CHOCOLATES, BISCUITS & WAFERS INCLUDED IN CLASS 30.
4314874  08/10/2019
M/S. S. K. INDUSTRIES
39, PUSA ROAD, NEW DELHI-110 005.
A Partnership Firm
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP MC DONALD”S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :20/04/2019

DELHI
CONFECTIONERY ITEMS INCLUDING CANDIES, SUGAR FREE CANDIES, CHOCOLATES, BISCUITS & WAFERS
INCLUDED IN CLASS 30.
SINO-PACIFIC TRADING (THAILAND) CO., LTD.
122/2-3 Nonsi Road, Chongnonsi, Yannawa, Bangkok 10120, Thailand
A company incorporated under the laws of Thailand

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI
Cocoa powder; chocolate; pastry containing milk and chocolate; confectionary containing milk and peanuts.
Mark should be read as a whole.
4315699  09/10/2019
SINO-PACIFIC TRADING (THAILAND) CO., LTD.
122/2-3 Nonsi Road, Chongnonsi, Yannawa, Bangkok 10120, Thailand
A company incorporated under the laws of Thailand

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI
Cocoa powder; chocolate; pastry containing milk and chocolate; confectionary containing milk and peanuts.
4315700 09/10/2019
SINO-PACIFIC TRADING (THAILAND) CO., LTD.
122/2-3 Non Si Road, Chongnonsi, Yannawa, Bangkok 10120, Thailand
A company incorporated under the laws of Thailand
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Proposed to be Used
DELHI
Cocoa powder; chocolate; pastry containing milk and chocolate; confectionary containing milk and peanuts.
4315701  09/10/2019
SINO-PACIFIC TRADING (THAILAND) CO., LTD.
122/2-3 Nonsi Road, Chongnonsi, Yannawa, Bangkok 10120, Thailand
A company incorporated under the laws of Thailand
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI
Cocoa powder; chocolate; pastry containing milk and chocolate; confectionary containing milk and peanuts.
Mark should be read as a whole.
4315714  09/10/2019
ARYAAVART LIFESTYLES PRIVATE LIMITED.
A-80, 2ND FLOOR, VIVEK VIHAR, PHASE-1, DELHI-110095.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Tumeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4317862 11/10/2019
MOHD. SALEEM S/O MOHD. ZAHIR ANSARI
16/17, F. CIVIL LINES, KANPUR - 208001 UTTAR PRADESH
INDIVIDUAL

Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A-233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052

Proposed to be Used
DELHI
RUSK. TOAST. Bakery goods, Preparations for making bakery products, Chocolate fillings for bakery products, Mixes for making bakery products, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].

*Mark should be read as a whole.*
4320663    15/10/2019
M/S HINDUSTAN MANUFACTURING CO.
VILL. SAROOP SINGH WALA, GURUHARSAAHI, DISTT. FEROZEPUR.
PARTNERSHIP

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001

Proposed to be Used
DELHI

CORN RINGS, CORN SNACKS, SNACKS, NAMKEEN, PUFF, CONFECTIONERY & BAKERY ITEMS.
Mark should be read as a whole.
SHRI ANAND

4321090  15/10/2019

SHWETA BHUTANI
32/5, MAIN MARKET, RANI BAGH, NEW DELHI-110034
Individual

Address for service in India/Attorney address:
SHIVNATH KUMAR ADVOCATE
719-A, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054.

Proposed to be Used
DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
SURENDRA RAMCHAND CHHATWANI TRADING AS M/s TU HI TU FOODS
RUDRA WAREHOUSE NEAR PUNJAB NATIONAL BANK KAPSI, AT POST KAPSI, KHASRA NO. 163/3, BHANDARA ROAD
TH. KAMTEE DIST NAGPUR 440035 (M.S.)
PROPRIETOR

Address for service in India/Attorney address:
HARISH T SUMYANI
K K AND CO.,267 BHALDARPURA NEAR CONGRESS BHAWAN,NAGPUR-440018
Used Since :08/08/2016

MUMBAI

ready to eat snack foods consisting primarily of grains, corn, cereal, other vegetable materials or combinations thereof, including corn chips, tortilla chips, pita chips, rice chips, crackers, pretzels, puffed snacks, snack bars, popcorn and peanuts, sauces, salsas, chili, snack bars, biscuits, cakes, cookies, croissants, bread products, coffee, tea, cocoa, sugar, rice tapioca, sago, artificial coffee, flour and preparations made from cereals, bread pastry and confectionery, baking powder, salt mustard, vinegar, sauces, (condiments), spices, ice. included in class 30.
CRUNCHILICIOUS

4321257   15/10/2019
FRONTIER BISCUIT FACTORY PVT. LTD.
C-35/10, Lawrence Road, Delhi-110035
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Biscuits; Namkeens; Flour and preparations made from cereals; Bread, pastries and confectionery; Coffee; Tea; Rice and Spices;
Trade Marks Journal No: 1942, 24/02/2020

DADDY JI
4321413  15/10/2019
RADHEY SHYAM GOEL, TRADING AS SHUBHAM FUN FOOD PRODUCT
A-81, ADHYAPAK NAGAR, NANGLOI, DELHI-110 041
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
PUNJAB REGISTRATION SERVICE
4/67, NEHRU NAGAR, NEW DELHI - 110 065.

Proposed to be Used
DELHI
BHELPURI, CORN PUFFS, RICE PUFFS, NAMKEENS, BISCUITS, CONFECTIONERY, BREAD, RUSKS AND SNACKS,
WAFERS, PASTRY, CAKE, PAPAD, FEN, MARORI, POTATO CHIPS, MUFFINS,
4323132   17/10/2019
HIMACHAL TEA
REGD. OFFICE-VIL, ALEHAR, P.O AMB, DISTT, UNA, (HP) 177203
PARTNERSHIP
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
TEA
MAHAK
4323722  17/10/2019
M/S. S. K. INDUSTRIES
39, PUSA ROAD, NEW DELHI-110 005.
A Partnership Firm
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :29/08/1985
DELHI
CONFECTIONERY ITEMS INCLUDING CANDIES, SUGAR FREE CANDIES, CHOCOLATES, BISCUITS & WAFERS INCLUDED IN CLASS 30.
Trade Marks Journal No: 1942, 24/02/2020 Class 30

ROHIT GUPTA PROPRIETOR OF M/S. SHARMAN EXPORTS
BABA RAM SINGH AVENUE, HOUSE NO. 11, FEROZEPUR ROAD, P.O. AYALI KALAN, LUDHIANA-142027, PUNJAB
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :18/09/2019

DELHI
Rice, Rice Flour, Powdered Spices, Pepper, Tea Leaves, Coffee Substitutes, Salt, Turmeric, Sugar, Honey, Suji (Wheat Flour), Besan (Gram flour), Maida (Wheat Flour), Sattu (Flour prominently made from roasted gram), Wheat Flour, Flour and Preparation Made From Cereals, Cocoa, Yeast, Vinegar, Treacle, Biscuits, Mustard, Sauces, Tapioca, Sago, Condiments, Nutmegs, Cinnamon, Custard Powder, Cloves, Ices, Baking Powder, Bread, Cornflour, Bhujia (Cereal based fried snacks), Cereal and Rice based Snack Food

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4326281  21/10/2019
HARSH GUPTA
M/S H.K.TRADERS, 51/47, NAYA GANJ, KANPUR
PROPRIETOR
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since :09/10/2019
DELHI
SPICES AND KHADE MASALEY
4326345  21/10/2019
MANOJ KUMAR
trading as ;RAMKUMAR MANOJ KUMAR
OLD DHAN MANDI, NAGAUR-341001 (RAJASTHAN)
Address for service in India/Attorney address:
TCI REGISTRATION SERVICES
TCI REGISTRATION SERVICES A- 207, VIDHYADHAR NAGAR, JAIPUR (RAJASTHAN)
Proposed to be Used
AHMEDABAD
SPICES
CANBERRA
4327349 22/10/2019
NARENDER SINGH GAUR PROPRIETOR OF PML FOOD & BEVERAGES
Ground Floor, G-223, Ghazipur, Delhi-110096
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
TEA, TEA SUBSTITUTES, TEA BEVERAGES, INSTANT TEA, GREEN TEA, BLACK TEA, BARLEY TEA, SLIMMING TEA,
COFFEE, COFFEE SUBSTITUTES, ARTIFICIAL COFFEE, COFFEE EXTRACTS, INSTANT COFFEE, PREPARED COFFEE
BEVERAGES
LAKECITY LOVE ICE CREAM

4327522   22/10/2019
RAKESH MAKKAD SOLE PROPRIETOR OF HONEY ICECREAM
PARSURAM CHAURAHA, 100 FEET, BALAJI MANDIR KE PAS, PANERIO KI MADRI, UDAIPUR, RAJASTHAN
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
ICE CREAM UNDER CLASS 30.
4328024   22/10/2019
SHIVKAILASH TRADING COMPANY
333, MARKET YARD, GULTEKDI, PUNE - 411037. MAHARASHTRA. INDIA.
Partnership Firm
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.
Used Since :28/04/1987
MUMBAI
Spices, (Fenugreek Spices).
4328554   23/10/2019

REVATI RAJU N
Golden Tulip Estate, Kondapur, Ranga Reddy Dist. Telangana State
MIJO Tasty & Healthy

Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72,Telangana,

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
J.B OVERSEAS
Keshv Complex, Plot No, 715/B, G.I.D.C. Phase 2, Dared Jamnagar, Gujarat- 361004
Partnership Firm

Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot- 360007, Gujarat

Proposed to be Used
AHMEDABAD
Honey

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
KAYAM
4330344  24/10/2019

UTKARSH SHARMA
MALIN GALLI, MOHALLA LAKHPATI, HATHRAS, U.P-204101
INDIVIDUAL

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
MAHENDRA KUMAR BERIA
130, SATRA PLAZA, 1ST FLOOR, PALM BEACH ROAD, SECTOR – 19D, VASHI 400703
Sole Proprietor

Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705

Proposed to be Used
MUMBAI
TEA & COFFEE

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
M/S. SEGO FRESCHE
M/s. Sego Fresche, Door No. 6/239, 240, 241 & 242, Ground Floor, Near HDFC Bank, Ramanattukara Post, Pin - 673 633, Kozhikode District, Kerala, India
Partnership

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.
Used Since :25/10/2017

CHENNAI
Bakery goods; baked goods; goods produced from baked cereals; pastry and confectionery; bun, bread, cakes; food products prepared from flour and cereals
Trade Marks Journal No: 1942, 24/02/2020 Class 30

4332526 27/10/2019
SHABEER ALI, S/O. MUHAMMED.
Thorappa House, Anakkayam (P.O), Munduparamba, Malappuram District, PIN- 676 509, Kerala, Proprietor of M/s. LAICA,
Thorappa, Anakkayam (P.O), Munduparamba, Malappuram District, PIN- 676 509, Kerala.
Proprietor duly represented by Trademark Attorney.

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Proposed to be Used

CHENNAI
Confectionery, Rusks, Frozen pastry, Pastry mixes, Pastry cases, Pastry dough, Wheat-based snacks, Cereal-based snacks, Rice-based snacks, Extruded corn snacks, Corn-based snack foods, Baked goods, Instant pudding mixes, Instant noodles, frozen confections, baking powder, processed grains, artificial coffee, flour and preparations made from cereals, ice cream, kulfis, ice cream cones, ice cream cakes, ice cream desserts, ice cream sandwiches, toffees, candy, Chocolates, Chocolate covered nuts, Honey, pre-packaged lunches consisting primarily of rice, and also including meat, fish or vegetables, malt extract for food, rice-based snack food, cereal-based snack foods, maize-based snack foods, wheat-based snack foods, corn-based snack foods, Chicken pies, Chicken sandwiches, Chicken gravy, Chicken wing sauce, Sandwiches containing chicken, Sauces for chicken, Meat pies, Meat gravies, Sandwiches containing meat, Meat pies [prepared], Fish dumplings, Fish sauce, Fish sandwiches, Pies containing fish, spices, condiments, pepper, ginger [spice], chilled confectionery, chilli powder, curry powder, mustard, rice, wheat processed, wheat flour, maida (wheat flour), rawa (wheat flour), suji (wheat flour), chakli (foodstuff made of wheat, rice and chickpeas), papad, bread, coffee, tea, cocoa, sugar, tapioca, sago, salt, vinegar, treacle, yeast, Extracts, other than essential oils, for flavouring foodstuffs.

Mark should be read as a whole.
4333112  29/10/2019
SRI VENKATAchalapathy Sago Factory
1/67, Attur Main Road, Mettala, Karkoodalpatty Po, Rasipuram Tk, Namakkal - 636202, Tamil Nadu.
Partnership Firm
Address for service in India/Agents address:
L.R. Swami Co.
No. 3 Playground View Street, Nandanam Extn., Chennai - 600 035.
Used Since: 01/01/2018
Chennai
Tapioca and Sago; Starch for Food; Sabudhana (Tapioca Sago); Tapioca Starch, Tapioca Appalams and Tapioca Pappad
DR RAJ LADDU

4334227   31/10/2019
R. SADASHIVA RAO TRADING AS SRI GANESH SWEETS
No. 91/1, Sirsi Road, Chamarajpet, Bengaluru 560018
Proprietorship Firm

Address for service in India/Agents address:
INTELECTIA
35/6, II FLOOR, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE 25,
Used Since :15/01/2006

CHENNAI
Sweets, Confectionery, Chocolate, Toffees, Candies
4387780  24/12/2019
MALIBAN BISCUIT MANUFACTORIES (PRIVATE) LIMITED
389, Galle Road, Ratmalana, Sri Lanka
A company organised and existing under the laws of Sri Lanka.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 27/07/2004

DELHI
Biscuits and non-medicated confectionery included in class 30.
ANCHLIYA BROTHERS

4393290    30/12/2019
MR. VIJAY ANCHLIYA PROPRIETOR OR ANCHLIYA BROTHERS.
92, SOMWARIYA BAZAR JAORA , RATLAM (M.P)

Address for service in India/Attorney address:
MAA SHARDA ASSOCIATES
7/1 RACE COURSE ROAD NEW PALASIA , 214 RATNAMANI COMPLEX INDORE 452001

Used Since :19/05/1990
MUMBAI
SPICES
SACCHASAATHI

4399306  06/01/2020
BIG BROTHER NUTRA CARE PRIVATE LIMITED
G-54, Vikas Marg, Laxmi Nagar, Delhi-110092, India
MANUFACTURER
Body-Incorporate Including Private Limited Company

Address for service in India/Attorney address:
IP TEST
117 D, POCKET - A, MAYUR VIHAR, PHASE - II, DELHI - 110091, INDIA
Used Since :01/03/2018

DELHI
Powdered starch syrup for food, glucose powder for food and food preparations based on grains included in class 30
FLIKE

4399541  06/01/2020
LLC RUSEUROPHARM
119571, Russia, Moscow, Leninsky prospect 148, Et.techpodpolie, Pom.1, Room 60
MANUFACTURER
Single Firm
Address for service in India/Attorney address:
DEVANSHU JAIN
95-A, BK-I, SHALIMAR BAGH, DELHI-110088.
Proposed to be Used
DELHI
non-medicated mouth freshening tablets and lozenges, breath mints for use as a breath freshener.
Rostel
4400133 07/01/2020
MR. ANKIT GUPTA
F-14/15A, MODEL TOWN, NEW DELHI-110009, INDIA
MANUFACTURER & MERCHANT

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
Trade Marks Journal No: 1942, 24/02/2020 Class 30

PRAVEEN VOHRA TRADING AS PRAHITYA MALL.
GALA NO.-102, IN DIWAN & SHAH INDUSTRIAL ESTATE-01, NAVGHAR VASAI EAST, DISTT.-PALGHAR, MAHARASHTRA-401202.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

MUMBAI

CHOCOLATES, RICE, SPICES, CONFECTIONERY, CANDY, BISCUITS, NAMKEEN, CHIPS, COOKIES, RUSK, BREAD, PUFF, POPCORN, READY TO EAT SNACK FOODS, ICE CREAM AND SWEETS.
4402271  08/01/2020
VIVAAN FOODS
#463, 10th Main, 13th Cross, Wilson Garden, Bangalore- 560027
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI

Ready-to-eat cereal-derived food bars, Ready-to-eat cereals, Ready to eat savory snack foods made from maize meal formed by extrusion.
4402823 09/01/2020
MR. NIMESH NARESH BHAI BHAI SHAH PROPRIETOR OF VHALI
7 NO. MADHWANAND SOCIETY OPP. SHEHMIAN FLAT NARAYAN NAGAR CHAR RASTA SIGHNPUR ROAD
KATARGRAM SURAT 395004
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and
confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
4403311  09/01/2020
M/S. GREENTECH DISTRIBUTORS PRIVATE LIMITED
NO.328, NORTH MASI STREET, MADURAI -625001, TAMILNADU, INDIA
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since: 10/12/2019

CHENNAI
SPICES, POWDERED SPICES, CURRY SPICES, GARAM MASALA, CHILLI POWDER, TURMERIC, CINNAMON POWDER [SPICE], CLOVES [SPICE], CURRY SPICES, BAKING SPICES, CURRY SPICE MIXES, DHANIA POWDER (CORIANDER), INSTANT COFFEE, COFFEE SUBSTITUTES, COFFEE PODS, FILLED, TEA, TEA-BASED BEVERAGES, TEA SUBSTITUTES, TEA PODS, FILLED, BHUJIA (CEREAL BASED FRIED SNACKS), RICE-BASED SNACKS, WHEAT-BASED SNACKS, TAPIOCA-BASED SNACKS
Proprietorship

Address for service in India/Attorney address:

RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4404248 10/01/2020
SURKHAB NATURALS PRIVATE LIMITED
C/o Hakeem Khursheed Murad, 136-A Civil Lines, Circuit House Crossing, Bareilly - 243001, U.P.
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Confectionery
SPIICENET
4404383    10/01/2020
MR. ASHOK KUMAR OZA
5-2-954, Risala Abdullah, New Osmangunj, Hyderabad -500 012 (Telangana)
Individual
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
To be associated with:
4364129
CHENNAI
Spices, Concentrated Sauces, Tinned Sauces, Salad Sauces, Satay Sauces, Pepper Sauces, Canned Sauces, Spicy Sauces, Savoury Sauces, Savory Sauces, Curry Sauces, Sauces [Condiments], Tomato-Based Sauces, Vinegar, Sauces [Condiments] & Sauces For Fish, Flour & Preparations Made From Cereals, Rice & Confectionery, Dried Coconut Powder
TATAAR & SONS

4404578   10/01/2020

DILIP KUMAR GHOTIYA (SOLE PROPRIETOR OF D2 & COMPANY)
C-10, Raghu Nath Colony, Galtal Gate, Jaipur- 302003, Rajasthan

Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] Under Class “30”
4404901  10/01/2020
ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA RAILWAY CROSSING, AHMEDABAD 380 009, GUJARAT
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces (condiments); spices; ice
4405243   10/01/2020
ITALIAN EDIBLES PVT. LTD.
Survey No. 367 / 7 , 369 / 3 , Nemawar Road , Near Prabhu Tol Kanta , Gram – Palda , Indore ( M.P. )
Company incorporated under Indian Companies Act through Director.

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary , Bakery , Candies , Snack foods made from corn and in the form of rings, Namkeen .
ETHNIC ROOTS
4405433  11/01/2020
NISHANT BAHAL
P-13 FIRST FLOOR MALVIYA NAGAR
INDIVIDUAL
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4405970   11/01/2020
KIRAN VILAS SAID
AT POST - MAHALUNGE PADWAL, SAIDWADI, TAL - AMBEGAON, DIST - PUNE, PIN - 410515
SHIVANSH TEA
Address for service in India/Attorney address:
ADV PRITAM GANGURDE
C-17, SADGURU PARK, NR. RAM MANDIR, NIWARA SOC. AREA, BALAJI NAGAR, PUNE- 411043
Proposed to be Used
MUMBAI
TEA AND TEA POWDER, TEA MASALA
4406024  11/01/2020
JITENDRA PANJWANI TRADING AS M/S. NEWTONE FOOD PRODUCTS
8-H1, SCHEME NO.71, OPPOSITE GUMASTA NAGAR, DHAR ROAD, INDORE (M.P.)
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
1096020, 3061774, 3061775

MUMBAI
Confectionery items, toffee, chocolates and candies (non medicated)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE AMERICAN
MRS. LAKSHMI DEVI PARSHA, PROPRIETOR OF LAKSHMI FOODS BANAGANIPALLI
SY. NO. 57/1A, 1ST WARD, BANAGANAPALLI - 518124, KURNOOL DISTRICT, ANDHRA PRADESH.
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Used Since :24/08/2017

CHENNAI

PROCESSED CEREALS, MILLETS, GRAINS AND MAIZE; FLOURS; RICE; SPICES; GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY); HONEY; TURMERIC; TABLE AND EDIBLE SALT.
4406288   12/01/2020
RINA DEVI, TRADING AS NEW BHAWANI FOOD PRODUCTS
VILL-IMADPUR SULTAN, POST – VIA INDUSTRIAL AREA, HAJIPUR, DIST.-VAISHALI, BIHAR – 844102
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE ( M.P.) - 452 001.
Used Since :20/12/2019
KOLKATA
NAMKEEN AND READY TO EAT SNACKS INCLUDED IN CLASS 30.
4406581 13/01/2020
JOSE P D
Puthenpurackal, Ayathupady, Koovappady, Koovappady PO, Ernakulam, Kerala – 683544.
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Curry powder, Wheat flour, Rice flour
Trade Marks Journal No: 1942, 24/02/2020  Class 30

4406617  13/01/2020
M/S SHREE MAHESHWARI MILLS
Gandhi Mandir Ward, BALODA BAZAR, BHATAPARA 493118 (Chhatis garh)
Ms SHREE MAHESHWARI MILLS Partnership Firm through Partner or Auth Signatory
Address for service in India/Attorney address:
SHIV KUMAR AWAR, ADVOCATE
AWAR LAWYERS ADV BHIV KUMAR FAUDAR D-4 Lal Kothi, Near Advocate Bhawan, Near New Vidhansabha, JYOTI NAGAR, Near Waqf Board, JAIPUR 302005
Used Since :01/01/2020
MUMBAI
Rice
4407779  14/01/2020
APOLLO BRANDS LLC
2600 W. 8th Avenue, Denver, Colorado 80204, U.S.A.
A Colorado limited liability company
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Chewing gum.
RIZE PLUS
4407792   14/01/2020
ASHOK KUMAR
trading as ;ASHOK KUMAR
H. NO. 123, PRABH DAYAL GROVER STREET JALALABAD WEST, PUNJAB-152024, INDIA
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
RICE
4408208    14/01/2020
MR. SATISH KUMAR S/O SHRI JIWAN DASS OF M/S CHHABRA FOODS INDUSTRIES
H. NO. 20/22, BHOGHA RAM, COLONY, HANSI (Distt.) HARYANA-125042.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :05/10/2014
DELHI
Sauces, Savory sauces, chutneys and pastes & Preparations for making sauces.
RAKESH KUMAR MEHTA
ARORA COLONY, RATIA (FTB), FATEHABAD, HR 125051
INDIVIDUAL

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4408353   14/01/2020
MILJO ANTONY
VISWABRAHMAS, THAZHATHEPPURAM HOUSE, RAYONPURAM.P.O, PERUMBAVOOR,PIN- 683543
SOLE PROPRIETOR
Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used
CHENNAI
Compounded asafetida and curry powder.
UDTE HUYE TEEN PANCHI

4408382   14/01/2020
SANDEEP KUMAR
38, ABHISHEK NAGAR, KANKHAL, HARIDWAR, UTTARAKHAND-249408
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Rice.
4408606  15/01/2020
BIJAY KUMAR SINGH
B231/A/H/90, M.D. Road, Kolkata -700007, West Bengal.
TRADING AS SHREE RAM TRADERS (SINGLE FIRM).

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Trade Marks Journal No: 1942, 24/02/2020

4408611 15/01/2020

SHRI VARADARAJA SWAMI PRODUCTS LLP
NO. 8, JIGANI INDUSTRIAL AREA, 1ST PHASE, SY NO. 122, JIGANI POST, BENGALURU (BANGALORE) RURAL,
KARNATAKA - 560105.

A Limited Liability Partnership Firm

Address for service in India/Attorney address:

KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

To be associated with:

342802, 473562

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread,
apastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt; Mustard; Vinegar, sauces
[condiments]; Spices; Ice included in class 30.
Shobhave

4408615  15/01/2020

EKTA ENTERPRISE
4, “Karmabhumi Complex”, 15, Junction Plot, Rajkot – 360 001 (Gujarat) (India)

Manufacturers and Merchants

Address for service in India/Attorney address:
RUSHIT SHETH
M/s. V. B. Sheth & Co., "Rushikul", 8, Ramkrishna Nagar, Swami Vivekanand Road, Opp. RMC Commissioner's Bungalow, Rajkot - 360 001 (Gujarat) (India)

Proposed to be Used

AHMEDABAD
Khakhra, Confectionery, Biscuits, Cookies, Chocolates, Waffles, Tea, Coffee, Cakes, Pancakes, Ketchup, Popcorn, WheatFlour, cereal snacks, cheese balls, cereal based snacks, farsan, wheat based snacks, rice based snacks, flour based savory snacks, bhujia, ganthiya, fafda, food preparations made from grains, cereal based snack foods, oat flakes, oat based foods, papad, pasta, pastries, poha, spices
4408694 15/01/2020
KAMAL KUMAR PROPRIETOR OF M/S V CARE TRADING AND MARKETING COMPANY
PLOT NO. 107 KHASRA NO.6 DWARIKA VIHAR SULTANPURI MAJRI BAHADARBAD
INDIVIDUAL
Address for service in India/Agents address:
ASHISH GARG
H.NO.7/1118, BARTHALA YADGAR, SAHARANPUR, UTTAR PRADESH-247001

Proposed to be Used
DELHI
TEA
ROYAL ANGEL BRAND

4409360  15/01/2020

GURPREET SINGH TRADING AS T.R. AGRO FOODS
GROUND FLOOR,2004/14 PRIVATE NO.2 URBAN CHOWK CHABUTRA, BAZAR JATTAN GILWALI GATE, AMRITSAR, PUNJAB-143001

PROPRIETORSHIP

Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015

Proposed to be Used

DELHI

RICE, FLOUR AS INCLUDED IN CLASS-30
EUREKA CANDY COMPANY

4409370  15/01/2020

RELENTLESS BRANDS LLP
FLAT NO-508,BLOCK-E,FALCON RESIDENCY,KIIT UNIVERSITY,PATIA,BHUBANESWAR,DIST-KHURDA,PIN-751024,ODISHA

Address for service in India/Attorney address:
UTKAL TRADE MARK SERVICES
PLOT NO.349,AT-RAJENDRA NAGAR,PO,MADHUPATANA,CUTTACK-753010,ODISHA

Used Since :28/03/2019

KOLKATA

4409575  16/01/2020
SOMA DHAR DEB PROPRIETOR OF JANAPRIYA GURA MASALA
112, MOTOR STAND, AGARTALA, TRIPURA (WEST), 799001
PROPRIETORSHIP
Address for service in India/Attorney address:
KIRTEE
KIRTEE VERMA & ASSOCIATES, HOUSE NO. 2572, JAWAHAR COLONY, FARIDABAD- 121001

Proposed to be Used
KOLKATA
SPICES
4409788   16/01/2020
ABHIMANYU JAJRA-- TRADING AS-- M/S R R PAPAD UDYOG
NEAR BHAWANI HOTEL, GANGASHAHAR ROAD, BIKANER (RAJASTHAN)
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Used Since :21/11/2018
AHMEDABAD
PAPAD, PREPARATION MADE FROM CEREALS
4410633  16/01/2020
CHHEDA SPECIALITIES FOODS PVT. LTD
CHHEDA HOUSE, PLOT NO. 07, B.M.C. INDUSTRIAL ESTATE, SAI NAGAR, M.C. CROSS ROAD NO.01, KANDIVALI (WEST),
MUMBAI-400 067. MH. (INDIA).
INDIAN COMPANY REGD UNDER COMPANIES ACT.
Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203

Proposed to be Used
To be associated with:
1502882, 2439230, 3369841

MUMBAI
READY TO EAT FOOD DISHES, BAKERY PRODUCTS, CONFECTIONERY, CHOCOLATE, ICE CREAM, HONEY, COFFEE,
TEA, COCOA, SUGAR, PAPAD, SPICES, PULSES, TAPIOCA, SAGO, FLOUR PREPARATIONS MADE FROM CEREALS,
YEAST, BAKING POWDER, SAUCES, NAMKEEN, FARSAN, WAFER, NOODLES, SWEETMEATS, FOOD PRODUCTS,
PUDDINGS, KETCHUP, EDIBLE ARTICLES FOR HUMAN CONSUMPTION, GLUCOSE, INSTANT FOODS, SPAGHETTI
CHEESE BALLS, POTATO CHIPS, CHIKKIS, PAPAD, SNACKS, SWEETS ALL NAMKEENS, BEING INCLUDED IN CLASS-30
CHHEDA SPECIALITIES FOODS PVT. LTD
CHHEDA HOUSE, PLOT NO. 07, B.M.C. INDUSTRIAL ESTATE, SAI NAGAR, M.C. CROSS ROAD NO.01, KANDIVALI (WEST), MUMBAI-400 067. MH. (INDIA).
INDIAN COMPANY REGD UNDER COMPANIES ACT.
Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203

Proposed to be Used
To be associated with:
1502882, 2439230, 3369841

MUMBAI
READY TO EAT FOOD DISHES, BAKERY PRODUCTS, CONFECTIONERY, CHOCOLATE, ICE CREAM, HONEY, COFFEE, TEA, COCOA, SUGAR, PAPAD, SPICES, PULSES, TAPIOCA, SAGO, FLOUR PREPARATIONS MADE FROM CEREALS, YEAST, BAKING POWDER, SAUCES, NAMKEEN, FARSAN, WAFER, NOODLES, SWEETMEATS, FOOD PRODUCTS, PUDDINGS, KETCHUP, EDIBLE ARTICLES FOR HUMAN CONSUMPTION, GLUCOSE, INSTANT FOODS, SPAGHETTI CHEESE BALLS, POTATO CHIPS, CHIKKIS, PAPAD, SNACKS, SWEETS ALL NAMKEENS, BEING INCLUDED IN CLASS-30
RAKESH KUMAR TRADING AS M/S. SAI BIRBAL DAS FOODS
D-31, PARSAKHERA INDUSTRIAL AREA, BAREILLY, U.P.-243122
Proprietorship Concern

Address for service in India/Attorney address:
AMIT TOMAR
Tomar & Associates, 9, Community Centre, 3rd Floor, Opposite Satyawati College, Ashok Vihar Phase-II, Delhi-110052

Used Since: 01/04/2014

To be associated with:
3636764, 3667878

DELI

Namkeen, kachri, papad, fryums, pasta, macaroni and bakery products
Trade Marks Journal No: 1942, 24/02/2020 Class 30

KAMLESH KUMAR TRADING AS LAV KUSH TRADERS
AT- NEW AITWARPUR, PATNA GAYA RODA, POST- KURTHOL, P.S.-PARSA, PATNA, BIHAR 804453
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
NAVIN PRABHAT
W-26/F-40, NEAR LABOUR COURT, NAYATOLA, MUZAFFARPUR-842001 (BIHAR)

Proposed to be Used
KOLKATA
MUSTARD OIL, EDIBLE OIL & REFINE OIL
YUP-AA-GOLGAPPA

4411145  17/01/2020

RAJATHI SUBRAMANIAM
No-306, Laa Capitol Apartment, 4th Main, Riches Garden, T.C. Palya Main Road, Ramurthy Nagar Extension, Bengaluru, Karnataka-560016
A Indian National Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13, 1ST CROSS STREET, SRIPURAM COLONY, ST. THOMAS MOUNT, CHENNAI-600016

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice(chats)
4411354  17/01/2020
VEDASWAVE PRIVATE LIMITED
1ST FLOOR, LANDMARK CYBER PARK, SECTOR 67, GURGAON HARYANA 122101
Private Limited Company
Address for service in India/Agents address:
YOGESH GUPTA
TC-345, 3RD FLOOR, RTECCH, PHOOL BAGH, BHIWADI-301019
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
4411359  17/01/2020
MR. ABDUL REHMAN MEMON VARIETY FOOD PRODUCTS
G1 Building,C wing 2,Baugenoor Colony,Pathanwadi Road,Rani Sati marg,Opposite Nurani Masjid, Malad East,Mumbai-400097.
Proprietor
Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST - 401303, MAHARASHTRA, INDIA
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, Chutneys, spices; artificial coffee; flour and preparations made from cereals, vinegar, sauces, (condiments); Almond flavorings, other than essential oils, Aniseed, Allspice, Apple tarts, Apple cider vinegar, Bakery goods, Batter mixes, Beverages (Coffee-based -), Bicarbonate of soda for cooking purposes [baking soda] included in class 30.
4412333  18/01/2020

SHARMILA SHAW
21/1, DAYAL BANERJEE ROAD, HAORA (M.CORP), HOWRAH, SHIBPUR, WEST BENGAL 711102

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA

Spices; Powdered spices; Curry spices; Bread flavoured with spices; Spice mixes; Curry spice mixes
4412536  18/01/2020
MR. DATTATRAY SHIVAJI BANDAL TRADING AS SHREE KAILASH FOOD INDUSTRIES
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
NAMKEEN SNACKS AND SWEETS.
Proprietor of M/s “RITHANYA OILS & SPICES”, Registered Office At Building No. 111/252, Vellikulangara, Mettipadam, Kodassery P.O, Mechira, Thrissur, Kerala – 680 721, India

Proprietor

Address for service in India/Attorney address:

BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUMPURAM ROAD, NEAR WEST GATE OF CIVIL STATION, KAKKAND, ERNAKULAM-682030, KERALA, INDIA.

Used Since :29/05/2019

CHENNAI

“MANUFACTURING OF SPICES & MASALAS”.
4413260 20/01/2020
PELICAN CONFECTIONERS PRIVATE LIMITED
Block 101,94, Near Narmada Bio Chem, N. H. 8, Village Malapur, District Kheda,
DOMESTIC COMPANY
Address for service in India/Attorney address:
S.A.BHATT, ADVOCATE
B-603, SIGNATURE-2, NEAR SARKHEJ SANAND CIRCLE, OPP. RELIEF HOTEL, S.G.HIGHWAY, AHMEDABAD - 382210 - GUJARAT
Used Since :25/12/2019
To be associated with:
1298652
AHMEDABAD
CONFECTIONERY INCLUDED IN CLASS 30
FOGG

4413533  20/01/2020
VINI COSMETICS PRIVATE LIMITED
1ST FLOOR, JANKI HOUSE, 2, SUNRISE PARK, OPP.HIMALAYA MALL, DRIVE IN ROAD, BODAKDEV, AHMEDABAD - 380 054. GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 06/05/2010

AHMEDabad
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER].
BAANSBAREE

4413623   20/01/2020

BOHAGI TEA COMPANY PVT. LTD.
P.O.: MORANHAT, DIST.: SIVASAGAR, ASSAM, INDIA
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
BUREAU OF PATENTS AND TRADE MARKS
SATYA NIWAS, HOUSE NO.90, OPPOSITE BYELANE NO. 8, LACHIT NAGAR MAIN ROAD, GUWAHATI - 781007, ASSAM, INDIA.

Proposed to be Used
KOLKATA
TEA
Trade Marks Journal No: 1942 ,   24/02/2020           Class 30

4413747    20/01/2020
DEVENDRA KUMAR
80/1 Pasrat , Kamarau Gali, Jhansi
Individual Proprietor

Address for service in India/Attorney address:
DEVESH AGARWAL
15, GOPAL NIHRA, JHANSI , UTTAR PRADESH
Used Since :01/11/2017

DELHI
Sweets, Fruit jellies [confectionery], Jam buns, Coffee, tea, cocoa, Sugar substitutes, rice, tapioca, sago, artificial coffee,
flour and preparations made from cereals, Bread, pastries and confectionery, ice cream, honey, sauces (condiments),
ice, Pasta, noodles, Chocolates, Jalebi (Sweetmeat), Petha (sweetmeat), Sweetmeats, Sweet biscuits, Chocolate
sweets, Caramels [sweets], Rasagulla (Sweetmeat), Sugar-free sweets, Gulab Jamun (Sweetmeat), Candies, Granola
snacks, Cereal-based snacks, Extruded corn snacks, Corn-based snack foods, Samosa (Indian snack food), Pakoda
(Cereal based snack food), Cereal-based snack food, Bhujia (cereal based fried snacks), Bhel Puri (puffed rice based
Indian Snacks), Poha (Snack foods made of broken rice), Pani Puri (Indian snack containing spicy water), Batata Vada
(cereal based snack food), Snack mixes consisting of crackers, pretzels or popped popcorn, Cheesecake, Cheeseburgers [sandwiches], Macaroni and cheese, Oat-based food, Wheat-based snack foods, Rice-based snack
foods, Dosa (Foodstuff made from rice flour), Chocolate products
PRAKASHBHAI DHARMSHIBHAI BATHANI (TRADING AS SANDHYA FOOD)
193, Varsha Society-1, Nr. Matawadi, Varachha Road, Surat-395006
A Proprietorship Firm

Proposed to be Used

AHMEDABAD

Tea, Coffee, Cocoa, Chocolate, Spice, Bread, Pastry, Sugar, Salt, Honey, Sauces, Ice Cream, Ketchup, Biscuits and Cookies, Pasta, Rice
Trade Marks Journal No: 1942 , 24/02/2020  Class 30

4413931  20/01/2020

DAS FOODTECH PRIVATE LIMITED
Block No.1234, Salal-Sonasan Road, At. Sonasan, Ta. Prantij, Dist. Sabarkantha, Gujarat 383210

STARTUP - PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.

Proposed to be Used

AHMEDABAD

Butter biscuits; Butterscotch chips; Flavourings for butter; Danish butter cookies; Salted butter fudge; Salted butter caramel; Peanut butter confectionery chips; Flavourings, other than essential oils, for butter; Nut confectionery; Nut flours; Gingerbread nuts; Sauces containing nuts; Coated nuts [confectionery]; Chocolate coated nuts; Chocolate-covered nuts; Chocolate-coated nuts; Sauces flavoured with nuts; Chocolate coated macadamia nuts; Sugar coated pine nuts; Chocolate spreads containing nuts; Chocolate drink preparations flavoured with nuts; Rice puddings containing sultanas and nutmeg; Caramel coated popcorn with candied nuts; Sandwich spread made from chocolate and nuts; Sweet rice with nuts and jujubes (yakisik); Maltodextrins for nutritional use [other than medical]; Snack bars containing a mixture of grains, nuts and dried fruit [confectionery]; Yakis [Korean dish consisting primarily of sweet rice with added nuts and jujubes]; Chocolate spread; Chocolate spreads; Sweet spreads [honey]; Mayonnaise-based spreads; Chocolate-based spreads; Mayonnaise and ketchup-based spreads; Chocolate spreads for use on bread; Cocoa based creams in the form of spreads; Vegan mayonnaise; Mayonnaise; Mayonnaise with pickles; Mayonnaise-based sauces; Chocolate-coated bars; Chocolate-based meal replacement bars; Filled chocolate; Chocolate chips; Milk chocolate; Chocolate sweets; Chocolate candies; Chocolate confectionery; Chocolate confections; Chocolate fudge; Chocolate confectionary; Chocolate eggs; Filled chocolates; Milk chocolates; Milk chocolate bars; Confectionery chocolate products; Filled chocolate bars; Chocolate confectionary products; Marshmallow filled chocolates; Chocolate candy with fillings; Pralines made of chocolate; Chocolate-coated rice cakes; Confectionery items formed from chocolate; Chocolates with mint flavoured centres; Chocolate coated marshmallow biscuits containing toffee; Chocolates in the form of pralines; Chocolates presented in an advent calendar; Chocolates in the form of sea horses; Chocolates in the form of sea shells; Sweets (Non-medicated -) in the nature of chocolate eclairs; Chocolate; Chocolates; Chocolate creams; Chocolate bars; Substitutes (Chocolate -); Dairy chocolate; Chocolate biscuits; Chocolate-based bars; Chocolate coated nougat bars; Candy bars; Confectionery bars; Oat bars; Cake bars; Muesli bars; Cereal bars; Cereal bars and energy bars; Cereal-based bars; Ice cream bars; Sesame candy bars; Bars based on wheat; Cereal-based snack bars; Cereal based food bars; Cereal based energy bars; Cereal products in bar form; Cereal-based meal replacement bars; Chocolate-based ready-to-eat food bars; Ready-to-eat cereal-derived food bars; Bars of sweet jellied bean paste (Yohkan); Sweets (candy), candy bars and chewing gum; Bean jam buns; Confectionery containing jam; Jam filled brioches; Sugar for making jams; Bean-jam filled wafers (monaka); Rice dumplings dressed with sweet bean jam (ankoro); Sweet bean jam coated with sugared-bean based soft shell [nerikiri]; Nerikiri [traditional Japanese confectionery consisting of a soft sugared bean-based shell containing sweet bean jam]; Cereals; Cereal snacks; Cereal flour; Cereal powders; Cereal preparations; Processed cereals; Cereals, processed; Breakfast cereals; Cereal seeds, processed; Cereal based snacks; Cereal breakfast foods; Chips [cereal products]; Hot breakfast cereals; Cereal based snack foods; Snack food (Cereal-based -); Cereal preparations containing oatbran; Cereal-based savoury snacks; Cereal-based snack food; High-protein cereal bars; Crisps made of cereals; Snacks manufactured from cereals; Breakfast cereals containing fruit; Ready-to-eat cereals; Breakfast cereals containing honey; Breakfast cereals containing fibre; Preparations made from cereals; Cereal based prepared snack foods; Cereal preparations consisting of bran; Cereal preparations consisting of oatbran; Cereal cakes for human consumption; Breakfast cereals flavoured with honey; Muesli consisting predominantly of cereals; Breakfast cereals made of rice; Snack products made of cereals; Snack foods made from cereals; Foods produced from baked cereals; Crackers made of prepared cereals; Breakfast cereals, porridge and grits; Cereal snack foods flavoured with cheese; Snack food products made from cereals; Cereal based foodstuffs for human consumption; Cereals for use in making pasta; Bread improvers being cereal based preparations; Cereals prepared for consumption by humans; Snack food products made from cereal starch; Snack food products consisting of cereal products; Cereal preparations coated with sugar and honey; Snack food products made from cereal flour; Processed cereals for food for human consumption; Snack foods consisting principally of extruded cereals; Biscuits for human consumption made from cereals; Cereals for food for consumption by humans; Food mixtures consisting of cereal flakes and dried fruits; Breakfast cereals containing a mixture of fruit and fibre; Processed grains; Processed grains for food for human consumption; Whole wheat grains
being preserved; Food preparations based on grains; Whole wheat grains being cooked; Processed grains, starches, and goods made thereof, baking preparations and yeasts; Paste (Almond -); Almond paste; Almond confectionery; Flavourings of almond; Flavourings of almond for food or beverages; Peanut confectionery; Dried cumin seeds; Cakes (Rice -); Rice cakes; Rice cake snacks; Pounded rice cakes (mochi); Sticky rice cakes (Chapsalttock); Stir fried rice cake (topokki); Korean traditional rice cake [injeolmi]; Candied cakes of popped rice; Half-moon-shaped rice cake [songpyeon]; Sweet pounded rice cakes (mochi-gashi); Dried sugared cakes of rice flour (rakugan); Soft pin-rolled cakes of pounded rice (gyuhi); Injeolmi [glutinous rice cakes coated with powdered beans]; Glutinous pounded rice cake coated with bean powder (injeolmi); Cakes of sugar-bounded millet or popped rice (okoshi); Songpyeon [half-moon-shaped rice cakes with sweet or semi-sweet fillings]; Half-moon-shaped cake of rice containing sweet or semi-sweet fillings (songpyeon); Brown rice; Rice snacks; Tortilla snacks; Crispbread snacks; Granola snacks; Puffed corn snacks; Extruded corn snacks; Corn-based snack foods; Maize based snack products; Wheat-based snack foods; Snacks made from muesli; Snacks manufactured from muesli; Rice-based snack foods; Snack food (Rice-based -); Rice-based snack food; Snack foods prepared from maize; Snack foods made from corn; Snack foods made of wheat; Snack foods made from maize; Corn-based savoury snacks; Cheese flavored puffed corn snacks; Snack foods consisting principally of rice; Snack food products made from rice; Snack foods made of whole wheat; Snack foods consisting principally of bread; Snack foods consisting primarily of grain; Snack food products made from maize flour; Snack food products made from rice flour; Snack foods made from corn and in the form of rings; Ready to eat savory snack foods made from maize meal formed by extrusion; Rice crisps; Rice chips; Rice sticks; Puffed rice; Fried rice; Enriched rice; Rice crackers; Glutinous rice; Prepared rice; Rice porridge; Rice pudding; Flavoured rice; Natural rice flake; Rice crackers [senbei]; Rice-based prepared meals; Fermenting malted rice (Koji); Pellet-shaped rice crackers (arare); Frozen prepared rice with seasonings; Meals consisting primarily of rice; Prepared meals containing [principally] rice; Frozen prepared rice with seasonings and vegetables; Frozen meals consisting primarily of rice; Natural rice [processed] for food for human consumption; Cornmeal; Pop corn; Corn (Pop -); Flaked corn; Flakes (Corn -); Corn curls; Processed corn; Corn candy; Fried corn; Roasted corn; Corn chips; Corn, milled; Corn, roasted; Corn flour; Corn meal; Corn flakes; Vegetable flavoured corn chips; Snack foods made from corn and in the form of puffs; Corn starch derivatives in powder form for making into drinks; Corn syrup for culinary purposes; Porridge oats; Processed oats; Rolled oats; Oats (Husked -); Oats (Crushed -); Husked oats; Crushed oats; Flour of oats; Steel cut oats; Oats for human consumption; Foodstuffs made from oats; Rolled oats and wheat; Prepared oats for human consumption; Processed oats for food for human consumption; Muesli; Muesli desserts; Cacao powder; Cocoa powder; Cocoa products; Cocoa beverages; Cocoa drinks; Cocoa preparations; Cocoa mixes; Cocoa-based beverages; Drinks containing cocoa; Beverages (Cocoa-based -); Prepared cocoa and cocoa-based beverages; Candy with cocoa; Drinking cocoa paste; Coffee, tea and cocoa and substitutes therefor; Aerated beverages [with coffee, cocoa or chocolate base]; Mixtures of malt coffee with cocoa; Frozen yoghurt; Yoghurt based ice cream [ice cream predominating]; Frozen yoghurt [confectionery ices]; Yoghurt (Frozen -) [confectionery ices]; Frozen yoghurts; Sauces; Sauce powder; Sauce powders; Brown sauce; Soy sauce; Soy sauce [soya sauce]; Chili sauce; Chocolate sauce
Trade Marks Journal No: 1942, 24/02/2020 Class 30

PINTOLA
4413934 20/01/2020
DAS FOODTECH PRIVATE LIMITED
Block No.1234, Salal-Sonasan Road, At. Sonasan, Ta. Prantij, Dist. Sabarkantha, Gujarat 383210
STARTUP - PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.

Proposed to be Used

AHMEDABAD

Butter biscuits; Butterscotch chips; Flavourings for butter; Danish butter cookies; Salted butter fudge; Salted butter caramel; Peanut butter confectionery chips; Flavourings, other than essential oils, for butter; Nut confectionery; Nut flours; Gingerbread nuts; Sauces containing nuts; Coated nuts [confectionery]; Chocolate coated nuts; Chocolate-covered nuts; Chocolate-coated nuts; Sauces flavoured with nuts; Chocolate coated macadamia nuts; Sugar coated pine nuts; Chocolate spreads containing nuts; Chocolate drink preparations flavoured with nuts; Rice puddings containing sultanas and nutmeg; Caramel coated popcorn with candied nuts; Sandwich spread made from chocolate and nuts; Sweet rice with nuts and jujubes [yaksik]; Maltodextrins for nutritional use [other than medical]; Snack bars containing a mixture of grains, nuts and dried fruit [confectionery]; Yaksik [Korean dish consisting primarily of sweet rice with added nuts and jujubes]; Chocolate spread; Chocolate spreads; Sweet spreads [honey]; Mayonnaise-based spreads; Chocolate-based spreads; Mayonnaise and ketchup-based spreads; Chocolate spreads for use on bread; Cocoa based creams in the form of spreads; Vegan mayonnaise; Mayonnaise; Mayonnaise with pickles; Mayonnaise-based sauces; Chocolate-coated bars; Chocolate-based meal replacement bars; Filled chocolate; Chocolate chips; Milk chocolate; Chocolate sweets; Chocolate candies; Chocolate confectionery; Chocolate confections; Chocolate fudge; Chocolate confectionary; Chocolate eggs; Filled chocolates; Milk chocolates; Milk chocolate bars; Confectionery chocolate products; Filled chocolate bars; Chocolate confectionery products; Marshmallow filled chocolates; Chocolate candy with fillings; Pralines made of chocolate; Chocolate-coated rice cakes; Confectionery items formed from chocolate; Chocolates with mint flavoured centres; Chocolate coated marshmallow biscuits containing toffee; Chocolates in the form of pralines; Chocolates presented in an advent calendar; Chocolates in the form of sea horses; Chocolates in the form of sea shells; Sweets (Non-medicated -) in the nature of chocolate eclairs; Chocolate; Chocolates; Chocolate creams; Chocolate bars; Substitutes (Chocolate -); Dairy chocolate; Chocolate biscuits; Chocolate-based bars; Chocolate coated nougat bars; Candy bars; Confectionery bars; Oat bars; Cake bars; Muesli bars; Cereal bars; Cereal bars and energy bars; Cereal-based bars; Ice cream bars; Sesame candy bars; Bars based on wheat; Cereal-based snack bars; Cereal based food bars; Cereal based energy bars; Cereal products in bar form; Cereal-based meal replacement bars; Chocolate-based ready-to-eat food bars; Ready-to-eat cereal-derived food bars; Bars of sweet jellied bean paste (Yohkan); Sweets (candy); candy bars and chewing gum; Bean jam buns; Confectionery containing jam; Jam filled brioches; Sugar for making jams; Bean jam filled wafers (monaka); Rice dumplings dressed with sweet bean jam (ankoro); Sweet bean jam coated with sugared-bean based soft shell [nerikiri]; Nerikiri [traditional Japanese confectionery consisting of a soft sugared bean-based shell containing sweet bean jam]; Cereals; Cereal snacks; Cereal flour; Cereal powders; Cereal preparations; Processed cereals; Cereals, processed; Breakfast cereals; Breakfast cereals; Breakfast cereals; Breakfast cereals; Cereal seeds, processed; Cereal based snacks; Cereal breakfast foods; Chips [cereal products]; Hot breakfast cereals; Cereal based snack foods; Snack food (Cereal-based -); Cereal preparations containing oat bran; Cereal-based savoury snacks; Cereal-based snack food; High-protein cereal bars; Crisps made of cereals; Snacks manufactured from cereals; Breakfast cereals containing honey; Breakfast cereals containing fibre; Preparations made from cereals; Cereal based prepared snack foods; Cereals containing bran; Cereal preparations consisting of bran; Cereal cereals for human consumption; Breakfast cereals flavoured with honey; Muesli consisting predominantly of cereals; Breakfast cereals made of rice; Snack products made of cereals; Snack foods made from cereals; Foods produced from baked cereals; Crackers made of prepared cereals; Breakfast cereals; porridge and grits; Cereal snack foods flavoured with cheese; Snack food products made from cereals; Cereal based foodstuffs for human consumption; Cereals for use in making pasta; Bread improvers being cereal based preparations; Cereals prepared for consumption by humans; Snack food products made from cereal starch; Snack food products containing cereal products; Cereal preparations coated with sugar and honey; Snack food products made from cereal flour; Processed cereals for food for human consumption; Snack foods consisting principally of extruded cereals; Biscuits for human consumption made from cereals; Cereals for food for consumption by humans; Food mixtures consisting of cereal flakes and dried fruits; Breakfast cereals containing a mixture of fruit and fibre; Processed grains; Processed grains for food for human consumption; Whole wheat grains being preserved; Food preparations based on grains; Whole wheat grains being cooked; Processed grains, starches, and goods made thereof, baking preparations and yeasts; Paste (Almond -); Almond paste; Almond confectionery; Flavourings of almond; Flavourings of almond for food or beverages; Peanut confectionery; Dried cumin seeds; Cakes (Rice -); Rice cakes; Rice cake snacks; Pounded rice cakes (mochi); Sticky rice cakes (Chapsalttock); Stir fried rice cake [topokki]; Korean traditional rice cake [injeolmi]; Candied cakes of popped rice; Half-moon-shaped rice cake [songpyeon];
Sweet pounded rice cakes (mochi-gashi); Dried sugared cakes of rice flour (rakugan); Soft pin-rolled cakes of pounded rice (gyuhi); Injeolmi [glutinous rice cakes coated with powdered beans]; Glutinous pounded rice cake coated with bean powder (injeolmi); Cakes of sugar-bounded millet or popped rice (okoshi); Songpyeon [half-moon-shaped rice cakes with sweet or semi-sweet fillings]; Half-moon-shaped cake of rice containing sweet or semi-sweet fillings (songpyeon); Brown rice; Rice snacks; Tortilla snacks; Crispbread snacks; Granola snacks; Puffed corn snacks; Extruded corn snacks; Corn-based snack foods; Maize based snack products; Wheat-based snack foods; Snacks made from muesli; Snacks manufactured from muesli; Rice-based snack foods; Snack food (Rice-based -); Rice-based snack food; Snack foods prepared from maize; Snack foods made from corn; Snack foods made of wheat; Snack foods made from wheat; Corn-based savoury snacks; Cheese flavored puffed corn snacks; Snack foods consisting principally of rice; Snack food products made from rice; Snack foods made of whole wheat; Snack foods consisting principally of bread; Snack foods consisting principally of grain; Snack food products made from maize flour; Snack food products made from rice flour; Snack foods made from corn and in the form of rings; Ready to eat savory snack foods made from maize meal formed by extrusion; Rice crisps; Rice chips; Rice sticks; Puffed rice; Fried rice; Enriched rice; Rice crackers; Glutinous rice; Prepared rice; Rice porridge; Rice pudding; Flavoured rice; Natural rice flakes; Rice crackers [senbei]; Rice-based prepared meals; Fermenting malted rice (Koji); Pellet-shaped rice crackers (arare); Frozen prepared rice with seasonings; Meals consisting primarily of rice; Prepared meals containing [principally] rice; Frozen prepared rice with seasonings and vegetables; Frozen meals consisting primarily of rice; Natural rice [processed] for food for human consumption; Cornmeal; Pop corn; Corn (Pop -); Flaked corn; Flakes (Corn -); Corn curls; Processed corn; Corn candy; Fried corn; Roasted corn; Corn chips; Corn, milled; Corn, roasted; Corn flour; Corn meal; Corn flakes; Vegetable flavoured corn chips; Snack foods made from corn and in the form of puffs; Corn starch derivatives in powder form for making into drinks; Corn syrup for culinary purposes; Porridge oats; Processed oats; Rolled oats; Oats (Husked -); Oats (Crushed -); Husked oats; Crushed oats; Flour of oats; Steel cut oats; Oats for human consumption; Foodstuffs made from oats; Rolled oats and wheat; Prepared oats for human consumption; Processed oats for food for human consumption; Muesli; Muesli desserts; Cacao powder; Cocoa powder; Cocoa products; Cocoa beverages; Cocoa drinks; Cocoa preparations; Cocoa mixes; Cocoa-based beverages; Drinks containing cocoa; Beverages (Cocoa-based -); Prepared cocoa and cocoa-based beverages; Candy with cocoa; Drinking cocoa paste; Coffee, teas and cocoa and substitutes therefor; Aerated beverages [with coffee, cocoa or chocolate base]; Mixtures of malt coffee with cocoa; Frozen yoghurt; Yoghurt based ice cream [ice cream predominating]; Frozen yoghurt [confectionery ices]; Yoghurt (Frozen -) [confectionery ices]; Frozen yoghurts; Sauces; Sauce powder; Sauce powders; Brown sauce; Soy sauce; Soy sauce [soya sauce]; Chili sauce; Chocolate sauce
MRS. SANGEETA M GHAG (PROPRIETOR) TRADING AS THE FETT FEE
B-WING 301, POLARIS, NIRMAL GALAXY, LBS MARG, NEAR DEEP MANDIR TALKIES, MULUND WEST, MUMBAI, MAHARASHTRA-400080
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Cakes; Cookies; Bakery products
CANTONA INDUSTRIES PRIVATE LIMITED
802, Advent Atria, Chincholi Bunder Road, Malad West, Mumbai – 400064

Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA,NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.

Proposed to be Used

MUMBAI

Dried chilli peppers [seasoning], hot chili pepper sauce, pepper, peppers [seasonings]
SHRIMAD FOODS & BEVERAGES
Opp. Nyari Hotel, At – Taraghadi, Ta – Padadhari, Dist – Rajkot, PIN - 360110, Gujarat, India
Partnership Firm

Address for service in India/Agents address:
DHRUVALKUMAR D. BALADHA
DDB & Co.,605, Sanskar Heights, Nr. Umiya Circle, 150 Feet Ring Road, Rajkot-360004.

Proposed to be Used
AHMEDABAD
KHAKHRA, NAMKIN, FARSHAN, SNACKS, CHIPS, FRYUMS, CONFECTIONERY, READY TO EAT SNACKS, SPICES, PASTA, PAPAD, SWEETS, POPCORN, NOODLES, OAT MEAL, BAKERY PRODUCTS, WHEAT FLOUR, MAIDA FLOUR, GRAM FLOUR, SUJI FLOUR- INCLUDING IN CLASS-30.
SHRIMAD FOODS & BEVERAGES
4414236  21/01/2020

SHRIMAD FOODS & BEVERAGES
Opp. Nyari Hotel, At – Taraghadi, Ta – Padadhari, Dist – Rajkot, PIN - 360110, Gujarat, India
Partnership Firm

Address for service in India/Agents address:
DHRUVALKUMAR D. BALADHA
DDB & Co., 605, Sanskar Heights, Nr. Umiya Circle, 150 Feet Ring Road, Rajkot-360004.

Proposed to be Used
AHMEDABAD
KHAKHRA, NAMKIN, FARSHAN, SNACKS, CHIPS, FRYUMS, CONFECTIONERY, READY TO EAT SNACKS, SPICES, PASTA, PAPAD, SWEETS, POPCORN, NOODLES, OAT MEAL, BAKERY PRODUCTS, WHEAT FLOUR, MAIDA FLOUR, GRAM FLOUR, SUJI FLOUR- INCLUDING IN CLASS-30.
KAMLESH GOEL TRADING AS KAMLESH AGRO FOOD,
2641/2, BANSAL MARKET, NAYA BAZAR, DELHI - 110 006
PROPRIETOR

Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.

Proposed to be Used
DELHI
RICE.
4414361   18/01/2020
MRS. SANGEETA M GHAG (PROPRIETOR) TRADING AS THE FETT FEE
B-WING 301, POLARIS, NIRMAL GALAXY, LBS MARG, NEAR DEEP MANDIR TALKIES, MULUND WEST, MUMBAI,
MAHARASHTRA-400080
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Cakes; Cookies; Bakery products
My Bowl of Fun

4414517  21/01/2020

SHIVANI SOOD
C202, Ramky Utsav Seenappa Layout, New BEL Road, Bangalore - 560094
Sole Proprietor trading as Ms. My Bowl of Fun

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :01/06/2019

CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4414543   21/01/2020
SHAILESH GIRIDHARBHAI PAGADA
EG FOODS, PLOT NO. 187, SANTOSHI KRUPA HOUSING SOC., BOMBAY MARKET ROAD, PUNA GAM, SURAT - 395010, GUJARAT STATE, INDIA
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
CHUTNEY; SPICES; SAUCES; PREPARATIONS MADE FROM CEREALS; BAKERY GOODS; FARSAN (CEREAL BASED SNACKS); READY TO EAT, CEREAL DERIVED FOOD BAR
GOLDENTULIP

4414867   21/01/2020
MR. ANIL KUMAR PROPRIETOR OF ANKITA OVERSEAS.
322, 3RD FLOOR, DLF TOWER, SHIVAJI MARG, MOTI NAGAR, NEW DELHI.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad,
Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper
spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces,
Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder,
Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
4414883  21/01/2020
BABI DEVI
Khad Garha, Anand Nagar, Near Choudhury Dharamshala Ratu Road
Indian individual as Sole Proprietor

Address for service in India/Attorney address:
SVLA IPR
Tinkari Bhavan, 31, Kedar Bhattacharjee 3rd Bye Lane, Howrah- 711104

Proposed to be Used
KOLKATA

NAMKEEN (MIXTURES) & OTHER PREPARATIONS MADE FROM CEREALS INCLUDED IN THIS CLASS;
4415024    21/01/2020
SAHIL YATINDRA KHOT
Flat No 1, Varad Apartment, Chaitanyawadi, Buldhana - 443001
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments.
UNMYLK

4415622  22/01/2020

Veg-Age Foods Private Limited
201, Sanchi Enclave, Opp. DPS, Roopnagar, Bhuwana, Udaipur, Rajasthan - 313001, India
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

AHMEDABAD

Flour and preparations made from cereals; preparations made from cereals for food for human consumption; bread; biscuits; cakes; pastries; non-medicated confectionery; edible dairy free ices; dairy free ice-cream; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); prepared foodstuffs in the form of sauces; imitation mayonnaise; imitation salad cream; spices; dried, processed or culinary herbs; tapioca and sago; pies and pasties, containing meat substitutes, poultry substitutes, fish substitutes, vegetables, fruits, processed nuts, egg substitutes or dairy product substitutes or any combination thereof; coffee, tea, cocoa and artificial coffee; sugar, honey, treacle; vegan cookies, cakes, pies.
Trade Marks Journal No: 1942, 24/02/2020

4415787 22/01/2020
RAHUL JAIN
D-2/33, RAJSTHали, PITAMPURA, DELHI
Individual

Address for service in India/Attorney address:
SHIVNATH KUMAR ADVOCATE
719-A, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054.

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
4415974   22/01/2020
SMT. PARITA RICHI KOTADIA TRADING AS FAIR DEAL
4 PLUS COMPLEX-301, SARDAR NAGAR MAIN ROAD, ASTRON CHOWK, RAJKOT-360001
SOLE PROPRIETOR
Address for service in India/Agents address:
JASANI & COMPANY.
216, V. V. COMM. COMPLEX, 2ND FLOOR, DHEBARBHAI ROAD, RAJKOT-360 001(GUJARAT).
Proposed to be Used
AHMEDABAD
Coffee, Tea, Cocoa and Artificial Coffee; Rice, Pasta and Noodles; Tapioca and Sago; Ice Cream, Sorbets and other Edible
Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Preserved Herbs; Vinegar, Sauces and
other Condiments.
4416210 22/01/2020
SOULIFY
D-1/202, Krisha Kaveri CHS, Yamuna Nagar, Oshiwara, Andheri West, Mumbai-400053, Maharashtra
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
Trade Marks Journal No: 1942 ,  24/02/2020          Class 30

4416522    22/01/2020
BALJINDER KAUR PROPRIETOR OF JAILDAR ORGANIC VINEGAR
VILLAGE AKOI, TEHSIL AND SANGRUR-148001
A Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAII RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Vinegar ; Flavored vinegar ; Flavoured vinegar ; Fruit vinegar ; Wine vinegar ; Balsamic vinegar ; Beer vinegar ; Vinegar, sauces [condiments] ; Vinegar, sauces and other condiments
Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Hello World
4416855  23/01/2020
ANA OILS & FATS INDIA PRIVATE LIMITED
1 Shakespeare Sarani, Kolkata, West Bengal, India 700071
A company incorporated under the laws of India.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A-3, Trade Center, Nr. Stadium Circle, C. G. Road, Ahmedabad - 380 009. India.

Proposed to be Used
KOLKATA
Tea; Instant tea; Flowers or leaves for use as tea substitutes; Coffee; Coffee beverages; Rice; Instant rice; Artificial rice; Cooked rice; Brown rice; Starch for food; Confectionery; Sugar confectionery; Mint for confectionery; Essences for foodstuffs, except etheric essences and essential oils; Ice cream; Cocoa beverages with milk; Chocolate-based beverages; Gimbap [Korean rice dish]; Onigiri [rice balls]; Rice-based snack food; Tomato sauce; Chili sauce; Banana fritters; Puffed rice; Cheese-flavored corn snacks; Chocolate-coated cookies; Cookies; Wafers; Corn flakes; Seasonings; Flavored salt; Garlic powder; Dried noodles; Pasta; Popcorn;
RAGSON PHARMA

4417291  23/01/2020
MR. YAGYA DUTTBHAMU.
C1/509, BASEMENT VAISHITH PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - 302021, RAJASTHAN.

Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
306, DIAMOND TRADE CENTRE, OPPOSITE BANSI TRADE CENTRE, INDORE, M.P. 452001.

Proposed to be Used
AHMEDABAD
MANUFACTURING OF FOOD PRODUCTS INCLUDED IN CLASS 30.
GUDDAN’S
4417310   23/01/2020
Sumit Gupta s/o. Sh. Suresh Gupta
2206, Sundar Nagar, Ward No.2, Kotra, Ajmer, Regional College Ajmer, Rajasthan-305004
Single Firm
Address for service in India/Attorney address:
RICHA VAISHNAV
1-gha-14, jawahar nagar, jaipur
Proposed to be Used
AHMEDABAD
Sweets, pasta and noodles, namkeen, bakery goods, Bread, pastries and confectionery
4417328  23/01/2020
VIPIN JAISWAL PROPRIETOR OF V.K. FOODS
B-43, SEC-7, NOIDA, G.B NAGAR UP
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
DELHI
PASTA, MACARONI, NOODLES, SUJI, GRAM FLOOR, MAIDA, SPICES, RICE, WHEAT, COFFEE, TEA, COCOA, SUGAR,
RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY
AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES,
(CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30
Proposed to be Used

DELHI

SAUCES, CHUTNEY, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30
MILKIN'

4417575  23/01/2020
NYRA CHOCOLATES PVT. LTD.
Office Address : 166 Rani Bagh, Main Khandwa Road, Indore - 452001 (M.P.) and Factory Address : Plot No.18, 19 Vikram Udyog Nagar, Palda, Indore – 452001 (M.P.)
Private Limited Company
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Proposed to be Used
MUMBAI
CANDY, CONFECTIONERY, CHOCOLATES & TOFFEES
4417576  23/01/2020
MR. VINOD JAIN
M/s B. K. PRODUCTS, A.B. ROAD, BABA KI PAHARIYA, GRAM GIRWAI, GWALIOR-474002(M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
CEREAL BASED SNACKS
Proposed to be Used
MUMBAI
CEREAL BASED SNACKS
Aikara Agro Spices

AVIRACHAN THOMAS
11/337, Aikara, Poonjar, Poonjar Thekkekara, Kottayam, Kerala, 686581

PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4418029  24/01/2020

DHAYOS FOOD PRODUCTS PRIVATE LIMITED
NO29/45, 2ND STREET, PALLAVARAM, CHENNAI, KANCHEEPURAM, TAMIL NADU - 600043

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4418187   24/01/2020
JIGMET NAMGYAL
By pass solar colony road, Leh ladakh, Jammu and Kashmir
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
DELHI
Herbal teas, Sugar, Coffee, Rice
4418264    24/01/2020
NAMITA SHARMA
268 BY 1, DESAI NAGAR, MAIN ROAD, M.L. NAGAR, UJJAIN MP PIN CODE 456010
Coffee, tea, kahwa, artificial coffee, honey, salt, mustard, vinegar, spices, chocolates, sugar, rice, confectionery comes under class 30
INDIVIDUAL
Proposed to be Used
MUMBAI
Coffee, tea, kahwa, artificial coffee, honey, salt, mustard, vinegar, spices, chocolates, sugar, rice, confectionery comes under class 30
4418315    24/01/2020
JANKI THACKERSEY
Seagull Building, Flat 72, 13 Carmichael Road, Mumbai - 400026
individual

Address for service in India/Agents address:
UNIVERSAL LEGAL ADVOCATES
161/162 MITTAL COURT, A WING, JAMNALAL BAJAJ MARG, NARIMAN POINT, MUMBAI 400021.
Used Since :24/11/2019

MUMBAI
preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices;
4418565  24/01/2020
M/S.IAC KRISHITECH PVT LTD
NO.7/1, MURUGAN NAGAR, KAVUNDAMPALAYAM, COIMBATORE-641030, TAMILNADU, INDIA.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIx PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE
Trade Marks Journal No: 1942 , 24/02/2020 Class 30

4418641 24/01/2020
K.MANIMEKALAI
19/115, Kongu Nagar, Muthur Road, Senapathypalayam Village, Vellakovil-638 111
Individual
Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.
Used Since :02/01/2019
To be associated with:
4056197

CHENNAI

Transliteration : NIVEDHA
4418642 24/01/2020
K.MANIMEKALAI
19/115, Kongu Nagar, Muthur Road, Senapathypalayam Village, Vellakovil-638 111
Individual
Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAI SANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.
Used Since :02/01/2019
To be associated with:
4056197
CHENNAI
Transliteration : NIVEDHA
Trade Marks Journal No: 1942 , 24/02/2020  Class 30

4418643  24/01/2020
K.MANIMEKALAI
19/115, Kongu Nagar, Muthur Road, Senapathypalayam Village, Vellakovil-638 111
Individual
Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.
Used Since :02/01/2019
To be associated with:
4056197
CHENNAI
FLOLINE

NITINBHAI CHAGANBHAI PATEL
Plot No. 402-406, RJD Textile Park, Ichchapore, Hazira road, Surat – 394510.
sole Proprietor of T.CON FOOD PRODUCTS

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD
Confectionery; Chocolate and Chocolate-based Products; Chocolate Powder; Chocolate Topping; Chocolate Sauce; Chocolate Biscuits, Cookies and Sweets; Chocolate Candies; Chocolate Desserts; Confectionery Chocolate Products; Chocolate Powder and Syrups for the preparation of Chocolate-based Drinks and Beverages; Powdered mixes for the preparation of Chocolate Drinks; Caramel; as included in Class – 30.
QUMAA

4419096   24/01/2020

NITINBHAI CHAGANBHAI PATEL
Plot No. 402-406, RJD Textile Park, Ichchapore, Hazira road, Surat – 394510.
sole Proprietor of T.CON FOOD PRODUCTS

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD
Confectionery; Chocolate and Chocolate-based Products; Chocolate Powder; Chocolate Topping; Chocolate Sauce;
Chocolate Biscuits, Cookies and Sweets; Chocolate Candies; Chocolate Desserts; Confectionery Chocolate Products;
Chocolate Powder and Syrups for the preparation of Chocolate-based Drinks and Beverages; Powdered mixes for the
preparation of Chocolate Drinks; Caramel; as included in Class – 30.
TI2TI

4419098  24/01/2020

NITINBHAI CHAGANBHAI PATEL
Plot No. 402-406, RJD Textile Park, Ichchapore, Hazira road, Surat – 394510, Gujarat.
sole Proprietor of T.CON FOOD PRODUCTS

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD

Confectionery; Chocolate and Chocolate-based Products; Chocolate Powder; Chocolate Topping; Chocolate Sauce; Chocolate Biscuits, Cookies and Sweets; Chocolate Candies; Chocolate Desserts; Confectionery Chocolate Products; Chocolate Powder and Syrups for the preparation of Chocolate-based Drinks and Beverages; Powdered mixes for the preparation of Chocolate Drinks; Caramel; as included in Class – 30.
TONIKA

4419099  24/01/2020

NITINBHAI CHAGANBHAI PATEL

Plot No. 402-406, RJD Textile Park, Ichchapore, Hazira road, Surat – 394510.

sole Proprietor of T.CON FOOD PRODUCTS

Address for service in India/Agents address:

KARNI TRADE MARKS.

4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used

AHMEDABAD

Confectionery; Chocolate and Chocolate-based Products; Chocolate Powder; Chocolate Topping; Chocolate Sauce; Chocolate Biscuits, Cookies and Sweets; Chocolate Candies; Chocolate Desserts; Confectionery Chocolate Products; Chocolate Powder and Syrups for the preparation of Chocolate-based Drinks and Beverages; Powdered mixes for the preparation of Chocolate Drinks; Caramel; as included in Class – 30.
Magic Wand

4419332  24/01/2020

GLAMY CANDY PRIVATE LIMITED
4/5 Hegdenagar Main Road, Thirumenahalli, Bangalore -560 064, Karnataka
An Indian Company

Address for service in India/A Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
candy; lollipops; cocoa, sugar, pastries and confectionery; ices; honey and treacle; salt, seasonings, spices, preserved herbs.
THREYA
4419382  24/01/2020
LAKSHMI PRASHANT
Sreyas, Thekkumbhagom, Tripunithura P O
Sole Proprietorship
Address for service in India/Agents address:
RAJIV K.
1st floor, Vendrappilli Building, Above Federal Bank, Eroor Road, Tripunithura-682306, Kerala.

Proposed to be Used

CHENNAI
Idli (Foodstuff made of Rice powder) Dosa (Foodstuff made from rice flour) Chocolate products Chips [cereal products] Chikki (confectionery) Halwa (confectionery) Fresh pastries Savoury pastries Cake slices [pastries] Ice cream bars [confectionery] Confectionery chips for baking Bread, pastries and confectionery Frozen confectionery Fruit pastries Baked goods Confectionery Cereal based snack food Rice-based snack food Wheat-based snack foods Corn-based snack foods Biryani (rice based cooked food) Tea flavourings for food or beverages Food condiment consisting primarily of ketchup and salsa Chakli (Foodstuff made of wheat, rice and chickpeas) Batter mixes Pancake batter Tempura batter mix Dhokla (foodstuff made with fermented batter derived from rice and split chickpeas) Packaged meals consisting primarily of pasta or rice Rice-based snack foods Ready-to-eat cereals
RealRoots
4419539 25/01/2020
VSRC AGRO PRODUCTS INDIA PRIVATE LIMITED
F-94,Phase 1,Ashok Vihar North west delhi, New Delhi-110052
Company
Address for service in India/Attorney address:
SURESH CHANDRA AGARWAL
D-40 Basement Sector 52 Noida 201301
Proposed to be Used
DELHI
COFFEE, TEA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, YEAST, BAKING POWDER; SALT, MUSTARD;
VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, CREAM CAKES, DESSERTS , BAKERY ITEMS AND CHOCOLATES.
KUMAR AND MANI OIL INDUSTRIES PRIVATE LIMITED
SABOUR ROAD, N.H-80, PO-SABOUR, BHAGALPUR, BIHAR-813210
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
KOLKATA
Wheat flour
MEDITASTY

4419670  25/01/2020
KHUSHBOO KAMBOJ
HOUSE NO.1189, KASBA JAGDHARI, WARD NO.4, JAGADHRI, YAMUNA NAGAR, HARYANA-135003
INDIVIDUAL

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCa, SAGO, COFFEE SUBSTITUTES, FLOUR AND PULSES, SPICES, COCONUT WATER, RICE
4419688    25/01/2020
GRAMALAYA ENTREPRENEURS ASSOCIATES TIRUCHIRAPPALLI PRIVATE LIMITED
NO.C-62 B, 10TH CROSS, THILLAINAGAR, FURTHER WEST EXTENSION, TRICHY - 620 018, TRICHY DIST, TAMILNADU. PRIVATE LIMITED

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Natural sweeteners, Processed herbs, Spices, Powdered spices, Chili powder, Turmeric, Dhania powder (coriander), Cinnamon, Cinnamon powder, Curry, Curry powder, Pepper, Mustard, Mustard powder, Clove powder, Paprika, Sambhar Powder (spice for making curry), Garam masala, Garlic powder, Gravy mixes, Nutmegs, Seasonings, Sesame seeds, Star aniseed, Coriander, dried, Cilantro, dried, Chili sauce, All-purpose flour, Flour, Rice flour, Besan (Gram flour), Soya flour, Wheat flour, Maida (wheat flour), Pulse flour, Rice, Vermicelli, Noodles, Chikki (confectionery), Chips, Sago, Savoury pastries, Sweet pickle, Coffee, Tea, Cocoa, Sugar, Tapioca, Honey, Salt, Vinegar, Ice cream, Ready-to-eat cereals, Wafers, Baking spices, Basil, dried, Bhujia (cereal based fried snacks), Biscuits, Bread, Cakes, Candy, Cereal-based snacks, Aniseed and Chocolate.
4419881  25/01/2020
CACHAR NATIVE JOINT STOCK CO LTD
CLUB ROAD, SILCHAR, ASSAM 788001
Body Corporate
Address for service in India/Attorney address:
CS DIPPON SEN
Birbal Bazar Meharpur, Silchar 788015
Proposed to be Used
KOLKATA
TEA
4419942  25/01/2020

JISS K S
Kizhakkel, Neeloor, Kadanad, Kottayam, Kerala, Pin-686651
Registered

Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
4420043  25/01/2020
M/S RHINO ASSAM TEA PROCESSING ENTERPRISE
Tekelabora Gaon, Kalil, P.O. Laluk, North Lakhimpur, Pin - 784160 Assam
Partnership Firm
Address for service in India/Attorney address:
BHAGWATI AGARWAL
H. No. 76, Forest Gate, P.O. Narangi, Guwahati - 781026, Assam
Proposed to be Used
KOLKATA
TEA INCLUDED IN CLASS 30
4420168   25/01/2020
KATHAN JAIN PROPRIETOR DKS FOODS
7A Ratan Kunj, Bank Colony No.2, Naka Madar, Ajmer, Rajasthan, 305001
A PROPRIETORSHIP

Address for service in India/Attorney address:
RAJIV KUMAR GOYAL
16941, 1, BASANT VIHAR, BATHINDA-151001, PUNJAB

Proposed to be Used

AHMEDABAD

coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
BS DISHA
4420741  27/01/2020
BAJRANG LAL TAPARIA --- TRADING AS --- M/S BAJRANG LAL SUKHDEV
NEAR SANIDEV TAMPLE, JAISALMER ROAD, PUGAL PHANTA, BIKANER-334004 (RAJASTHAN)
PARTNER
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Used Since :20/08/2017
AHMEDABAD
SPICES, TEA, RICE, SUGAR, PAPAD, BHUJIA, SNACKS, MAIDA, SUJI, BESAN, FLOUR AND PREPARATION MADE FROM CEREALS
QYTO

4420902  27/01/2020

CONSUMER MART
PLOT NO 60, HIMUDA INDUSTRIAL AREA, BHATOLI KALAN, BADDI SOLAN - 173205

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4421045 27/01/2020

RITHU L. ABRAHAM
NO: 55, FLAT NO: G1, SRI SAI DARSHAN APARTMENT, GANAPATHI NAGAR 4TH ST, MADAMBKKAM, CHENNAI - 600126

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
4421406  27/01/2020
VINAY VENKATARAJU
No.14/6, 1st Floor, Suraj Residency, 36th main A Cross, 11th Main, Jayanagar 4th T Block, Bangalore 560041
Individual
Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSEL, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

 Proposed to be Used
CHENNAI

Cereal bars, cereal preparations, cereal-based snack food, high-protein cereal bars, malt for human consumption, rice crackers, chocolate bars, Chocolate-covered nougat bars, cookies.
SUNPURNACHULBUL

4421976  28/01/2020

RISHAV SARAWGI
S/O PRADEEP KUMAR SARAWGI, TIRANGA CHOWK, TUNDI ROAD, PO- GIRIDIH, PS - GIRIDIH, GIRIDIH, JHARKHAND - 815301
PACKAGING OF TEA LEAF
PROPRIETOR

Proposed to be Used
KOLKATA
TEA
JABAVILAS
4422054  28/01/2020
VIJAYKUMAR ESAKKI MUTHU
trading as ;MAYUR FOOD PRODUCTS
YALLATIKAR 945, INDIRA SADAN, MAIN ROAD, PETH BHAG, SANGLI - 416416. (M.S)
Used Since :22/05/2004
MUMBAI
CHIPS, NAMKEENS (CEARLS FOOD) CONDIMENTS, FOODS, FLOUR MILLING PRODUCTS, FLOUR AND PREPARATIONS MADE FROM CEREALS, PASTRY AND CONFECTIONERY, SPICES
CHITTCHOR HEERA

4423104    28/01/2020
PAWAN KUMAR MITTAL S/O. SH. OMPRAKASH MITTAL
C/o. RADHIKA STORE, MAIN MARKET, WARD No. 9, KHATUSHYAM JI, DIST- SIKAR (RAJASTHAN)
Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
To be associated with:
3137616

AHMEDABAD
SPICES, PAPAD, MANGORI, Asafoetida (HEENG) .
4423395  29/01/2020
MINU JOSE
KILUTHATTIL HOUSE, PALLATHUPADY, THENGODE POST, KAKKANAD - 682030
Proprietor

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water], Idli/ Dosa and Appam batter.
SONACHI PHARMA PRIVATE LIMITED
II, A-38, RAJ INDL COMP PREMISES CHS LTD, MILITARY ROAD, MAROL, ANDHERI EAST, MUMBAI SUBURBAN,
MAHARASHTRA, 400059

Body Incorporate

Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091

Proposed to be Used

MUMBAI
PIZZA, PIZZA SAUCE, PIZZA DOUGH, PIZZA CRUST, PIZZA BASES, PIZZA SPICES, PIZZA FLOUR, PIZZA SPICES, PIZZA MIXES, FRESH PIZZAS, CHILLED PIZZAS, PRESERVED PIZZAS COVERED IN CLASS - 30
SANTEGROW

4424306   29/01/2020
ARJUN JINDAL
6-D-1 Jawahar Nagar, Sri Ganganagar - 335001, Rajasthan
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Green tea, Black tea, Coffee.
RAJASEKAR

4424498    29/01/2020

KKN FOODS

29/11, CHANDA SAHIB STREET, ROYAPETTAH, CHENNAI- 600014, TAMIL NADU.

PARTNERSHIP FIRM

Address for service in India/Agents address:

L.R. SWAMI CO.

NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); MASALAS AND SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
PATEL AGRI INDUSTRIES PRIVATE LIMITED
A private limited company incorporated under the Companies Act.

Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India

Proposed to be Used
KOLKATA
Rice Bran.
4425509    30/01/2020
PATEL AGRI INDUSTRIES PRIVATE LIMITED
A private limited company incorporated under the Companies Act.
Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India

Proposed to be Used
KOLKATA
Maida.
4427032  31/01/2020

G M TEA PACKERS PRIVATE LIMITED.
SURVEY NUMBERS 96/2, 97/1, 97/2, 97/3 & 97/4, TULSI TEA, NEAR MADHUSUDAN ROLLING MILL, BAVLASANAND HINDWAY, AT-LODARIYAL, TAL : SANAND, DISTRICT – AHMEDABAD, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :21/01/2020

AHMEDABAD
TEA.
G M TEA PACKERS PRIVATE LIMITED
SURVEY NUMBERS 96/2, 97/1, 97/2, 97/3 & 97/4, TULSI TEA, NEAR MADHUSUDAN ROLLING MILL, BAVLASANAND HINDWAY, AT-LODARIYAL, TAL: SANAND, DISTRICT – AHMEDABAD, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 21/01/2020

AHMEDABAD
TEA.
Trade Marks Journal No: 1942 , 24/02/2020

KHANDIGE ORGANIC HEALTH PRODUCTS PVT LTD
No. 30, Pipeline Road, Near Bibi Fathima School, Off Kanakapura Road, Jaraganahalli, Saraki, Bangalore-560 078.
Incorporated private limited company

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, Salt; Mustard; Vinegar, sauces; Spices;
Khandige Summer Sunshine

4427427   01/02/2020
KHANDIGE ORGANIC HEALTH PRODUCTS PVT LTD
No. 30, Pipeline Road, Near Bibi Fathima School, Off Kanakapura Road, Jaraganahalli, Saraki, Bangalore-560 078.
Incorporated private limited company
Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, Salt; Mustard; Vinegar, sauces; Spices;
Khandige Winter Sunshine

4427428  01/02/2020
KHANDIGE ORGANIC HEALTH PRODUCTS PVT LTD
No. 30, Pipeline Road, Near Bibi Fathima School, Off Kanakapura Road, Jaraganahalli, Saraki, Bangalore-560 078.
Incorporated private limited company

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, Salt; Mustard; Vinegar, sauces; Spices;
4427468    01/02/2020
KAUSHAL KUMAR
M/S K C FLOUR MILL SUBHASH ROAD KHURJA U P
Manufacturer & Traders
Address for service in India/Attorney address:
YUDHISH KUMAR GUPTA
SANTOSH TRADE MARK COMPANY, A-7, SARASWATI LOK , DELHI ROAD, MEERUT-250002 U.P.
Used Since :11/01/2008
DELHI
WHEAT FLOUR, (ATTA ) INCLUDED IN CLASS-30
4427517 01/02/2020
HARISHKUMAR. G
TC 19/663, KRISHNALAYAM, SOUTHROAD, MUDAVANMUGAL, POOJAPURA, TRIVANDRUM, KERALA - 695012
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Rice flour, Prepared rice dishes
DHAKSHRA INCORPORATION
1789, Venkatalakshmi Complex Trichy Road,Olympus Ramanathapuram, Coimbatore Tamil Nadu 641045
Partnership firm

Address for service in India/Attorney address:
S.V.S. KANDANATHAN
13/3F, NAHRU NAGAR, SIRUVANI TANK ROAD,SULUR,COIMBATORE-641 402.

Proposed to be Used
CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
ROUND BOUND

4427991  01/02/2020

ANKUR MANGLA
39, HARSH VIHAR, PITAMPURA, DELHI-110034.

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT; VINEGAR, SAUCES, (CONDIMENTS); SPICES.
GROGRANO

4428236   03/02/2020

NAVNEETPAL SINGH TRADING AS GLOBAL ENTERPRISES.
DR. KHARBANDA COMPLEX, AVTAR MARKET, DUGRI, LUDHIANA (PB.)

Proprietorship

Address for service in India/Attorney address:
VIKAS BHANDARI
H. No.-62, St. No.-23, Bachan Singh Nagar, Haibowal Kalan, Ludhiana-141001 (Pb.)

Proposed to be Used
DELHI

MACRONI, PASTA, VERMICELLI, PAPAD, SNACKS, BAKERY & CONFECTIONERY ARTICLES, NUTS, FRYMES & POHA.
FOLLIS

4428709  03/02/2020
TEKOMPANIET SWEDETRADERS AKTIEBOLAG
BOX 1172, SE-131 27 Nacka Strand, Sweden
A limited liability company

Address for service in India/Attorney address:
METTLE LEGAL
523, FIFTH FLOOR, DLF STAR TOWER, SECTOR -30, GURGAON-122001, HARYANA, INDIA.

Proposed to be Used
DELHI
Seaweed [condiment]; Coffee flavorings [flavourings]; Seasoning mixes; Sweetmeats [candy]; Cocoa; Cocoa products; Coffee; Coffee (Unroasted -); Vegetal preparations for use as coffee substitutes; Curry (spice); chicory (artificial coffee); Tea; Oolong tea, Black tea, Chai tea, Fruit tea, Green tea, Lime tea, Tea extracts, Tea substitutes, White tea, Japanese green tea, Theine-free teas, Herbal teas, other than for medicinal use, Chocolate; Cloves [spice]; Confectionery; Spices; Allspice; Filled chocolates (confectionery); Sugar; Cocoa beverages with milk; Coffee beverages with milk; Chocolate beverages with milk; Honey; Nutmeg; Pepper; Liquorice [confectionery]; Saffron (seasoning); Flavorings, other than essential oils; Flavourings, other than essential oils, for beverages; Stick liquorice (confectionery); Coffee-based beverages; Cocoa-based beverages; Drinking chocolate; Artificial coffee; Caramelised sugar; Iced tea; Tea-based beverages; Patisserie products; Confectionery items.
TEKOMPANIET

4428710  03/02/2020
TEKOMPAJNIET SWEDETRADERS AKTIEBOLAG
BOX 1172, SE-131 27 Nacka Strand, Sweden
A limited liability company

Address for service in India/Attorney address:
METTLE LEGAL
523, FIFTH FLOOR, DLF STAR TOWER, SECTOR -30, GURGAON-122001, HARYANA, INDIA.

Proposed to be Used

DELHI
Seaweed [condiment]; Coffee flavorings [flavourings]; Seasoning mixes; Sweetmeats [candy]; Cocoa; Cocoa products;
Coffee; Coffee (Unroasted -); Vegetal preparations for use as coffee substitutes; Curry [spice]; Chicory [coffee substitute];
Tea; Oolong tea, Black tea, Chai tea, Fruit tea, Green tea, Lime tea, Tea extracts, Tea substitutes, White tea, Japanese
green tea, Theine-free teas, Herbal teas, other than for medicinal use, Chocolate; Cloves [spice]; Sweetmeats [candy];
Confectionery; Spices; Allspice; Fondants; Sugar; Cocoa beverages with milk; Coffee beverages with milk; Chocolate
beverages with milk; Honey; Nutmeg; Pepper; Liquorice [confectionery]; Saffron [seasoning]; Flavorings, other than
essential oils; Flavourings, other than essential oils, for beverages; Stick liquorice [confectionery]; Coffee-based
beverages; Cocoa-based beverages; Drinking chocolate; Artificial coffee; Caramelised sugar; Iced tea; Tea-based
beverages; Patisserie products; Confectionery.
DHARMISTHA ATUL RATHOD TRADING AS DAR CHOCOLATES HOUSE
B/302, VASANT NAGRI TAPI CO-OP HSG SOC LTD, SECTOR IX, VASANT NAGRI, VASAI (E), DIST. PALGHAR – 401208
A SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, CHOCOLATE-BASED BEVERAGES, CHOCOLATE MOUSSES, BISCUITS & COOKIES, CAKES, CANDY, DESSERT MOUSSES, FRUIT JELLIES, PANCAKES, PUDDINGS, SWEETMEATS, CHOCOLATE-COATED NUTS, CHOCOLATE DECORATIONS FOR CAKES, DESSERT MOUSSES [CONFECTIONERY], FONDANTS [CONFECTIONERY] PEANUT CONFECTIONERY, SWEETMEATS [CANDY], SANDWICHES, CEREAL-BASED SNACK FOOD AND CEREAL PREPARATIONS
4429668  04/02/2020

BHAVYA PANKAJ SHAH
A- 505, WESTERN EDGE II, WESTERN EXPRESS HIGHWAY, BORIVALI (EAST), MUMBAI-400066, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
SPICES, SPICE MIXES, CEREAL PREPARATIONS
4430280 04/02/2020
KESHAV KOLI
Rampura Ward 8, Rudrapur, Udham Singh Nagar, Uttarakhand- 263153.
INDIAN NATIONAL

Address for service in India/Attorney address:
LEX FONS
K-505, Ajnara Daffodil, Sector-137, Noida, Distt. Gautam Buddha Nagar, (Uttar Pradesh) 201305

Proposed to be Used
DELHI

Snacks, preparations made from cereals, mustard, sugar, edible salt and spices and flour preparations for food as included in class 30.
SUSANTA SAHA trading as ;SUSANTA SAHA
2ND FLOOR, UMA PLAZA, K.C. ROAD, CHATRIBARI, GUWAHATI-781008, ASSAM
MANUFACTURING, TRADING & MARKETING.
INDIAN NATIONAL (S).
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since: 15/05/2011
KOLKATA
ANIMAL FEED SUPPLEMENTS.
2848077  24/11/2014
STC INDIA PRIVATE LIMITED
A-50S, WESTERN EDGE-II, WESTERN EXPRESS HIGHWAY, BORIVLI (EAST), MUMBAI-400066
MANUFACTURERS / MERCHANTS / TRADERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116 SOUTH CITY-UU GURGAON 122002 HARYANA
Used Since :01/01/1994

To be associated with:
2848076

MUMBAI
MUKHWAS (MOUTH FRESHENERS), CHURANS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2848076.
Trade Marks Journal No: 1942, 24/02/2020 Class 31

2974141 29/05/2015
SUMIT KUMAR SINGHAL
trading as SINGHAL CATTLE FEED UDHYOG,
B-7, GUPTA TOWER - II, 33, G BLOCK COMM. CENTER, VIKAS PURI, NEW DELHI - 110016
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2009
DELHI
CATTLE FEED INCLUDING IN P^SS^IAL AGRICIMMIAL, HORTICULTURAL AND FORESTRY PRODUCTS A] [4DISRAI[^?]^[pseud INCLUDIM]M OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND^VEGEIABLI^SrSEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT,
3263648  18/05/2016
SANCHIT KUMAR
trading as ;M/S TEK CHAND SURESH KUMAR
2744, 1st Floor, Naya Bazar, Delhi-110006.
MANUFACTURER AND TRADER
PARTNERSHIP FIRM
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD”S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :02/04/2012
DELHI
Fresh pulses and agricultural products.
SMARTBLEND

3297816   29/06/2016
SOCIÉTÉ DES PRODUITS NESTLÉ S.A.
1800 Vevey, Switzerland
Manufacturers and Merchants
a company incorporated under the laws of Switzerland

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Food for Animals
RAM KRISHNA AGRAWAL
trading as ;M/S. MADHUR AGRO
PANNA ROAD, NEAR KRASHI UPAJ MANDI, PAHRUA, KATNI, M.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2015
MUMBAI
Cattle feed and seeds
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD DELUXE BRAND SEPARATELY.
3341229   19/08/2016
NAVRATNA AGROTECH INDIA LLP
trading as ;NAVRATNA AGROTECH INDIA LLP
428, 4TH FLOOR, ORBIT MALL, VIJAY NAGAR SQUARE, A.B. ROAD, INDORE - 452001 M.P. INDIA
MANUFACTURER
Address for service in India/Attorney address:
PANKAJ GUPTE
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Used Since :03/06/2016

MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt and all including in class 31
3363119  15/09/2016
KRISHNA VASUDEVA FOODS AND DERIVATIVES PRIVATE LIMITED
F-107-108, Udyog Vihar, RIICO, Sri Ganganagar-335002, Rajasthan
Manufacturers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 13/04/2013

To be associated with:
3329547, 3329549

AHMEDABAD
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; pulses; seeds; natural plants and flowers; foodstuffs for animals; malt.

It is a condition of registration that the colours as shown on the representation affixed to the form of application as enclosed are claimed as a feature of the mark.
Trade Marks Journal No: 1942, 24/02/2020 Class 31

3434467 16/12/2016
M/S.SHIVAM BETELNUT PVT.LTD
trading as ;M/S.SHIVAM BETELNUT PVT.LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
Manufacturer And merchant
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since :27/09/2016
DELHI
BETEL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS, SILVER COATED ELAICHI, PROCESSED BETEL NUTS, CARDAMOM SEEDS
RAZWADA PAN MASALA

3446348  30/12/2016
M/S.SHIVAM BETELNUT PVT.LTD
trading as ;M/S.SHIVAM BETELNUT PVT.LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
Manufacturer and merchant

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used
DELHI
BETEL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHENERS, SILVER COATED ELAICHI, PROCESSED BETEL NUTS, CARDAMOM SEEDS.

Proposed to be Used.
3453151  10/01/2017
SATNAM SINGH
trading as ;NAMDHARI FOOD & DAIRY INDUSTRIES
VILLAG SASRALI COLONY, P.O. BASTI JODHEWAL, LUDHIANA (PB).
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since :28/12/2016
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAIN NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; CATTLE FEED, FOOD STUFFS FOR ANIMALS, MALT.
EURO FOODS PVT. LTD.
32-A, NORTH AVENUE, 2ND FLOOR, PUNJABI BAGH, NEW DELHI-110026
MANUFACTURERS, MERCHANTS, EXPORTERS AND IMPORTERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
HIRAL C. JOSHI,
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
DELHI
SEEDS, HULLED SESAME SEEDS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
Chandra Mohani
3630171 08/09/2017
ASHOK KUMAR RAJPUT
trading as; A.K. ENTERPRISES
MAIN ROAD, MAUDAH, HAMIRPUR (U.P.)
MANUFACTURER & TRADER
Address for service in India/Attorney address:
GOODLUCK TRADE NMARK CO.
128/564, (FLAT NO. 3), K-BLOCK, KIDWAI NAGAR, KANPUR-2080111 (UP)

Proposed to be Used
DELHI
SWEET SUPARI, MAUTH FRESHNOR,
3692075  01/12/2017
DHARAMPAL SATYAPAL SONS PRIVATE LIMITED
4828/24, PRAHLAD LANE, ANSARI ROAD, DARYAGANJ, NEW DELHI
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used

DELHI

betal spices (pan masala), scented & sweet supari, mouth freshners included in class 31.
DHARAMPAL SATYAPAL SONS PRIVATE LIMITED
4828/24, PRAHLAD LANE, ANSARI ROAD, DARYAGANJ, NEW DELHI
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
betal spices (pan masala), scented & sweet supari mouth fresheners included in class 31.
ZERO
3692081  01/12/2017
DHARAMPAL SATYAPAL SONS PRIVATE LIMITED
4828/24, PRAHLAD LANE, ANSARI ROAD, DARYAGANJ, NEW DELHI
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
BETAL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS INCLUDED IN CLASS 31.
ZEROS

3692084  01/12/2017
DHARAMPAL SATYAPAL SONS PRIVATE LIMITED
4828/24, PRAHLAD LANE, ANSARI ROAD, DARYAGANJ, NEW DELHI
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
BETAL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS INCLUDED IN CLASS 31.
ZEROES
3692087  01/12/2017
DHARAMPAL SATYAPAL SONS PRIVATE LIMITED
4828/24, PRAHLAD LANE, ANSARI ROAD, DARYAGANJ, NEW DELHI
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
BETAL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS INCLUDED IN CLASS 31.
NINE

3701769   13/12/2017

SH. AMAR TULSIYAN

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since :07/07/2017

DELHI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals, fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals and malt including supari, meethi supari, pan masala and mouth freshner.
3702141  14/12/2017
RAJESH KUMAR MUNJAL
E-3/8, MODEL TOWN PART-II, DELHI-110009
individual
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
SEEDS FOR GROWING FRUITS AND VEGETABLES INCLUDE IN CLASS 31
9

3716622 01/01/2018

SH. AMAR TULSIYAN
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since :07/07/2017

To be associated with:
3701769

DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals, fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals and malt including supari.
NIINE
3730859   18/01/2018
SH. AMAR TULSIYAN
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :07/07/2017
To be associated with:
3701769
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals, fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals and malt including supari.
3737386   25/01/2018
VEGEX HORTIFRESH PRIVATE LIMITED
OFFICE NO. 105, ASCOT CENTRE PREMISES CSL, SAHAR ROAD, ANDHERI EAST, MUMBAI 400099
Company
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt as covered under class 31.
3789145  26/03/2018
RAMO AGRITECH (INDIA) PVT.LTD.
509/2 - GRAM PIGDMBER MHOW INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Proposed to be Used
MUMBAI
Catelfeed, Agricultural, Horticultural And Forestry Products Included In Class 31
The Indo Factory

3836086    17/05/2018
SEASCOPE EXPORTS
158/33, Laxmi Industrial Estate, New Link Road, Andheri West, Mumbai - 400053
Registered
Address for service in India/Attorney address:
JACOB VARGHESE KADANTOT
59, GREAT WESTERN BLDG., MAHARASHTRA CHAMBER OF COMMERCE LANE, KALA GHODA, MUMBAI - 400 023.
Proposed to be Used
MUMBAI
Almonds, coconut shell, coconuts, fresh lentils, fresh fruit, oats, sesame and wheat
3885030  11/07/2018

M. AMALRAJ
57/2A, AARAKULAM ROAD, PARUVAI, KARANAMPETTAI, PALLADAM TK, COIMBATORE - 641 658, TAMIL NADU, INDIA.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES;
NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT; RAW AND UNPROCESSED GRAINS AND
SEEDS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
SAHYADRI AMRITDHARA

3899218  26/07/2018
SAHYADRI AGRO AND DAIRY PRIVATE LIMITED
24, VIDYA CORNER, MIDC, BARAMATI, PUNE, MAHARASHTRA-413133
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
Private Limited Company

Proposed to be Used
MUMBAI
Food stuff for animals
Swadeshi
3928837  28/08/2018
BHANGDIA OIL INDUSTRIES
Plot No 28/1, Morenagar, Satana, Tal:- Baglan, Dist:- Nashik
My trademark class is 29
Partnership Firm
Proposed to be Used
MUMBAI
Pulses
3983144  25/10/2018
DR. SANDEEP GUPTA, PROPRIETOR OF M/S., DSAND
38-B ,HARMONY PLAZA , OPP. LOTUS SHOWROOM , SAPNA SANGEETA ROAD , INDORE ( M. P .) Pin- 452001
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
4036046  24/12/2018  

IMBICHI BAVA 

trading as; PK AGENCIES 

14/221/H, PUNNAPPARAMBA, EAST VILLUR, INDIANOOR POST, KOTTAKKAL, MALAPPURAM, 676503, KERALA 

MANUFACTURER AND MERCHANTS 

SOLE PROPRIETOR 

Address for service in India / Attorney address: 

V. JAYACHANDRAN 
SECURE AND SECURE, 54/3048, TEMPLE ROAD, KADAVANTHRA, KOCHI-682020, KERALA. 

Proposed to be Used 

CHENNAI 

CATTLE FEED AND FOODSTUFFS FOR ANIMALS. 

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU AND KERALA STATES ONLY.. 

Dairy Rich
4049819  08/01/2019
GLOBAL CONSUMER PRODUCTS PRIVATE LIMITED
No. 302, Annasalai, Teynampet, Chennai – 600006, India
Manufacturers
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Proposed to be Used
CHENNAI
Raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; almonds, chestnuts, hazelnuts, peanuts, peas, barley, beans, berries, cereal seeds, mushrooms, peppers, raw cocoa beans, coconuts, copra, dried flowers for decoration, maize, nuts, oats, Olives, onions, oranges, potatoes, sesame, wheat.
4073631  31/01/2019

VIKAS AGRO AGENCY
2, Sardar Patel Bhawan, Jayshri Cinema Road, Junagadh – 362 001 (Gujarat) (India)
Manufacturers and Merchants

Address for service in India/Attorney address:

RUSHIT SHETH
M/s. V. B. Sheth & Co., "Dhanraj", Dr. Radhakrishnan road, Nr. Moti Tanki, Opp. 15 Panchnath Plot, Rajkot - 360 001 (Gujarat) (India)

Used Since :01/04/1998

AHMEDABAD

seeds, seedlings, bird seed, grass seed, grains, fruit seeds, vegetable seeds, raw seeds, unprocessed seeds, natural seeds, oil seeds, flower seeds, plant seeds, crop seeds, hybrid seeds, sowing seeds, horticulture seeds, seeds for planting; seeds, bulbs and seedlings for plant breeding
4150112  17/04/2019
SHAM SOMAPPA
1296, 1st floor, 8th main, 11th b cross, Mahalaksmi Puram, Bangalore- 560086 India
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :01/04/2018
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1942, 24/02/2020 Class 31

NOUSHAD C
Chelakkal House, Kurumbathur P.O., Thiroor, Malappuram Dist., Kerala-PIN-676301
Individual

Address for service in India/Attorney address:
SINU G NATH
NO.22, INFANT JESUS PARISH BUILDING,HIGH COURT VIEW,ERNAKULAM

Proposed to be Used
CHENNAI
Fresh fruits and vegetables, seeds, agricultural, horticultural and forestry products and grains not included in other classes, natural plants and flowers, food stuff for animals, malt

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS FARM FRESH EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
HYENZ SEEDS

4191740  30/05/2019

OMPRAKASH SAINI
VILLAGE-DHAWALI,VIA-SAMOD,TEHSIL-SHAHPURA,JAIPUR,RAJASTHAN-302016
INDIVIDUAL

Address for service in India/Attorney address:
D.K. MISHRA (ADVOCATE
G - 2, DHANSHRI TOWER 1ST CENTRAL SPINE VIDHYADHAR NAGAR, JAIPUR (RAJASTHAN)

Used Since :22/03/2018

AHMEDABAD
SEEDS ( AGRICULTURAL SEEDS )
4208672    17/06/2019

G. WILLIAM VIJAY BASKAR

trading as ;STAR BIOTECH SOLUTIONS

PLOT NO.6&7, VGP LAY OUT PHASE II, GANDHI STREET, UTHANDI ECR, SHOLINGANALLUR, CHENNAI-600119.

MANUFACTURERS AND MERCHANTS

SOLE PROPRIETOR

Proposed to be Used

CHENNAI

PRODUCT FOR LIVING SHRIMPS IN AQUACULTURE FARMS.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY.
4220788   29/06/2019
RASI SEEDS (P) LTD
174-SATHYAMURTHY ROAD, RAMNAGAR, COIMBATORE-641 009, TAMIL NADU.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/05/2019
To be associated with:
540914, 1370189, 3777141
CHENNAI
SEEDS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4221142 29/06/2019

K.P.SIVASHANKAR
M/S: SHANTHI FOOD INDUSTRIES, S.NO:127/2B2/2BB, ERRA HALLI, SALEM MAIN ROAD, KAVERIPATTINAM 63511, KRISHNAGIRI DISTRICT
Sole Proprietor

Address for service in India/Attorney address:
RIGHTS AND GRANTS
F4, MORNING ROASE, RC-VICTORIA GARDEN, NO. 1, AIR FORCE STATION ROAD, EAST TAMBARAM, CHENNAI - 600 059.

Proposed to be Used
CHENNAI
Onion, Potato, Garlic, Ginger, Bengal Gram, Black Gram, Red Gram, Green Peas, Moong Dal, Chick Pea, Peanuts, Red Lentil, Pulses, Peas, Dry Grapes, Almond, Cashew

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY.
4296161  17/09/2019
P. ANANDAN, PROPRIETOR OF M/S. ULAVARANAND
NO.11B, SELANDIAMMAN KOVIL STREET, NEAR ANJANEYA TEMPLE, NAMAKKAL- 637001, TAMIL NADU, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since : 01/04/2016

CHENNAI
ORGANIC FRESH FRUIT AND VEGETABLES, ORGANIC FRESH HERBS, AGRICULTURAL PRODUCTS, AGRICULTURAL SEEDS, PLANT BULBS FOR AGRICULTURAL PURPOSES, SPAWN FOR AGRICULTURAL PURPOSES, SPORES FOR AGRICULTURAL PURPOSES, UNPROCESSED SEEDS FOR AGRICULTURAL PURPOSES, NATURAL PLANTS AND FLOWERS
4305694 27/09/2019
VILLA OIL CAKE

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL, AHMEDABAD -52
Used Since :22/08/2017

AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4307080  28/09/2019
JB CATTLE FEED
SARVE NO 8, NEAR VAGROL CROSS ROAD, DEESA CHITRASANI ROAD, DEESA/AGHROL, BANASKANTHA, GUJARAT-385510
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ALPESH RAMESHBHAI DHANDHLYA
401, Haash Complex, Nagri Hospital-Law Garden Road, Nr. Ellise Bridge Police Line, Ahmedabad-380006, Gujarat, India
Used Since :01/07/2017
AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
Bipin
4325370  19/10/2019
M/S. TRIMURTI PLANT SCIENCES PRIVATE LIMITED
M/s. TRIMURTI PLANT SCIENCES PRIVATE LIMITED, Flat # 101, 1st Floor, MGR Estates, # 6-3-456/C, Dwarakapuri Colony, Punjagutta, Hyderabad Telangana 500082
Company registered in India by Indian citizens
Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, Turmella (V), Amarthaluru (M), Guntur Dist., Andhra Pradesh - 522312
Proposed to be Used
CHENNAI
Seeds and Agricultural Products
4327281  22/10/2019
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand-249404, India.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "ANNADATA".
Trade Marks Journal No: 1942 , 24/02/2020 Class 31

PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand-249404. India.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
SHIVKAILASH TRADING COMPANY
333, MARKET YARD, GULTEKDI, PUNE - 411037. MAHARASHTRA. INDIA.
Partnership Firm
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT.- WARDHA. MAHARASHTRA. INDIA.
Used Since :28/04/1987

MUMBAI
Fenugreek Seed, Fenugreek (Methi) Seed & Vegetable Seed.
THE MARK TO BE USED AS WHOLE AS APPEARING ON THE LABEL PROVIDED IN TM A.
ANCHLIYA BROTHERS

4393291    30/12/2019
MR. VIJAY ANCHLIYA PROPRIETOR OR ANCHLIYA BROTHERS.
92, SOMWARIYA BAZAR JAORA , RATLAM (M.P)

Address for service in India/Attorney address:
MAA SHARDA ASSOCIATES
7/1 RACE COURSE ROAD NEW PALASIA , 214 RATNAMANI COMPLEX INDORE 452001

Used Since :09/05/1990

MUMBAI
CORIEANDER SEED ( DHANIYA), FENUGREEK SEED,( MITHIDANA ) CHANA.
GROBEST FEEDS CORPORATION (INDIA) PVT. LTD.
GROBEST TOWERS, Survey No. 25/1A1B, Perambur Red Hills High Road, Kathirvedu, Vinayagapuram, Chennai - 600 099
A Company incorporated under the Indian Companies Act, 1956
Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI, MYLAPORE, CHENNAI-600 004.

Proposed to be Used

To be associated with:
1236097

CHENNAI
Prawn feed, fish meal for animal consumption, pet food, stall food for animals, food stuff for animals, Protein for animal consumption, vannamei feeds.
Trade Marks Journal No: 1942 , 24/02/2020 Class 31

ISHVARBHAI SHAMJIBHAI BAVALIYA PROPRIETOR OF SHIVAM TRADING
AKSHARVADI, BHAMBHAN ROAD, BOTAD – 364710, GUJARAT – INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :01/04/2019

AHMEDABAD
EDIBLE LIME
4407777   14/01/2020
ASHWANI KUMAR SINGHAL
K L - 145, Kavi Nagar, Ghaziabad, Uttar Pradesh - 201002
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
4408354   14/01/2020
TOMIN KURIAKOSE
ARLO, ALANICKAL, THIDANADU P.O, KONDOOR, PIN - 686123
SOLE PROPRIETOR
Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA - 683 101.
Proposed to be Used
CHENNAI
Seeds and plants
4409174  15/01/2020
MR. INDERJEET GABA PROPRIETOR OF PARAS FEEDS.
PLOT NO. 167-167A, SECTOR-3, HSHDC, KARNAL-132001, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Cattle Feeds and Poultry Feeds.
TISYA

4409185  15/01/2020

SH. ANKIT GARG.
HOUSE NO.-15, URBAN ESTATE-II, HISAR-125001, HARYANA.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Raw And Unprocessed Agricultural, Aquacultural, Horticultural And Forestry Products; Raw And Unprocessed Grains And Seeds; Fresh Fruits And Vegetables, Fresh Herbs; Natural Plants And Flowers; Bulbs, Seedlings And Seeds For Planting; Live Animals; Foodstuffs And Beverages For Animals; Malt.
SONET SANITARYWARES AN INDIAN PARTNERSHIP FIRM
8-A, NATIONAL HIGHWAY, LALPAR ROAD, MORBI - 363642. GUJARAT - INDIA.

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

IN RESPECT OF RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT INCLUDED IN CLASS – 31.
DR. BHANG

4411121   17/01/2020
UNITED TESLA HEMP COMPANY
9th Floor, 920 Unit No-9, Corporate Park 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai - 400071, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
SILVER PLUS ELAICHI

4412348  18/01/2020
KABAL SINGH
Chandangarh, Word No. 3, Dineshpur, Buksaura, Udham Singh Nagar, Uttarakhand-263160
INDIAN NATIONAL

Address for service in India/Attorney address:
LEX FONS
K-505, Ajnara Daffodil, Sector-137, Noida, Distt. Gautam Buddha Nagar, (Uttar Pradesh) 201305

Proposed to be Used
To be associated with:
4176765

DELHI
Seeds, Mint fresh, Supari (Betel nuts), Fresh betel nuts, Betel nuts, fresh in Class 31.
NABHA GOLD

4412432  18/01/2020

SH. HARI CHAND JINDAL PROPRIETOR OF M/S BHARAT FLOUR MILLS
OUTSIDE ALOHRAN GATE, NEAR GHODIYAN WALA GURUDWARA, NABHA, PUNJAB.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2017

DELHI

CATTLE FEED, OIL CAKE AND FOODSTUFFS FOR ANIMALS.
Vishnubhog

4412673  18/01/2020

SAVANNAH SEEDS PRIVATE LIMITED
PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
DELHI
Paddy seeds
Sava Kanak 2034

4412679  18/01/2020
SAVANNAH SEEDS PRIVATE LIMITED
PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
3643460
DELHI
Wheat
GK- Abha Gold

4412685   18/01/2020
SAVANNAH SEEDS PRIVATE LIMITED
PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
DELHI
Paddy Seeds
GK-DAYA

4412691    18/01/2020

SAVANNAH SEEDS PRIVATE LIMITED
PH 1-A, 10th Floor, Tower-A, Emaar Digital Greens, Golf Course Extension Road, Sector 61, Gurugram, Haryana- 122098.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
DELHI
Paddy Seeds
4413450  20/01/2020
ETERNAL CROP SCIENCES PRIVATE LIMITED
Lotus Enclave, H.No. 3-85/6, Flat No. 302, Athvelly (Village), Medchal (Mandal & Dist.), Telangana- 501401
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :20/08/2019
CHENNAI
Seeds; Crop seeds; Raw seeds; Unprocessed seeds; Seeds for sowing; Seeds for planting; Seeds for agricultural purposes; Raw and unprocessed grains and seeds; Unprocessed seeds for agricultural purposes
4413451    20/01/2020
ETERNA CROP SCIENCES PRIVATE LIMITED
Lotus Enclave, H.No. 3-85/6, Flat No. 302, Plot No. 94, Athvelly (Village), Medchal (Mandal & Dist.), Telangana- 501401
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :20/08/2019
CHENNAI
Seeds; Crop seeds; Raw seeds; Unprocessed seeds; Seeds for sowing; Seeds for planting; Seeds for agricultural purposes; Raw and unprocessed grains and seeds; Unprocessed seeds for agricultural purposes.
Species: ALLSTAR

ETerna CROP SCIENCES PRIVATE LIMITED
Lotus Enclave, H.No. 3-85/6, Flat No. 302, Plot No. 94, Athvelly (Village), Medchal (Mandal & Dist.), Telangana- 501401
A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since: 20/08/2019

CHENNAI

Seeds; Crop seeds; Raw seeds; Unprocessed seeds; Seeds for sowing; Seeds for planting; Seeds for agricultural purposes; Raw and unprocessed grains and seeds; Unprocessed seeds for agricultural purposes.
FOGG

4413535   20/01/2020
VINI COSMETICS PRIVATE LIMITED
1ST FLOOR, JANKI HOUSE, 2, SUNRISE PARK, OPP.HIMALAYA MALL, DRIVE IN ROAD, BODAKDEV, AHMEDABAD - 380 054. GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :06/05/2010

AHMEDABAD
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
SUBHROSHIL

4414124  17/01/2020
SUSHIL MANDAL
Sushil Mandal, College Road, Near K.K.M College, Pakur, Jharkhand - 816107
Food Business
Sole Proprietor

Proposed to be Used
KOLKATA
Agricultural and aquacultural crops, horticulture and forestry products and grains not included in other classes; Fresh fruits and vegetables; seeds, natural plants and flowers; Foodstuffs and fodder for animals; Live animals, organisms for breeding.
GHH 029

4414619  21/01/2020

DCM SHRIRAM LIMITED
2nd FLOOR, (WEST WING) WORLDMARK-1, AEROCITY, NEW DELHI-110 037
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :27/05/2019

DELHI
NEW COTTON HYBRID SEED FALLING IN CLASS 31
4415650  22/01/2020
M/S UGRAYA AGRO FARM PRIVATE LIMITED
A/p. - VISAPUR, Tal.- GUHAGAR, DISTRICT – RATNAGIRI – 415719 MAHARASHTRA
PRIVATE LIMITED

Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
DHANUAMRAT

4415655  22/01/2020
DIVYA JYOTI FOOD PRODUCT
BAMBOLI, ALWAR
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
AHMEDABAD
CATTLE FEED
JARASANDH
4415864  22/01/2020
MANOJ KUMAR ROUT
NAHITY, BIRATUNGA, GOP PURI-752116
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4415975    22/01/2020
SMT. PARITA RICHI KOTADIA TRADING AS FAIR DEAL
4 PLUS COMPLEX-301, SARDAR NAGAR MAIN ROAD, ASTRON CHOWK, RAJKOT-360001
SOLE PROPRIETOR
Address for service in India/Agents address:
JASANI & COMPANY.
216, V. V. COMM. COMPLEX, 2ND FLOOR, DHEBARBHAI ROAD, RAJKOT-360 001(GUJARAT).
Proposed to be Used
AHMEDABAD
Raw and unprocessed Agricultural, Aqua-cultural, Horticultural and Forestry products; Raw and unprocessed Grains and Seeds; Fresh Fruits and Vegetables, Fresh Herbs; Natural Plants and Flowers; Seedlings and Seeds for Planting; Foodstuffs and Beverages for Animals and Malt.
4416747    23/01/2020

VYAPINI IMPEX PRIVATE LIMITED
A-23, VISWABHARATHI PARK, KK PUDHUR, AVINASHI - 641 654, TIRUPUR DIST, TAMILNADU.
PRIVATE LIMITED

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

Fresh coconuts, Oats, Cattle Food, Coconuts, Fresh Fruits And Vegetables, Oats, Nuts(Fruits), Grains (Cereals), Seeds, Fresh Pulses, Wheat, Natural Plants and Flowers, Spinach, fresh, Organic fresh vegetables, nuts, vegetables and herbs, Mushrooms, fresh, for food, Beans, fresh, Maize, Fresh peas, Fresh peanuts, Agricultural products, Horticultural products, Forestry products and Malt.
4417490   23/01/2020
KANHA SEEDS COMPANY
Proprietary Concern
Address for service in India/Attorney address:
MIHIR A. SURTI, ADVOCATE
A/5, 1ST FLOOR, CAPITAL COMMERCIAL CENTRE, NEAR SANYAS ASHRAM, ASHRAM ROAD, AHMEDABAD - 380 009 - GUJARAT
Used Since :01/05/2019
To be associated with:
1569648
AHMEDABAD
COTTON SEEDS USED FOR AGRICULTURAL PURPOSE.
4417680 24/01/2020
PENTAGON SEEDS INDIA PRIVATE LIMITED
NO. 240, 1ST MAIN, 7TH CROSS AMS LAYOUT, VIDYARANYAPURA, BANGALORE - 560097
BODY INCORPORATE

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19,Santhome Estate,Ajri,Kundapura,udupi-576283,karnataka,india

Proposed to be Used
CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
Divesh Store

4417692   24/01/2020
MUKESH KUMAR
INDRA VIHAR COLONY MOHALLA PURVI BAZAAR
SELLING RAW JADIBOOTI, SEEDS, AYURVEDIC HERBS,
Owner

Proposed to be Used
DELHI
RAW HERBS, AYURVEDIC JADIBOOTI, SEEDS
MIFCO

4417729 23/01/2020
THE MALWA INDUSTRIAL & MARKETING FERTI-CHEM COOPERATIVE SOCIETY LIMITED
DUGAL KHURD, LEHRA ROAD, PATRAN, PATIALA, PUNJAB-147105
SOCIETY

Address for service in India/Agents address:
LOKESH KUMAR GUPTA
1380/93, SHANTI NAGAR, TRI NAGAR, DELHI-110035.

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals.
4417739   23/01/2020
THE MALWA INDUSTRIAL & MARKETING FERTI-CHEM COOPERATIVE SOCIETY LIMITED
DUGAL KHURD, LEHRA ROAD, PATRAN, PATIALA, PUNJAB-147105
SOCIETY
Address for service in India/Agents address:
LOKESH KUMAR GUPTA
1380/93, SHANTI NAGAR, TRI NAGAR, DELHI-110035.

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals.
UDAYSHAKTI
4418298   24/01/2020
DEEPAK SAPRA
D-74, SECTOR-40, NOIDA, GAUTAM BUDDHA NAGAR, U.P.-201301
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
VARUN CHAWLA
46 East Avenue, Punjabi Bagh, New Delhi - 110026
Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURE AND FORESTRY PRODUCTS AND GRAINS INCLUDED IN CLASS 31, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOOD STUFFS FOR ANIMALS
4418352  24/01/2020
DEEPAK SAPRA
D-74, SECTOR-40, NOIDA, GAUTAM BUDDHA NAGAR, U.P.-201301
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
VARUN CHAWLA
46 East Avenue, Punjabi Bagh, New Delhi - 110026
Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURE AND FORESTRY PRODUCTS AND GRAINS INCLUDED IN CLASS 31, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOOD STUFFS FOR ANIMALS
AZW-46 (MOGALI)

4418657  24/01/2020
AMAZON SEEDS
VPO BASAL, DISTT. SOLAN-173213 (H.P)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/01/2017
DELI
Vegetable Seeds.
MOHAMED KAYAL MADATHIL
S/O ENTHEEN KUTTY HAJI, KAYAL MADATHIL HOUSE, CHERIYAMUNDAM PO, MALAPPURAM, KERALA - 676106

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Live poultry; Cattle; Preparations for egg laying poultry; Agricultural products
4419486  25/01/2020
SHIVAM CATTLE FOOD,
PLOT NO.16 - GHANSHYAM NAGAR RAM NAGAR PLOT VISTAR, AT MOTIKHILORI TAL; GONDAL-364465,DIST RAJKOT
GUJARAT INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
CATTLE FEED IN CLASS-31
RealRoots

4419540  25/01/2020
VSRC AGRO PRODUCTS INDIA PRIVATE LIMITED
F-94,Phase 1, Ashok Vihar North west delhi, New Delhi-110052

Company

Address for service in India/Attorney address:
Suresh Chandra Agarwal
D-40 Basement Sector 52 Noida 201301

Proposed to be Used

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT.
GRAMALAYA ENTREPRENEURS ASSOCIATES TIRUCHIRAPPALLI PRIVATE LIMITED
NO.C-62 B, 10TH CROSS, THILLAINAGAR, FURTHER WEST EXTENSION, TRICHY - 620 018, TRICHY DIST, TAMILNADU.
PRIVATE LIMITED

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Fresh coconuts, Cattle Food, Coconuts, Fresh Fruits And Vegetables, Oats, Nuts(Fruits), Grains (Cereals), Seeds, Fresh Pulses, Wheat, Natural Plants and Flowers, Spinach, fresh, Organic fresh vegetables, nuts, vegetables and herbs, Mushrooms, fresh, for food, Beans, fresh, Maize, Fresh peas, Fresh peanuts, Agricultural products, Horticultural products, Forestry products and Malt.
4419851  25/01/2020
PUJASANSKAR PRIVATE LIMITED
G-902, SHRI KRISHNA COMPLEX, NEW LINK ROAD OSHIWARA, ANDHERI WEST, MUMBAI -400053

Body Incorporate

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI
NATURAL PLANTS, DIFFERENT TYPES OF FLOWERS INCLUDED IN CLASS 31
RETRO AGRI SOLUTIONS PRIVATE LIMITED
GODOWN NO 25, SAKAR ESTATE, NEAR EKTA HOTEL, NR. IBP PETROL PUMP, ASLALI, JETALPUR, AHMEDABAD,
GUJARAT - 382427
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and
seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live
animals; Foodstuffs and beverages for animals; Malt
QYTO

4420903  27/01/2020
CONSUMER MART
PLOT NO 60, HIMUDA INDUSTRIAL AREA, BHATOLI KALAN, BADDI SOLAN - 173205
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4421046  27/01/2020
RITHU .L. ABRAHAM
NO: 55, FLAT NO: G1, SRI SAI DARSHAN APARTMENT, GANAPATHI NAGAR 4TH ST, MADAMBakkAM, CHENNAI - 600126
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4421286 27/01/2020
PAILADI FARMS LLP
PAILADI FARMS LLP; C/o BABAJI GAWDE, HNO.414, PALKARWADI, AT & POST : VETORE, TALUKA : VENGURLA,
DISTRICT : SINDHUDURG PINCODE: 416516, MAHARASHTRA
Limited Liability Partnership
Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India
Used Since : 01/10/2019
MUMBAI
Raw and unprocessed agricultural, horticulture and forestry products; Raw and unprocessed grains and seeds;
Unprocessed cereals; Beans; Fresh fruits and vegetables; Coconuts, Peanuts, Peppers; Garden herbs; Seedlings and seeds for planting; Natural plants and flowers; Foodstuffs and beverages for animals
ARNADATA (WORD)

4422051   28/01/2020

BINAPANI SAHOO
INFRONT OF RANIHATA HIGH SCHOOL, RANIHAT (TELI SAHI), PO. BUXI BAZAR, PS. MANGALABAG, PIN- 753001,
CUTTACK, ODISHA, INDIA
PROPRIETARY

Address for service in India/Attorney address:
PRADYUMNA KUMAR KAR
F-98, Sector-8, CDA, Cuttack-753014, Odisha

Proposed to be Used
KOLKATA
ANIMAL FEEDS
Trade Marks Journal No: 1942, 24/02/2020 Class 31

4422522 28/01/2020
RITESH BAWRI
12C, 3RD FLOOR, ASHRAY APARTMENT, SUNNY PARK (NEAR BIRLA MANDIR), BALLYGANJ KOLKATA-700019 (WEST BENGAL)
INDIVIDUAL
Address for service in India/Attorney address:
RAJESHWARI
Amsoft Business Center, Unitech Trade Center, Sector 43, Gurugram-122002

Proposed to be Used
KOLKATA
Agricultural, Horticultural Products and Grains; Fresh Fruits and Vegetables; Seeds
Trade Marks Journal No: 1942 , 24/02/2020    Class 31

4425874    30/01/2020
SAGAR BIOTECH PVT. LTD.
A-101,TULASI,58-60,BHAKTI BAUG SOCIETY,NAV I VAD,VED ROAD,NR,SKY HEAVEN APARTMENT,OPP,NEETA
FARM,SUART-395004,GUJARAT,INDIA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS
ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.

Used Since :01/01/2010

To be associated with:
2878292

AHMEDABAD
AGRICULTURE(HYBRID WATERMELON SEEDS).
Trade Marks Journal No: 1942 , 24/02/2020  Class 31

Faithmarc
4427940 01/02/2020
KULJIT SINGH PROPRIETOR OF KAPTAAN CONSULTANCY SERVICES
NAR GURUDWARA MANJI SAHIB MOELA WAHIDPUR VPO WAHIDPUR, GARHSHANKAR, HOSHIARPUR-144528
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANDEHRI SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Raw grains; Grains [cereals];Raw and unprocessed grains and seeds
4429358  04/02/2020
JABER ABDUL WAHAB
PEEVEES MIRAGE, KODATHIPADI, NILAMBUR, MALAPPURAM,KERALA-679329
PROPRIETOR

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19,Sanhome Estate,Ajri,Kundapura,udupi-576283,karnataka,india
Used Since :11/10/2010

CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
SMOKE

2038387  15/10/2010
M/S NV DISTILLERIES & BREWERIES PRIVATE LIMITED
trading as ;M/s NV DISTILLERIES & BREWERIES PRIVATE LIMITED
10TH FLOOR VANDANA BUILDING, 11 TOLSTOY MARC, NEW DELHI-110001
MANUFACTURING & TRADING
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956
Used Since :01/01/2010

DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
2492528 08/03/2013
SHRI RAMESHBHAI V. PANARA
SHRI MAHESH KUMAR C. PATEL
SHRI BHARAT G. PATEL
SHRI KANTIBHAI D. VAGHANI
SHRI VASANTBHAI KALOLA
trading as ;M/S. UMA BOTTLING
HIRAKUD ROAD, REMED CHOWK, NR. CHEPTI PULIA, SAMBALPUR, ORISSA. INDIA
MANUFACTURER AND MERCHANTS
SOFT DRINKS
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :15/02/2003

KOLKATA
IN RESPECT OF SOFT DRINK CONCENTRATE AND FLAVOURS, FRUITS DRINK, FRUIT JUICE, FRUIT SQUASH, FRUIT NEAR, FRUIT MOCKTAIL, NON-ALCOHOLIC DRINKS SYRUPS INCLUDED IN CLASS-32.
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF FOR PROVIDING SERVICE IN THE STATES OF "WEST BENGAL." ONLY..
2996211  29/06/2015
CITIZEN TOKEI KABUSHIKI KAISHA
trading as ;CITIZEN WATCH CO., LTD.
1-12,6-CHOME,TANASHI-CHO,NISHI-TOKYO-SHI,TOKYO,JAPAN
MANUFACTURERS AND MERCHANTS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
3156362  12/01/2016
ACE ALCOBEV PVT. LTD.
313, MIDAS, SAHAR PLAZA, J. B. NAGAR, A. K. ROAD, ANDHERI (E), MUMBAI - 400 059
MANUFACTURERS /MERCHANTS
A COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956
Used Since :01/05/2015
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BOMBAY SEPARATELY.
3170384 29/01/2016
MR. AMIT KUMAR
NAINA MA GROUP, DAULATI GATE, NABHA PB
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
BHAWNA BHATNAGAR ADVOCATE
61/A, B.D. ESTATE LUCKNOW ROAD, CIVIL LINES, DELHI-54
Used Since :01/08/2015

DELHI
BEARS, MINERAT AND AERATED WATER AND OTHER NON ALCOHOLIC BEVERAGES. FRUIT BEVERAGES AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3207385 10/03/2016
WATERHOUSE SOLUTIONS
Sunil Baliram Gosavi
Nilesh Jalindar Gosavi
Sagar Vasantrao Jadhav
B-502, Mai Smruti, Near Renukanagar, Vadgaon Bk., Sinhgad Road, Pune - 411041
Manufacturers and Traders

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/03/2016

MUMBAI
Bottled drinking water, Drinking water.
3350114  30/08/2016
S.B. BEVERAGES
Debashis Bose
Chandra Narayan Sinha
Village-Talpukur, PS & DT- Murshidabad, Pin-742302, West-Bengal
Manufacturers And Traders
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :30/08/2016
KOLKATA
Bottled drinking water, Fruit juice, Fruit drinks.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD AQUA.
AAP
3385237  12/10/2016
MR. KHEM KESWANI
MR. JITENDER KESWANI
trading as ;M/s. SHRI RAM LOVE KHUSH
5/11, NEHRU NAGAR, NEW DELHI-110065.
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since :11/12/2013
DELHI
COLD AND SOFT DRINK MADE OF NIMBOO/NIMBU OR NIMBOO MASALA
3390699  18/10/2016
JAVED SARDAR
trading as ;AQUA NAGORI ENTERPRISES
4, Gajanand, Singh K Chawl , T.P.S. 6th Road , Opp Rizvi Nagar Santacruz (West),Mumbai – 400054, Maharashtra, India
Manufacturer & Merchant
An Indian National
Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware’s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.
Used Since :19/09/2016
MUMBAI
Packaged Drinking Water, Soft Drinks; Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; cocktails, non-alcoholic; isotonic beverages; non-alcoholic beverages; non-alcoholic honey-based beverages; non-alcoholic beverages flavoured with coffee; sherbets; aerated water; lithia water; mineral water; seltzer water; soda water; table waters; non-alcoholic fruit extracts; non-alcoholic fruit juice beverages; goods included in Class 32.
3403044    04/11/2016
LIFE SPAN PVT. LTD.
#802, ANTRIKSH NISSAN, CANNAUGHT PLACE, NEW DELHI-110001
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
QUATTRO

3437570  20/12/2016
UNITED BHIRUD FOODS AND BEVERAGES PVT. LTD.
trading as ;UNITED BHIRUD FOODS AND BEVERAGES PVT. LTD.
102, GURUKRUPA SADAN, OPP. MODEL ENGLISH SCHOOL, PANDURANG WADI, DOMBIVLI (EAST), DIST. THANE. PIN-421201. MAHARASHTRA-INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
BLACK BUCK PREMIUM

3465716  25/01/2017

SH. JAGDISH CHANDRA AGARWAL
C-115 MANSAROVAR GARDEN NEW DELHI-110015
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
BEERS
AQUANEAT

3470619    31/01/2017

PROGRESS PRODUCER COMPANY LTD.
trading as ;PROGRESS PRODUCER COMPANY LTD.
VILL-KANORA, POST-SULTANPUR PATTI, TEHSIL-BAZPUR, DIST. UDHAM SINGH NAGAR, UTTRAKHAND-244713. INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
DELHI

PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-
ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING
BEVERAGES INCLUDED IN CLASS 32.
GLEN
3474671  06/02/2017
HIMALAYAN HYGIENIC FOOD & DRINKS PVT. LTD.
UNA-SANTOKHGARH ROAD, VILLAGE PEKHU BELA, DISTT. UNA (HIMACHAL PRADESH)
MANUFACTURER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/08/2009
DELHI
MINERAL WATER, NATURAL WATER, AERATED WATER, FLAVORED WATER, SODA, NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SHARBAT, SQUASH INCLUDED IN CLASS 32.
3482238   13/02/2017
HARESH KARAMCHAND KUNDNANI
trading as ;M/s Poonam Bottling
Keswani Complex, Station Area, Dondaicha, Dhule - 425408 (Maharashtra)
MANUFACTURING AND TRADING
Proprietor
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Used Since :10/02/2017
To be associated with:
3366082
MUMBAI
Carbonated water covered under class 32.
3541640  04/05/2017
SH. AMAR TULSIYAN TRADING AS WIZARD FRAGRANCES
A-15, Sector-13, GIDA, Gorakhpur (U.P.).
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
KITTY KO
3589856    12/07/2017
BHARAT HOTELS LIMITED
Barakhamba Lane, New Delhi - 110 001, India
An Indian Company incorporated under the Indian Companies Act, 1956
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since :22/03/2017
To be associated with:
2187289, 2187305
DELHI
Beer, ale & porter, mineral & aerated waters & other non-alcoholic drinks, beverages, soft-drinks, syrups & other preparations for making beverages included in class 32.
The Applicant wishes to claim rights in all colours.
DA MILANO
3616884  21/08/2017
SURINDER MALIK
E-12, Connaught Place, New Delhi-110001.
INDIAN NATIONAL
Address for service in India/Attorney address:
YASHMI SEHGAL
A-33, NIZAMUDDIN EAST, NEW DELHI-110013

Proposed to be Used
DELHI
Beer; Mineral and Aerated Waters and Other Non-Alcoholic Beverages; Fruit Drinks and Fruit Juices; Preparations for Making Beverages included in Class 32.
3619319  24/08/2017
DHAVAL KIRTI NAGDA
trading as ;WHITE ELEPHANT BREWING SOLUTION LLP
GOVIND KADAM CHAWL, AMBOLI, MHATAR PADA, JAY BHAVANI MATA ROAD, ANDHERI-WEST MUMBAI-400058
TRADER
LIMITED LIABILITY PARTNERSHIP
Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, BEER WORT, BEER-BASED COCKTAILS, GINGER BEER, CIDER NON-ALCOHOLIC, GRAPE MUST, UNFERMENTED, BEER-BASED COCKTAILS
3639464  20/09/2017
ROGER MOTORS PVT. LTD.
GONDAL ROAD, NEAR RAJKAMAL PETROL PUMP, RAJKOT, GUJARAT, INDIA
Body Incorporate
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :31/12/1998
AHMEDABAD
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3651765  06/10/2017
MOHID SALIM KOKANI
FLAT NO. 9, BLUE OCEAN APPT, PAKHAL ROAD, NASHIK - 422001 MAHARASHTRA
Single Proprietorship

Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :27/09/2017

MUMBAI
PACKAGED DRINKING WATER
BREZZA

3653255  09/10/2017

KAMRAN KHAN
30, GHALIB APARTMENT, PARWANA ROAD, PITAMPURA, NEW DELHI-110034
An Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used

DELHI
BEERS; AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; SOFT DRINKS
True-u
3657487  14/10/2017
NECTARIES FOODS INDIA PRIVATE LIMITED
Sitamadavam complex, Kechery, Trichur – 680501, Kerala
Private Limited Company
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

Proposed to be used THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY..

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3668885  02/11/2017
RAVINDRA M. ALAI
834/1, New Otur Road, Shivaji Nagar, Klavan 423501, Nasik, Maharashtra, India
Single Proprietorship
Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :26/01/2013
MUMBAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages, Energy Drink
ALMO

3676674   13/11/2017

IMPERIAL MERCHANTS PVT. LTD.
475-76, KATRA ISHWAR BHAWAN, KHARI BAOLI, DELHI-110006
BODY INCORPORATE

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI

BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES IN CLASS 32.
3677183    14/11/2017
SAPTAGIRI RESTAURANT PRIVATE LIMITED
L-322, MAHIPALPUR EXTENSION, NEW DELHI-110037
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
WATER AND NON-ALCOHOLIC BEVERAGES
SANJAY THAKAR PROPRIETOR OF FROLIC INDUSTRIES
NEAR S.P. OFFICE, BAROTIWALA ROAD, BADDI, TEH. BADDI, DIST. SOLAN, (H.P.)-INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

DELHI
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-
ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING
BEVERAGES INCLUDED IN CLASS 32.
3682133    20/11/2017
Starbucks Corporation
2401 Utah Avenue South, Seattle, Washington 98134, USA
A corporation organized and existing under the laws of State of Washington, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI
Fruit drinks, fruit juices, and fruit-based beverages; vegetable drinks, vegetable juices, and vegetable-based beverages; non-alcoholic beverages, namely carbonated beverages, soft drinks; energy drinks, isotonic beverages; liquid mixes for making soft drinks and fruit-based beverages; powders used in the preparation of soft drinks and fruit-based beverages; syrups for beverages; flavored and unflavored bottled drinking water, mineral water, aerated waters; soy-based beverages not being milk substitutes; fruit concentrates and purees used for making beverages; nutritionally fortified beverages, vitamin fortified beverages; beer; beer-based cocktails.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF STAR SEPARATELY.
3689752  28/11/2017
WEJASPERS FOOD & BEVERAGES LLP
C/o Ramkrushna Kolhe, 78B, Shrihari Nagar-03, Manewada, Nagpur, Maharashtra - 440027
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Proposed to be Used
MUMBAI
Bottled drinking water, Beverages, Soft drinks
3699599  11/12/2017

PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, U.S.A.
A corporation organized and existing under the laws of North Carolina, U.S.A.

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI

Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
Trade Marks Journal No: 1942, 24/02/2020  Class 32

NINE

3701766  13/12/2017

SH. AMAR TULSIYAN
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :07/07/2017

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
9

3716623  01/01/2018
SH. AMAR TULSIYAN
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since :07/07/2017

To be associated with:
3701766

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
BOTANICA

3718239  03/01/2018
VINOD VYAPAR PRIVATE LIMITED
6926, JAIPURIA MILLS, CLOCK TOWER, SABZI MANDI, DELHI-110007
PVT. LIMITED COMPANY

Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS INCLUDING DRINKING WATER; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDING COLD DRINKS.
CLUB LIFE

3718449   03/01/2018
VINOD VYAPAR PRIVATE LIMITED
6926, JAIPURIA MILLS, CLOCK TOWER, SABZI MANDI, DELHI-110007
PVT. LIMITED COMPANY

Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI
MOCKTAIL PREPARATIONS; FRUIT JUICES AND FRUIT DRINKS; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
NIINE
3718670  04/01/2018
SH. AMAR TULSIYAN
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since: 07/07/2017
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
3727708  15/01/2018
JANMEJAI GAUR S/O MR. YOGESH KUMAR
E-178, SECTOR-23, SANJAY NAGAR, GHAZIABAD
Individual
Address for service in India/Attorney address:
NAGENDRA SINGH, ADVOCATE
108, SEHKARI NAGAR, AVANTIKA, GHAZIABAD-201002
Proposed to be Used
DELHI
Mineral Water, Bottled Water, Carbonated Water, Distilled Water, Glacial Water, Flavored Water, Soda Water, Energy Drink, Juices and Squashes (Non-Alcoholic);
SONARAM MALVIYA
M/S CHARBUJA AGARBATTI INDUSTRIES, G-222, INDUSTRIAL AREA, SHEOGANJ , DIST- SIROHI (RAJASTHAN)
Proprietorship

Address for service in India/Attorney address:
SHYAM ARHA, ADVOCATE
C/O. SHYAM & ASSOCIATES, 52, BAPU NAGAR, PALI - MARWAR - 306401, RAJASTHAN
Used Since :01/10/2015

AHMEDABAD
PACKAGED DRINKING WATERS, MINERAL WATERS, MOUNTAIN WATERS, FLAVOURED WATERS, BARELY WATERS
AND PURIFIED / OZONIZED DRINKING WATERS INCLUDED IN CLASS 32.
AKVALEY

3898733  26/07/2018

SHIVAM TRADERS
A/3, F/1, OM SHIVALAY SOCIETY, OPP. ISHWAR AMI KRUPA SOCIETY, NEAR VASTRAPUR RAILWAY STATION,
VEJALPUR, AHMEDABAD – 380051, GUJARAT, INDIA

Partnership Firm

Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD

Mineral water, Bottled water
ENGLIS VINGLIS

3908036 04/08/2018

MAHINDRAA DAKALIA (JAIN)
76 A - 77, Juhu Supreme Shopping Center, Gulmohar Cross Road - 9, Juhu, Mumbai – 400049

Indian Individual

Address for service in India/Attorney address:

DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used

MUMBAI

Drinking Water, Non alcoholic Beverages, Juice, Fruit Juice, Soda water, soft drinks & Energy drinks.

Associated Trademark No. 3058190.
Highland’s Pride
3922322    21/08/2018
AEGIS BEVERAGES PVT. LTD.
Plot No.- 41 , Sector – B , Sirigitti Industrial Area , Bilaspur ( C.G.)
Company Incorporated under Indian Company Act , 1956 through Director
Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Proposed to be Used
MUMBAI
Drinking Water , Non alcoholic Beverages , Juice , Fruit Juice , Soda water , soft drinks & Energy Drinks .
3981948  24/10/2018
HARPHOOL SINGH JAT TRADING AS KANHA BHOG
S-28, CENTER TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Proposed to be Used
AHMEDABAD
JUICES, SOFT DRINK, PACKAGED WATER, BEVERAGES INCLUDED IN CLASS 32.
TRADE MARKS JOURNAL No: 1942, 24/02/2020

Trade Mark No: 4017650 05/12/2018

BHARATBHAI PRAGJIBHAI CHOVAJIYA
99 KAILASHDHAM SOCIETY PUNAGAM, SURAT - 394210

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
SHOTT

4022434   10/12/2018
SHOTT AMUSEMENT LLP
22 UPPER GROUND FLOOR, MEGH MAYUR PLAZA, PARLE POINT, ATHWA LINES, SURAT - 395007 GUJARAT INDIA
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since : 25/05/2015

AHMEDABAD
NON-ALCOHOLIC FRUIT COCKTAILS; COCKTAILS, NON-ALCOHOLIC; AERATED FRUIT JUICE; BEER-BASED COCKTAILS; CARBONATED BEVERAGES, NON-ALCOHOLIC; COCONUT-BASED BEVERAGES; COFFEE-FLAVOURED SOFT DRINKS; CONCENTRATED FRUIT JUICE; DE-ALCOHOLIZED WINES; DE-ALCOHOLIZED BEERS; FRUIT-BASED BEVERAGES; FRUIT DRINKS AND FRUIT JUICES; GUARANA DRINKS; ISOTONIC DRINKS; NON-ALCOHOLIC APERITIFS; NUTRITIONALLY FORTIFIED BEVERAGES; BOTTLED WATER; ENERGY DRINKS; SOFT DRINKS; FRUIT SMOOTHIES; CONCENTRATES;
SHOTT AMUSEMENT LLP
22 UPPER GROUND FLOOR, MEGH MAYUR PLAZA, PARLE POINT, ATHWA LINES, SURAT - 395007 GUJARAT INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since: 25/05/2015

AHMEDABAD
NON-ALCOHOLIC FRUIT COCKTAILS; COCKTAILS, NON-ALCOHOLIC; AERATED FRUIT JUICE; BEER-BASED COCKTAILS; CARBONATED BEVERAGES, NON-ALCOHOLIC; COCONUT-BASED BEVERAGES; COFFEE-FLAVOURED SOFT DRINKS; CONCENTRATED FRUIT JUICE; DE-ALCOHOLIZED WINES; DE-ALCOHOLIZED BEERS; FRUIT-BASED BEVERAGES; FRUIT DRINKS AND FRUIT JUICES; GUARANA DRINKS; ISOTONIC DRINKS; NON-ALCOHOLIC APERITIFS; NUTRITIONALLY FORTIFIED BEVERAGES; BOTTLED WATER; ENERGY DRINKS; SOFT DRINKS; FRUIT SMOOTHIES; CONCENTRATES;
MAHALAXMI

4040864  29/12/2018
SURESHBHAI CHHOTALAL ACHARYA PROPRIETOR OF MAHALAXMI JUICE AND FAST FOOD CORNER
I-1, MUKTANAND NAGAR, NEAR SARDAR BRIDGE CIRCLE, ADAJAN ROAD, ADAJAN, SURAT, GUJARAT, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since : 28/11/1994

AHMEDABAD
VEGETABLE JUICES [BEVERAGES]; FRUIT JUICES AND FRUIT BEVERAGES; BOTTLED DRINKING WATER.
MUKUNDBHAI KURJIBHAI KUMBHANI & MUKESHBHAI NATHABHAI RASADIYA PARTNERS OF BALMUKUND FOODS AND BEVERAGES

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES. IN CLASS – 32.
4053102 11/01/2019
VADILAL INTERNATIONAL PVT LTD
A Company Incorporated under the Indian Company's Act.
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :01/06/2014

AHMEDABAD
Fruit juices, fruit juice beverages (Non alcoholic), fruit extracts (Non alcoholic), Mineral and aerated waters, syrups and other preparations for making beverages, non-alcoholic fruit extracts, non-alcoholic beverages.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
V-SMART
4057941  16/01/2019
SMART BEVERAGES AN INDIAN PARTNERSHIP FIRM
NR, NARMADA CANAL, OLD VANIYADRI ROAD, OPP. BHAVANI COTEX, AT & PO. VANIYADRI, TA – BODALI, DIST –
CHHOTAUDAPEUR - 391135. GUJARAT - INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :03/08/2018
AHMEDABAD
IN RESPECT OF PACKAGED DRINKING WATER, BOTTLED DRINKING WATER, DRINKING WATER INCLUDED IN CLASS -
32.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Sale of goods is
restricted in the state of Gujrat only.
4063140    21/01/2019
SAURIN D. MALI & SHAKTISINH N. ZALA PARTNERS OF SHIVSHAKTI ENTERPRISE
21, ASHAPURA HOUSE, NEAR AKASH INFRASTRUCTURE, KHODIYAR RAILWAY STATION ROAD, KHRAJ, GANDHINAGAR - 382421. GUJARAT-INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :21/09/2018
AHMEDABAD
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SODA INCLUDED IN CLASS 32.
BLACK AND GOLD

4071381  30/01/2019

SHISHIR KHANDELWAL
B-75-B, RAJENDRA MARG, BAPU NAGAR, LAL KOTHI, JAIPUR-302015

DRINKING WATER
Individual

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

Proposed to be Used

AHMEDABAD

MINERAL WATER, DRINKING WATER, AREATED PURIFIED AND NON-ALCOHOLIC BEVERAGES INCLUDED IN CLASS 32
4071615   30/01/2019
PARTH MANILAL PATEL - M/S. PARTH FOOD AND BEVERAGES.
NO.35 NEW JAGRUTI CO.OP HOU. SCO. LTD., NR. TEMPLE, THALTEJ, AHMEDABAD-380061 GUJARAT INDIA.
proprietorship firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/09/2018

AHMEDABAD
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LIFE.
4086785  14/02/2019

ROSHAN JOSHI
G2, C1/509, Vashisht Path, Chitrakoot, Vaishali Nagar, Jaipur - 302021
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD

FOOD EXTRACT (NON-ALCOHOLIC) INCLUDED IN CLASS 32.
GLOBEX

4187449    25/05/2019

MR. ATLURI VIJAYA VENKATA PRASAD
H.No.8-2-293/82/A/1134, Flat No. 1134, Road No.59, Behind Chutneys, Jubilee Hills, Hyderabad - 500 033, Telangana, India

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :10/01/2019

CHENNAI

4195435  03/06/2019
INDOVIEIT FOOD AND BEVERAGES PRIVATE LIMITED
16/1054, Opposite Fishing Harbour Bus Stop, Thoppumpady, Kochi-682005
Manufacturers
Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4207291 15/06/2019
SHRI JAKKULA JANGAIAH
Plot No.126/1, Shobaha Nagar Colony, Turkyamjal, Rangareddy, Hyderabad - 501 510, Telangana, India
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI

*The mark should be used as a whole and Subject to restrict the area to South India only.*
Turberry

4211343 19/06/2019
YOGA BIMBA PRIVATE LIMITED
NO 476 14TH BLOCK NAGARABH AVI BANGALORE-560072.
PRIVATE LIMITED COMPANY
Used Since :17/06/2019
CHENNAI
Fruit & Vegetable juices including juices with sac, fruit & vegetable extracts, nectars, mineral and other aerated waters and other non-alcoholic drinks, instant powder drinks, liquid essences for making beverages, syrups and other preparations for making beverages, soft drinks, sharbats and shakes, preparations and concentrates for making juices, sharbats, shakes and drinks and other preparations for making beverages included in class-32
7 MC

4213353    21/06/2019
A.V.SURESH KUMAR, PROPRIETOR, TRADING AS SEVEN HILLS MARKETERS
D.No. 16-1-402, Padmashree, Opp. Vivek Hospital, Saidabad Main Road, Hyderabad - 500 059 (T.S)
Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
Packaged drinking water and non-alcoholic drinks
Trade Marks Journal No: 1942,  24/02/2020  Class 32

4221498  01/07/2019
CHIRAGBHAI DILIPBHAI PATEL
trading as ;RIVIERA FOOD AND BEVERAGES
C-101, SHREE SHARAN 2, OPPOSITE VENETAIN VILLA, THALTEJ SHILAJ ROAD, SHILAJ, AHMEDABAD 380058 GUJARAT INDIA

Proposed to be Used

AHMEDABAD
CIDER, NON-ALCOHOLIC; SODAWATER; SOFT DRINKS; COCKTAILS, NON-ALCOHOLIC; ENERGY DRINKS; FRUIT JUICES / FRUIT JUICE; FRUIT NECTARS, NON-ALCOHOLIC; MINERAL WATER [BEVERAGES]; PREPARATIONS FOR MAKING CARBONATED WATER / PREPARATIONS FOR MAKING AERATED WATER; WATERS [BEVERAGES]; CARBONATED WATER / AERATED WATER; SELTZER WATER; TABLE WATERS; LITHIA WATER; NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES; SHERBETS [BEVERAGES] / SORBETS (BEVERAGES); NON-ALCOHOLIC BEVERAGES; NON-ALCOHOLIC FRUIT JUICE BEVERAGES NCLUDED IN CLASS 32
4226815    05/07/2019
HEXACT CONSULTANCY INDIA PRIVATE LIMITED
No. 57/B, Srinivasapuram, 1st Floor, Rasu Complex, Avinashi Tirupur, Coimbatore, Tamil Nadu - 641654
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Drinking water.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY..
4253353  01/08/2019
DEEP WATERS
PLOT NO. 43 PHASE III INDUSTRIAL AREA, SANSARPUR TERRACE, KANGRA, KANGRA HIMCHAL PRADESH - 176501
PARTNERSHIP
Address for service in India/Agents address:
ADITYA JAISWAL
17/165, TOP FLOOR AMRIT PURI EAST OF KAILASH, NEAR ISCON TEMPLE, NEW DELHI-110065.
Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4270319  21/08/2019
MG BAKERS PRIVATE LIMITED
PLOT NO 134-140/82, INDUSTRIAL AREA PHASE 1
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NIHARIKA SHARMA
HOUSE NUMBER 2565, 1ST FLOOR, SECTOR 35-C, CHANDIGARH-160035

Proposed to be Used
DELHI
ENRICHED MINERAL WATER
Trade Marks Journal No: 1942 , 24/02/2020  Class 32

4296163  17/09/2019
DINESH KUMAR, PROPRIETOR OF M/S.DKS STORES
NO.30, ESWARAN KOVIL 2nd STREET, KILITHAAN PATTARAI, KATPADI, VELLORE-632007, TAMILNADU, INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :08/09/2019

CHENNAI
NON-ALCOHOLIC BEVERAGES, NON-ALCOHOLIC DRINKS, NON-ALCOHOLIC BEVERAGES CONTAINING FRUIT JUICES,
NON-ALCOHOLIC BEER-FLAVOURED BEVERAGES, NON-ALCOHOLIC BEVERAGES CONTAINING VEGETABLE JUICES,
NON-ALCOHOLIC CARBONATED BEVERAGES, NON-ALCOHOLIC ESSENCES FOR MAKING BEVERAGES, NON-
ALCOHOLIC ESSENCES AND FRUIT EXTRACTS FOR MAKING BEVERAGES, NON-ALCOHOLIC FLAVOURED
CARBONATED BEVERAGES, NON-ALCOHOLIC FRUIT JUICE BEVERAGES CONTAINING MILK, NON-ALCOHOLIC
HONEY-BASED BEVERAGES, NON-ALCOHOLIC MALT BEVERAGES, NON-ALCOHOLIC SPARKLING FRUIT JUICE
BEVERAGES
4318709   12/10/2019
SHRI DATTATRAY YASHWANT DESAI TRADING AS : M/S DESAI INDUSTRIES
Gat No. 98/2, A/P : Bhatumbre, Tal: Pandharpur, Dist : Solapur – 413304, Maharashtra, India
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Proposed to be Used
MUMBAI
Packaged Drinking Water
Proposed to be Used

MUMBAI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages

Mark should be read as a whole.
Trade Marks Journal No: 1942, 24/02/2020 Class 32

4321141 15/10/2019
NANDANBEN JIGARBHAI SHAH
SURTI BAZAR, TA VYARA, SURAT 394650
INDIVIDUAL

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
Mineral and aerated water. 
AJAY DEVGN

4325195  18/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

To be associated with:

1729550

MUMBAI

Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
PAPPU JUICEWALA

4325595  19/10/2019

PAPPU JUICEWALA
HOUSE NO. 10/2336, GROUND FLOOR, KAMALGALI, CHOWK BAZAR, SURAT, GUJARAT-395003
Proprietorship Firm-(Proprietor- TAILOR MOHAMMED USMANBHAI)

Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.

Proposed to be Used
AHMEDABAD
FRUIT DRINKS AND FRUIT JUICE, NON-ALCOHOLIC DRINK AS COVERED UNDER CLASS 32.
BSB TROUVAILLE
4326449  21/10/2019
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
trading as ;BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
418, DLF PRIME TOWERS OKHLA PHASE-1, NEW DELHI-110020
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
YAJUR BHALLA
D-52, PANCHSHEEL ENCLAVE, NEW DELHI-110017
Proposed to be Used
To be associated with:
4313708
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
BSB NAKAMURA
4326451    21/10/2019
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
trading as ;BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
418, DLF PRIME TOWERS OKHLA PHASE-1, NEW DELHI-110020
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
YAJUR BHALLA
D-52, PANCHSHEEL ENCLAVE, NEW DELHI-110017

Proposed to be Used
To be associated with:
4313708

DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
RULER

Priority claimed from 24/04/2019; Application No. : 88/401044 ;United States of America

4326646   21/10/2019

RULE BEVERAGE COMPANY LLC
1547 N. Knowles Ave., Los Angeles, California 90063, USA
a Delaware limited liability company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Non-alcoholic beverages.
OXY STAMINA
4329485  23/10/2019
CAPE TOWN AQUA
SURVEY NO 112/2, GALA NO 3, BEHIND RED CHILLY HOTEL, KALAN - MURBAD ROAD, KAMBHA VILLAGE, KALAN - 421 301.
PARTNERSHIP FIRM
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.

Proposed to be Used
MUMBAI
BOTTLED DRINKING WATER, DISTELLED DRINKING WATER, ALL KINDS AND TYPES OF FLAVORED WATER, MINERAL WATER, SOFT DRINKS, SODA OF ALL TYPES, CONCENTRATES, OTHER NON ALCOHOLIC DRINKS, SYRUPS, EXTRACTS AND ESSENCE FOR MAKING NON ALCOHOLIC BEVERAGES AND DRINKS, PREPARATIONS FOR MAKING BEVERAGES, BEER, FRUIT JUICES, PULP, VEGETABLES JUICES, SPRING WATER, SYNTHETIC SWEETENED AERATED AND READY TO SERVE BEVERAGES, SYNTHETICS, FRUIT EXTRACTS, FRUIT SYRUPS, FRUIT SQUASHES, CORDIAL, BARELY WATER AND PURIFIED DRINKING WATER INCLUDED IN CLASS-32.
FRISK THE RISK

4331841  25/10/2019

ADE SYNDICATE LLP
Plot No. 30/1/B, Gat No. 679/2/1, Village Kuruli, Khed, Pune, Maharashtra - 410501
Limited Liability Partnership (L.L.P)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Fruit beverages, Mineral water [beverages], Fruit juice, Soft drinks, Coconut water [beverage], Non-alcoholic beverages.
24 MANTRA

4334210  31/10/2019

SRESTA NATURAL BIO PRODUCTS PVT LTD
H.No.8-2-468/A/1/2, 2nd & 3rd Floors, Road No.5, Banjara Hills, Hyderabad - 500 034 (TS), India.

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since: 06/05/2005

CHENNAI

FRUIT JUICES, PACKAGED DRINKING WATER, SODA, AERATED WATERS, MINERAL WATERS, NON-ALCOHOLIC FRUIT EXTRACTS, ESSENCES/ POWDERS FOR MAKING BEVERAGES AND PREPARATIONS FOR MAKING BEVERAGES, FRUIT DRINKS, FRUIT JUICES AND OTHER NON-ALCOHOLIC BEVERAGES.

Mark should be read as a whole.
4355110  22/11/2019
M/S BROTHERHOOD FOOD AND BEVERAGES
E-3/36, UG FLOOR, SEC-11, ROHINI-110085.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
FINCENTURION CO.
U-55 A, FIRST FLOOR, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
Fruit Drinks, Fruit Juices, Softdrink, Canned Food-Tomato Juice/Pineapple Juice/Red Cherries In Syrup/Lychee In Syrup,
Syrups-(Natural) Rose/Khus /Pineapple /Mango/Orange /Strawberry/Ko Kum And Other Preparations For Making
Beverages, Whey Beverages in class 32
VYB

4366817   04/12/2019
PIYUSH JINDAL
H.no. 698, sector 12 Panchkula
MANUFACTURER AND MERCHANT
Joint Applicant
RAMAN MANCHANDA
308, sector 9 Panchkula
MANUFACTURER AND MERCHANT
Joint Applicant

Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109

Proposed to be Used
DELHI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
SMAFY

4371863  09/12/2019
SHRI. PRASHANTH GOWRIRAJU
Flat No.104, Hitex Residency, HICC Road, Opp: Sproutz School, Khanamet, Kondapur, Serilingampally, KV Ranga Reddy, Hyderabad - 500 084, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Fruit beverages, Beer, Soft drinks, Juices, Drinking Water, Fruit & Vegetable Juices, Fruits Extracts, Non-Alcoholic Drinks, Carbonated water, Carbonated soft drinks, Fruit-flavoured carbonated beverages, Non alcoholic flavoured carbonate Beverages, flavoured water, water, Bottled water, Soda water, Mineral waters, Fruit purees for making beverages, Fruit concentrates and purees used for making beverages, juices, Aerated juices, Vegetable juices (beverage), Mixed fruit juices, Non-alcoholic drinks containing fruit juices, Syrups and other preparations for making beverages.
Rostel

4400134  07/01/2020
MR. ANKIT GUPTA
F-14/15A, MODEL TOWN, NEW DELHI-110009, INDIA
MANUFACTURER & MERCHANT

Proposed to be Used

DELHI BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4401247  07/01/2020
RAJESH TIKARAM BOKADE
PLOT NO.90, NEW DIAMAND NAGAR, KHARBI ROAD, NAGPUR - 440024
PROPRIETOR
Address for service in India/Attorney address:
SUNIL CHITADE
LEGALWAVE ADVISORS OFFICE NO.202,2ND FLOOR,AJINKYATARA APT,NEAR SAWAI VEG SINGHAD ROAD PUNE
Proposed to be Used
MUMBAI
PACKAGED ALKALINE WATER
4403591  09/01/2020
JSK TECHNOLOGIES SOLUTIONS PRIVATE LIMITED
KHASRA NO. 19/28, KAPASHERA, NEAR FUN N FOOD VILLAGE, NEW DELHI - 110037
MSME

Address for service in India/Attorney address:
KAUSHAL KUMAR
KHASRA NO. 19/28 KAPASHERA, NEAR FUN N FOOD VILLAGE NEW DELHI 110037

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES IN CLASS 32.
4404387  10/01/2020
TANUJA SENAPATI
H.NO. 5TH LINE, GOUTAM NAGAR, KORAPUT, ORISSA - 764020
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
KOLKATA
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
4406514  13/01/2020
ORION CORPORATION
13, Baekbeom-ro 90da-gil, Yongsan-gu, Seoul, Republic of Korea
A Korean Corporation

Address for service in India/Attorney address:
MEERA CHATURE SANKHARI
Jupiter Law Partners Office # 123, First floor, Vipul Agora, MG Road, Gurgaon-122002

Proposed to be Used
To be associated with:
4383923

DELHI
Waters [beverages]; drinks.

Transliteration: "제주 용암수" (Korean) translates to "Jeju volcanic mineral water"
PEACH FIZZ
Priority claimed from 25/07/2019; Application No. : 88/537218 ;United States of America
4406874    13/01/2020
REIGN BEVERAGE COMPANY LLC
1547 N. Knowles Ave., Los Angeles, California 90063, USA
a Delaware limited liability company
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Energy drinks; Soft drinks; Sports drinks.
4406901  13/01/2020
SUNIL KUMAR MOURYA
18-A AMBEDKAR COLONY HARMARA GHATI SIKAR ROAD HARMADA JAIPUR 302013
INDIVIDUAL
Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA,
GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018
Proposed to be Used
AHMEDABAD
Fruit drinks and fruit juices; syrups and other preparations for making beverages included Class 32
Trade Marks Journal No: 1942, 24/02/2020 Class 32

PRAHAR

4408068 14/01/2020
PRAHAR INTERNATIONAL FOOD PRIVATE LIMITED
C/O SAIYAD LISAN ALI SAHYAD RAZA ALI, S.NO-283 MAUJA- NJAMPUR AMRAVATI-444806
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
NITIN RAMESH BHUSARI
TAREKAR BHAVAN, 1ST FLOOR, HOUSE NO. 765/A, ABOVE KARUR VAISYA BANK, C.A. ROAD,NAGPUR-440018.

Proposed to be Used
Mumbai
Fruit Beverages, Fruit Juice, syrups, Alcohol free Beers, Mineral, Aerated waters, other non-alcoholic beverages, other preparations for making beverages and alcohol free wine,
IMMUNOSASH

4408875  15/01/2020

ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Proposed to be Used
DELHI
Beverages, namely, fruit juices, fruit drinks, energy drinks, minerals and aerated waters and other non-alcoholic drinks in class 32
Trade Marks Journal No: 1942 ,  24/02/2020          Class 32

4408971  15/01/2020
SAI ENTERPRISES
SHOP NO. 6, SAI SIDDHI APARTMENT, PIPELINE ROAD, NEAR CHETNA ENGLISH SCHOOL, SHRI MALANG ROAD, KALYAN (EAST), THANE- 421306, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, FRUIT DRINKS AND FRUIT JUICES INCLUDED IN CLASS 32
VIRAL D. PASAD
A 9, AISHWARYA APT, PESTOM SAGAR ROD NO.4, NEAR SHOPPERS STOP, CHEMBUR - 400089, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
JUICES, FRUIT JUICES, MIXED FRUIT JUICES, FRUIT BEVERAGES AND FRUIT JUICES, CONCENTRATES FOR MAKING
FRUIT JUICES INCLUDED IN CLASS 32
RAW PRESSERY

4409578   16/01/2020

RAKYAN BEVERAGES PRIVATE LIMITED
2nd Floor, DTC Building, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai-400011, Maharashtra, India
a Company incorporated under Companies Act, 1956
Used Since :04/12/2013
To be associated with:
3865728, 4213573

MUMBAI
Non-alcoholic drinks including juices; fruit drinks and fruit juices; syrups and other preparations for making beverages.
ADIPOLI

4410613    16/01/2020
GAUTOM MENON
No: 8/4, 1st Floor, SIEMA Building, Race Course, Coimbatore - 641 018, Tamilnadu, India
Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents & Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used

CHENNAI
Non Alcoholic Beverages and Packaged Drinking Water
Pratyoosh - Drops

4410636   16/01/2020

SUNITA JAKHAR
Pratyoosh Industries Plot No. 88 Industrial Area Davni Baddi Solan 173025 H.P.
Sole Proprietor

Address for service in India/Attorney address:
RAKESH KUMAR SINGH
B-93 First Floor Sector 65 Noida 201307 Uttar Pradesh

Proposed to be Used
To be associated with:
3942952

DELHI
Mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages; Beers
AQUARIUS ISOLITE

4411649  17/01/2020
THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America
A corporation organized and existing under the laws of the State of Delaware, U.S.A.

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
1526339

DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
BIOWEALTH

4412241  18/01/2020

MOHAN VIJAYAKRISHNA TALLAPALLI
8-2-603/1/6, 201&301, SAI RAJA NIVAS, KRISHNAPURAM COLONY, ROAD NO.10, BANJARA HILLS, HYDERABAD - 500034

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Beverages, non-alcoholic
Trade Marks Journal No: 1942, 24/02/2020 Class 32

SWASTI AQUA

4413740  20/01/2020

SWASTIK AQUA
VILL-MALAM GACHA, P.O-BANGALJIHI, P.S.-CHAPRA, NODIA W.B.-741123

Partnership firm

Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used

KOLKATA
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; FRUIT JUICE INCLUDED IN CLASS 32
4414122   21/01/2020
SAMRAT ENTERPRISES
WOODSVILLA PHASE 3, GAT NO 741, BORADEWADI,HAVELI,PUNE 412105
ACTIVE
Address for service in India/Attorney address:
MEENAKSHI SHARMA
A3 103 Laketown Society Katraj 411037 Pune
Used Since :03/01/2020
MUMBAI
PACKAGED DRINKING WATER
SHRIMAD FOODS & BEVERAGES
Opp. Nyari Hotel, At – Taraghadi, Ta – Padadhari, Dist – Rajkot, PIN - 360110, Gujarat, India
Partnership Firm

Address for service in India/Agents address:
DHRUVALKUMAR D. BALADHA
DDB & Co., 605, Sanskar Heights, Nr. Umiya Circle, 150 Feet Ring Road, Rajkot-360004.

Proposed to be Used
AHMEDABAD
BEERS, MINERAL AND AERATED WATERS, AND OTHER NONALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
SHRIMAD FOODS & BEVERAGES

4414240  21/01/2020

SHRIMAD FOODS & BEVERAGES
Opp. Nyari Hotel, At – Taraghadi, Ta – Padadhari, Dist – Rajkot, PIN - 360110, Gujarat, India
Partnership Firm

Address for service in India/Agents address:
DHRUVALKUMAR D. BALADHA
DDB & Co.,605, Sanskar Heights, Nr. Umiya Circle, 150 Feet Ring Road, Rajkot-360004.

Proposed to be Used

AHMEDABAD

BEERS, MINERAL AND AERATED WATERS, AND OTHER NONALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
Trade Marks Journal No: 1942 ,  24/02/2020          Class 32

SAHIL YATINDRA KHOT
Flat No 1, Varad Apartment, Chaitanyawadi, Buldhana - 443001
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
BREWHOLIK

4415291   22/01/2020

VVS BEVERAGES PVT LTD
F.No. 4180, Sector – B, Pocket 5&6, Vasant Kunj, New Delhi 110070

Address for service in India/Attorney address:
NISHI SHABANA KAUSER
Third Floor, C/39, Freedom Fighters Enclave, Neb Sarai, New Delhi 110068

Proposed to be Used

DELHI

BEERS AND BREWERY PRODUCTS INCLUDING ALE, STOUT, LAGER, PILSNER AND DRAFT BEER, BEER BASED COCKTAILS MALT BEER, RO DRINKING WATER, MINERAL WATER, AERATED WATER, TONIC WATER, SOFT DRINKS, SOFT DRINK CONCENTRATES, SYRUPS, FRUIT DRINKS, FRUIT JUICES, CIDER, SODA WATER, EFFERVESCENT DRINKS, PACKAGED DRINKING WATER.
HIGH ON (With Tagline) Born To Be High

4415524   21/01/2020

BHAUTIK DAVRA
MJ INDUSTRIAL AREA NH-8B, JETPUR, GUJARAT- 360370.
SINGLE FIRM

Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.
Used Since :01/01/2020

DELHI

Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4415776   22/01/2020
B. SIVAPRAGASAM
trading as JEEVIKA PURIFIED DRINKING WATER
SURVEY NO: 455/5,455/5C, MAIN ROAD, RAMAPURAM, CUDDALORE-607003, TAMILNADU, INDIA.
SOLO PROPRIETOR
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
4415788   22/01/2020
RAHUL JAIN
D-2/33, RAJSTHALI, PITAMPURA, DELHI
Individual

Address for service in India/Attorney address:
SHIVNATH KUMAR ADVOCATE
719-A, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054.

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4415842  22/01/2020
LEBENSRETTER INDUSTRIES PRIVATE LIMITED
INDUSTRIAL AREA, B-28, DD NAGAR, MAHARAJ PURA, GWALIOR, Gwalior, Madhya Pradesh, 474020
NO
Address for service in India/Attorney address:
ARIHANT ASSOCIATES
101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE 452001 (M.P)
Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages included in class-32
COPRA
4417122  23/01/2020
AKTA GUPTA
171, 2nd Floor, Vivekanand Puri, Near Sarai Rohilla, Malka Ganj, North Delhi-110007
Proprietor
Proposed to be Used
DELHI
COCONUT WATER, AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES INCLUDING SOFT DRINKS MADE FROM COCONUT CONCENTRATE, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4417159  23/01/2020
PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY, SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI (EAST), MUMBAI - 400099
MANUFACTURER, MERCHANT, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
Trade Marks Journal No: 1942 , 24/02/2020           Class 32

PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY, SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI (EAST), MUMBAI - 400099
MANUFACTURER, MERCHANT, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:

4417160    23/01/2020
PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY, SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI (EAST), MUMBAI - 400099
MANUFACTURER, MERCHANT, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
767884, 1538518

MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
4417161  23/01/2020
PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY, SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI (EAST), MUMBAI - 400099
MANUFACTURER, MERCHANT, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
767884, 1538518

MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
4417162  23/01/2020
PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY, SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI (EAST), MUMBAI -  400099
MANUFACTURER , MERCHANT, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
1538518, 1654182

MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
Parle Agro

Bailley One

4417164  23/01/2020
PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY, SAHAR-CHAKALA ROAD, PARIWADA, ANDHERI (EAST), MUMBAI - 400099
MANUFACTURER, MERCHANT, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
767884, 1538518, 1538520

MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
4417165      23/01/2020
PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY, SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI (EAST), MUMBAI - 400099
MANUFACTURER, MERCHANT, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:

767884

MUMBAI

Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
4417167  23/01/2020
PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY, SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI (EAST), MUMBAI - 400099
MANUFACTURER, MERCHANT, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
2313434

MUMBAI
Fruit juices, nectar, syrups, fruit drink, sweetened carbonated water, sweetened carbonated beverage, flavored carbonated beverage, mineral and aerated water, masala soda, ready to serve fruit beverages, non alcoholic fruit based beverages and other preparations for making beverages
4418015 24/01/2020

SHIBIN K
Thundikoth House, Aramkottam post, Alavil, Kannur, Kerala-670008
Proprietor

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used

CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
PAZZO

4418455  24/01/2020

DHIVYA VENUGOPAL

NO. 3, D2G1, SHRUTI ENCLAVE, GNANAMOORTHY NAGAR, PERIYAR SALAI, AMBATTUR, CHENNAI - 600053

INDIVIDUAL

Address for service in India/Attorney address:

A & S ASSOCIATES

F3, NAKSHATHRA APARTMENTS, NO.136, SENATHIPATHY STREET, KAMAKSHI NAGAR, VALASARAVAKKAM,
CHENNAI - 600087

Proposed to be Used

CHENNAI

Providing Non-alcoholic beverages including fizzy drinks; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
SPM

4418875  24/01/2020
SH. KULDEEP KUMAR PROPRIETOR OF M/S DEEP INDUSTRIES
NEAR STELLO INDUSTRY, BATHINDA ROAD, RAMPURA PHUL, DISTT. BATHINDA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2020
DELHI
MINERAL WATER, JUICES AND SHARBAT.
BAIDYANATH

4419208   24/01/2020
SHREE BAIDYANATH AYURVED BHAWAN PVT. LTD.
1 GUPTA LANE KOLKATA West Bengal- 700006 India.
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
KOLKATA
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
Proposed to be Used

CHENNAI
Coconut Water, Powders Used In The Preparation Of Coconut Water Beverages, Powders Used In The Preparation Of Coconut Water Drinks, Coconut Juice, Vegetable-Based Drinks, Vegetable Juices, Vegetable Smoothies, Vitamin Enriched Sparkling Water, Watermelon Juice, Fruit Drinks And Fruit Juices, Fruit Juice Concentrates, Sugarcane Juice Beverages, Aloe Juice Beverages, Concentrates For Making Fruit Juices, Smoked Plum Juice Drinks.
ROYALSAQI
4419969   25/01/2020
ROYAL AQUA GLOBAL PRIVATE LIMITED
PLOT NO.46-50, MAPUSA INDUSTRIAL ESTATE, MAPUSA, GOA-403 507
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
MOHD SHAKEEL KAYAMKHANI
C/O. JAIPRAKASH UPADHAYAY, 3, FLOOR-MZ, 12/14, MAHARASHTRA BHAVAN, BEHIND OLD HANDLOOM HOUSE,
BORA MASJID STREET, D.N. ROAD, FORT, MUMBAI-400001.
Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICE,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
AKMAL HOSSAIN
C/O Md Mojammel Hoque, Nimoldihi, Paranpur, Malda, West Bengal - 732204

PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037

Proposed to be Used
KOLKATA
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
UCOLD

4420998  27/01/2020
KEYURKUMAR MAGANBHAI GOJARIYA
245, Khijadiya Road, Opp. Primary School, Kamigadh, Amreli – 365440, Gujarat, India
Proprietor

Address for service in India/Agents address:
DHRUVALKUMAR D. BALADHA
DDB & Co., 605, Sanskar Heights, Nr. Umiya Circle, 150 Feet Ring Road, Rajkot-360004.

Proposed to be Used

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS, AND OTHER NONALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
MERCY
4421070  27/01/2020
M.BALRAJ trading as; APM AERATED WATER WORKS
NORTH STREET, KIDANGAN PANDALAM, S.KULATHUR VIA, PANDALAM PO-606402, TAMILNADU INDIA.
SOLO PROPRIETOR
Proposed to be Used
CHENNAI
SOFT DRINK BEVERAGES, CORBONATED WATER AND SYRUPS AND CONCENTRATES FOR THE PREPARATION THEREOF.
COOL BIRD

4421805  27/01/2020
KOTHA NARASIMHA REDDY
# 2/35, GIDDANGIVARI PALLI(VILLAGE), VEMPALLI(MANDAL), KADAPA, ANDHRA PRADESH 516350, INDIA.
CITIZEN OF INDIA

Address for service in India/Attorney address:
DEEPESH PIPALWA
# 115 & 116, First Floor, Model House, Dwarakapuri Colony, Punjagutta, Hyderabad, 500082 Telangana, India.

Proposed to be Used
CHENNAI
Beers, mineral, aerated, seltzer, table and bottled water and other non-alcoholic beverages and drinks, fruit drinks, juices and beverages, syrups and other preparations for making beverages, de-alcoholised drinks, beer wort, nonalcoholic cocktails, effervescing beverages (pastilles for), non-alcoholic fruit extracts, fruit nectars, ale, isotonic beverages and drinks, lemonades, malt wort, whey beverages, vegetable juices (beverages), nectars, powders for effervescing beverages, sarsaparilla (soft drinks and beverages), sorbets (beverages).
Sindhuplus

4422360  28/01/2020
K. PRABAKARAN
trading as ;SINDHUJAA AQUA FARMS
SURVEY NO. 201/5, EDAYANCHAVADI ROAD, THIRUCHITRAMBALAM VILLAGE, VANUR TALUK, VILLUPURAM DIST,
PIN - 605 111
SOLO PROPRIETOR
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER.
4426731  31/01/2020  
TREZEE FOOD VENTURES PRIVATE LIMITED  
18, GRACE COTTAGE, PADMANABA NAGAR CIVIL AERODROME POST COIMBATORE TN 641014  
Private Limited Company  
Address for service in India/Agents address:  
C. PRAKASH  
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.  

Proposed to be Used  
CHENNAI  
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages, Non-alcoholic wines.
KRISLAY
4429058  03/02/2020
MANOJ KUMAR CHAWEASIA TRADING AS SARVOTTAM ENTERPRISES
RAHIMPUR, P.O & P.S - PARSA BAZAR, PATNA-804453 (BIHAR)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2015
KOLKATA
Mineral & Aerated Water and other Non-Alcoholic Beverages, Soft Drinks, Fruit Drinks and Juices, Fruit Squashes, Syrups for Beverages, Sharbat (Beverage), Beer and Preparations for making Beverages.
VRISLAY
4429059  03/02/2020
MANOJ KUMAR CHAWEASIA TRADING AS SARVOTTAM ENTERPRISES
RAHIMPUR, P.O & P.S - PARSA BAZAR, PATNA-804453 (BIHAR)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2015
KOLKATA
Mineral & Aerated Water and other Non-Alcoholic Beverages, Soft Drinks, Fruit Drinks and Juices, Fruit Squashes, Syrups for Beverages, Sharbat (Beverage), Beer and Preparations for making Beverages.
2307426   28/03/2012
SARKAR PLYWOOD PVT LTD
3/2940-48, Subhan Badshah's Wadi, Chalamwad, Rustompura, Surat 395002, Gujarat
Manufacturer, Merchant and Exporter
A Company Incorporated under the Indian Company’s Act

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since: 04/10/1994

AHMEDABAD
Alcoholic Beverages [except beer].
Priority claimed from 04/09/2012; Application No. : 011160322 ;United Kingdom

2390242 05/09/2012

CHIVAS HOLDINGS (IP) LTD.
111-113 RENFREW ROAD PAISLEY RENFREWSHIRE PA3 4DY UK
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
1875561, 1876410, 2385504, 2385506, 2385507

DELHI
ALCOHOLIC BEVERAGES EXCLUDING WINES, SPARKLING WINES, CHAMPAGNE WINES, WINE-BASED BEVERAGES, SPARKLING WINE-BASED BEVERAGES AND CHAMPAGNE BASED BEVERAGES.
Trade Marks Journal No: 1942, 24/02/2020 Class 33

CITIZEN TOKEI KABUSHIKI KAISHA
trading as; CITIZEN WATCH CO., LTD.
1-12,6-CHOME, TANASHI-CHO, NISHI-TOKYO-SHI, TOKYO, JAPAN
MANUFACTURERS AND MERCHANTS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF JAPAN

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA
ALCOHOLIC BEVERAGES (EXCEPT BEERS)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3173262  01/02/2016
MOUNT GAY DISTILLERIES LIMITED
BRANDONS, SAINT MICHAEL, BARBADOS, WEST INDIES
MANUFACTURERS AND MERCHANTS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF BARBADOS, WEST INDIES

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since: 10/10/2014

To be associated with:
1653073, 2748487

KOLKATA
RUM

NO CLAM IS MADE TO EXCLUSIVE RIGHT TO USE “EST 1703, BARBADOS RUM, MAP OF THE ISLAND OF BARBADOS, BLACK BARREL” APART FROM THE MARK AS SHOWN.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1653073, 2748487..
3533587  25/04/2017
MS RHINO AGENCIES LIMITED
302, VIP Plaza, Veera Industrial Estate, Off Link Road, Oshiwara, Andheri (West), Mumbai - 400 053.
Active
Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.
Proposed to be Used
MUMBAI
Alcoholic beverages (except beers)
DA MILANO

3616885  21/08/2017

SURINDER MALIK
E-12, Connaught Place, New Delhi-110001.
INDIAN NATIONAL

Address for service in India/Attorney address:
YASHMI SEHGAL
A-33, NIZAMUDDIN EAST, NEW DELHI-110013

Proposed to be Used
DELHI
Alcoholic Beverages (Except Beers); Wines; Spirits and Liquors; Whisky; Rum; Vodka; Gin; Brandy included in Class 33.
3726283  12/01/2018
DHAWAN EXIM PRIVATE LIMITED
B-116, THIRD FLOOR, DDA SHEDS, OKHLA INDUSTRIAL AREA, PHASE-1, NEW DELHI, 110020
COMPANY INCORPORATED UNDER COMPANIES ACT-1956.

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Proposed to be Used
DELHI
Wine, Spirit, Liquor, Whisky, Rum, Gin, Vodka, Brandy, Scotch and Alcoholic Beverages
NOT CLAIMING EXCLUSIVE RIGHT OVER THE TERM PREMIUM WHISKY AND OTHER DESCRIPTIVE MATTER PRINTED ON THE LABEL..
KEWAL KIRAN CLOTHING LTD.
KEWAL KIRAN ESTATE, 460/7, I. B. PATEL ROAD, NEAR TIRUPATI UDYOG, GOREGAON (EAST), MUMBAI-400063
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
WINES, SPIRITS AND LIQUEURS INCLUDED IN CLASS 33
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3778439  15/03/2018
MOKSH S. PARDASANI
Sani Arma, Raut Lane, Near ISKCON Temple, Juhu, Ville Parle (West), Mumbai 400049
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Address for service in India/Angents address:
M.M. LEGAL ASSOCIATES
24/25, ESLPLANADE MANSION, 4TH FLOOR, NEAR KALA GHODA, FORT, MUMAI-400 023.
Proposed to be Used
MUMBAI
IN RESPECT OF GOODS INCLUDING ALCOHOLIC BEVERAGES LIKE WHISKY, SCOTCH, SINGLE MALT, WINES, SPIRITS AND LIQUORS (EXCEPT BEERS) AND OTHER PREPARATIONS FOR MAKING ALCOHOLIC BEVERAGES (SAID GOODS).
Sholey
3925413  24/08/2018
CORLEONE BEVERAGES AND DISTILLERY PVT. LTD.
2-907/26B Sedam Road, Gulbarga 585105, Karnataka
A Company incorporated under Indian Companies Act

Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India

Proposed to be Used
CHENNAI
Alcoholic beverages, brandy, cider, gin, liqueurs, rum, vodka, whisky, wine, distilled beverages, alcoholic extracts
3928064   28/08/2018
BRIHAN KARAN SUGAR SYNDICATE PVT. LTD.
B-102, DAFFODILS, WING-B, HIRANANDANI GARDENS, A.S. ROAD, POWAI, MUMBAI-400076, AS WELL AS, CORPORATE OFFICE AT 2nd FLOOR, OFFICE NO. S-5, STAR ZONE MALL, E-1 BLDG, NASHIK - PUNE ROAD, NASHIK-422101
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :02/05/1996
MUMBAI
ALCOHOLIC BEVERAGES INCLUDING, LIQUORS, COUNTRY LIQUORS, WHISKY, BRANDY, GIN, RUM, VODKA, WINES AND SPRITS (BEVERAGES) IN CLASS 33.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.2652770,2652769.
3951015  20/09/2018
GREAT GALLEON VENTURES LIMITED
308-309, Prince's Business Skypark, Scheme no. 54, A.B. Road Indore -452010 (M.P.)
Company Incorporated under Indian Company Act, 1956 through Director
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Used Since: 01/05/2016
MUMBAI
Alcoholic beverages (except beer).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (GOA).
3963981  04/10/2018
GREAT GALLEON VENTURES LIMITED
308-309, Prince's Business skypark, Scheme Number 54, A.B. Road, Indore-452010, (M.P.)
body incorporated under the companies Act, 1956

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
alcoholic beverages (except beer)
OLD TREASURY

3964721  05/10/2018

WOODPECKER DISTILLERIES AND BREWERIES PVT. LTD.
23, ZONE-II, MAHARANA PRATAP NAGAR, BHOPAL-462011.
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
MUMBAI
WINES, SPIRITS AND LIQUEURS INCLUDING INDIAN MADE FOREIGN LIQUOR, BEING GOODS INCLUDED IN CLASS-33
3979433  22/10/2018
KITCHEN KRAFT MODULER SYSTEMS PVT. LTD
A-104/105, LAXMAN SMRUTI CHS, NERURKAR ROAD, SHRIKHANDE WADI, DOMBIVLI EAST - 421 201 MAHARASHTRA
INDIA

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
4242669    22/07/2019
PGTG DISTRIBUTIONS PRIVATE LIMITED
316 F.LE PATPARGANJ NEW DELHI East Delhi DL 110092
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
VMS LEGAL SERVICES LLP
K-2/7, GROUND FLOOR, MODEL TOWN 2, NORTH DELHI, DELHI 110009

Proposed to be Used
DELHI

Alcoholic beverages(except beers)
Trade Marks Journal No: 1942, 24/02/2020 Class 33

4289237 10/09/2019
MR. ANIL B. GADVI TRADING AS NAVEEN DISTILLERY
Shed No.A2/1, Margao Industrial Estate, Margao, Goa-403 601.
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since: 28/03/2000

To be associated with:
1625414

MUMBAI
WINE
4304826     26/09/2019

VIJAY SALES
384, VEER SAVARKAR MARG, OPP. SIDDHI VINAYAK TEMPLE, PRABHADEVI, MUMBAI-400025, MAHARASHTRA, INDIA
REGISTERED PARTNERSHIP

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI

ALCOHOLIC BEVERAGES; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
Old selection

4319121    12/10/2019
ROCK AND STORM BOTTLERS PVT. LTD.
Plot no 214 Industrial area, Phase 1 Chandigarh
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Alcoholic Beverages Except Beers
BSB TROUVAILLE
4326450  21/10/2019
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
trading as ;BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
418, DLF PRIME TOWERS OKHLA PHASE-1, NEW DELHI-110020
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
YAJUR BHALLA
D-52, PANCHSHEEL ENCLAVE, NEW DELHI-110017

Proposed to be Used
To be associated with:
4279672
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
BSB NAKAMURA
4326452   21/10/2019
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED trading as ;BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
418, DLF PRIME TOWERS OKHLA PHASE-1, NEW DELHI-110020
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
YAJUR BHALLA
D-52, PANCSHEEL ENCLAVE, NEW DELHI-110017

Proposed to be Used
To be associated with:
4279672

DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
4401845  08/01/2020
AMBICA BLENDING & BOTTLING PRIVATE LIMITED
INDRA COLONY, BADI SADRI, CHITTORGARH RJ 312403
BODY INCORPORATE

Address for service in India/Attorney address:
BABU LAL SHARMA
Plot No. 60, Shyam Vatika, Goner Road Luniyawas, Jaipur Rajasthan 302031

Proposed to be Used
AHMEDABAD

BLENDED WHISKY INCLUDED IN CLASS 33.
AUGUST MOON

4405340   10/01/2020

RUCHI AGASHE

B6/8, 1st Floor, Vasant Vihar New Delhi -110057

Individual

Address for service in India/Attorney address:

VINAYAK TYAGI

Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used

DELHI

Alcoholic beverages; Alcoholic preparations for making beverages
STREET HAWK
4405345  10/01/2020
RUCHI AGASHE
B6/8, 1st Floor, Vasant Vihar New Delhi -110057
Individual
Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301
Proposed to be Used
DELHI
Alcoholic beverages; Alcoholic preparations for making beverages
THANEDAR
4405346  10/01/2020
RUCHI AGASHE
B6/8, 1st Floor, Vasant Vihar New Delhi -110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI
Alcoholic beverages; Alcoholic preparations for making beverages
SUBEDAR

4405347    10/01/2020

RUCHI AGASHE
B6/8, 1st Floor, Vasant Vihar New Delhi-110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI
Alcoholic beverages; Alcoholic preparations for making beverages
BLUE STROKE
4405364  10/01/2020
PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi-110057
Individual
Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301
Proposed to be Used
DELHI
Alcoholic beverages; Alcoholic preparations for making beverages
4409688    16/01/2020
ASHOKA DISTILLERS & CHEMICALS PVT LTD.
501-CHIRANJIV TOWER, 43-NEHRU PLACE, NEW DELHI- 110019.
A Company incorporated under The Companies Act, 1956.

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
17/9 WEST PATEL NAGAR, NEW DELHI - 110 008.
Used Since :31/03/2015

To be associated with:
2173032, 2640471, 2735568

DELHI
Wines & Spirits, Whisky, Vodka, Rum, Gin, Brandy, Country Liquor included in Class 33.
POTENT SIZZLER WHISKY

4412617    18/01/2020

CHANDIGARH DISTILLERS & BOTTLERS LTD.
S.C.O. 140-141, SECTOR 34-A, CHANDIGARH

A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Alcoholic beverages, except beers
BLITZ

4413561    20/01/2020
HARTFORD EASTERN HOLDINGS LLC.
2, BERKERY PLACE, ALPINE, NEW JERSEY, NJ 07620-0398, USA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GAli ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES, WINES, SPIRITS AND LIQUEURS.
Trade Marks Journal No: 1942, 24/02/2020  Class 33

4414617 21/01/2020
JIL TRADING PVT.LTD.
4TH FLOOR BHANDARI HOUSE 91 FLOOR BHANDARI PLACE NEW DELHI-110019
A company Incorporated under the Indian Companies Act
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
To be associated with:
1104326, 2605778
DELHI
ALCOHOLIC BEVERAGES INCLUDED IN CLASS 33.
Trade Marks Journal No: 1942, 24/02/2020

AC Double Black

4414618 21/01/2020
JIL TRADING PVT.LTD.
4TH FLOOR BHANDARI HOUSE 91 FLOOR BHANDARI PLACE NEW DELHI-110019
A company Incorporated under the Indian Companies Act

Address for service in India/Agents address:
The ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used

To be associated with:
1104326

DELHI

ALCOHOLIC BEVERAGES INCLUDED IN CLASS 33.
IMPERIAL VS RESERVE BRANDY

4417067   23/01/2020
IMPERIAL SPIRITS LIMITED
trading as ;IMPERIAL SPIRITS LIMITED
MANIAKARANCHALLA, GOVINDAPURAM, CHITTUR TALUK, PALAKKAD DT, KERALA.
MANUFACTURER AND MERCHANTS
(A COMPANY INCORPORATED UNDER THE INDIA COMPANIES ACT, 1956)

Proposed to be Used
CHENNAI
ALCOHOLIC BEVERAGES INCLUDING BRANDY, WHISKY, RUM, VODKA, GIN
LYDIA EXPORT & IMPORT PRIVATE LIMITED
NO:6UG2, KAMAT KINARA MIRAMAR PANAJI North Goa GA 403001 IN
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Alcoholic beverages; Alcoholic preparations for making beverages; Wine; Whisky; Rum; Brandy; Vodka
SR'S MR. X

4419107   24/01/2020

SHIRAM AGRIVENTURES PVT. LTD.
VILLAGE- THANT JUT, POST OFFICE: RAJA KA TAJPUR, DISTRICT: BIJNOR, U.P.
MANUFACTURER
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SHIVNATH KUMAR ADVOCATE
719-A, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054.

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES(EXCEPT BEERS).
GRAYSON'S MILLENNIAL'S CHOICE

4420850    27/01/2020
GRAYSON DISTILLERS AND VINTNERS PRIVATE LIMITED
UNIT NO.202, 2ND FLOOR, SUNNY VALE, 35/1, MEANEE AVENUE ROAD, BANGALORE - 560042
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MAHESH NEDUNGADI
#2/8, 3rd Floor, Sujee House, Magrath road, Bangalore 560 025

Proposed to be Used
To be associated with:
4380257, 4396645

CHENNAI
ALCOHOLIC BEVERAGES (EXCEPT BEER)
HEROLD MARTIN

4421160    27/01/2020
MARTIN WINERIES
Flat No. 502 , Opposite Mile Stone , Junwani , Kohka Road , Bhilai , Dist.- Durg (C.G.) Pincode-490001
Partnership firm under Indian Partnership Act through Partner
Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Alcoholic beverages (except beer) .
GRAYSON'S MILLENNIAL'S CLUB

4421259   27/01/2020
GRAYSON DISTILLERS AND VINTNERS PRIVATE LIMITED
UNIT NO.202, 2ND FLOOR, SUNNY VALE, 35/1, MEANEE AVENUE ROAD, BANGALORE - 560 042
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MAHESH NEDUNGADI
#2/8, 3rd Floor, Sujee House, Magrath road, Bangalore 560 025

Proposed to be Used
CHENNAI
ALCOHOLIC BEVERAGES (EXCEPT BEER)
J.S.S. TOBACCO LTD
SUITE 404 ALBANY HOUSE 324/326 REGENT STREET LONDON UK W 1 B 3 HH
MANUFACTURER AND MERCHANTS

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
CIGARETTES; CIGAR; TOBACCO MANUFACTURED & RAW; SMOKERS `ARTICLES; MATCHES
2589152  02/09/2013

JITU BHAI PATEL
POST-RAMPURHAT,DIST.BIRBHUM,PIN-731224,WEST BENGAL,INDIA
MANUFACTURER, MERCHANT/TRADERS

Address for service in India/Attorney address:
PAWAN KUMAR MAHESHWARI, ADVOCATE
C/O.KPLM & CO.,6A KIRAN SHANKAR ROY ROAD,2ND FLOOR,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/12/2008

KOLKATA
“Biri & Tobacco, Smoker Articles.”

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER.
KPH COSMOS
3364118 16/09/2016
KAMLA KANT CHAURASIA
trading as ;KAMLA KANT & COMPANY LLP
28/114, PHEEL KHANA KANPUR, U.P.
MANUFACTURERS, MERCHANTS, TRADERS AND SELLERS
A LIMITED LIABILITY PARTNERSHIP CONCERN
Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVVOCATES
Kamla Kant & Company, LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh
Used Since :04/01/2013
DELHI
CIGARETTES, CHEWING TOBACCO, TOBACCO, ZARDA, GUTKA, MATCHES BEING THE GOODS INCLUDED IN CLASS 34
3434463 16/12/2016
M/S.SHIAM BETELNUT PVT.LTD
trading as ;M/S.SHIAM BETELNUT PVT.LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
MANUFACTRER AND TRADERS
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since :01/01/2015
To be associated with:
2893216, 3058980
DELHI
ZARDA ,CHEWING TOBACCO, SMOKERS ARTICLES; SAFETY MATCHES, ZARDA WITH PAN MASALA, KHAINI, GUTKHA (PAN MASALA CONTAINING TOBACCO), QUIWAM, BIRI, CIGARETTE & SNUFF
3434468  16/12/2016
M/S.SHIVAM BETELNUT PVT.LTD
trading as ;M/S.SHIVAM BETELNUT PVT.LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
Manufacturer and merchant
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :29/09/2016
DELHI
ZARDA, CHEWING TOBACCO, SMOKERS ARTICLES; SAFETY MATCHES, ZARDA WITH PAN MASALA, KHAINI, GUTKHA
(PAN MASALA CONTAINING TOBACCO), QUIWAM, BIRI, CIGARETTE & SNUFF
3481515   13/02/2017
SH. VISHAL GOYAL,
trading as ;SUHANA FLAVOURS.
KHASRA NO.-482-483, OPP. SAMBHAV FARM HOUSE, VILLAGE KADIPUR, NEW DELHI-110036, INDIA.
MERCHANTS AND MANUFACTURER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/08/2015
To be associated with:
3060033
DELHI
tobacco molasses; tobacco substitutes, namely, flavoured molasses; tobacco substitutes, namely, herbal molasses; molasses for use in smoking through hookah; tobacco, raw or manufactured; chewing tobacco, tobacco leaves, hookah tobacco; qiwam, bidies, cigarettes, cigars; gudakhu, gutkha, zarda, khaini; smokers' articles, match boxes; snuff, zafrani, patti included in class 34
3481517    13/02/2017
SH. VISHAL GOYAL,
trading as ;SUHANA FLAVOURS.
KHASRA NO.-482-483, OPP. SAMBHAV FARM HOUSE, VILLAGE KADIPUR, NEW DELHI-110036, INDIA.
MERCHANTS AND MANUFACTURER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/08/2015
To be associated with:
5060033
DELHI
tobacco molasses; tobacco substitutes, namely, flavoured molasses; tobacco substitutes, namely, herbal molasses; molasses for use in smoking through hookah; tobacco, raw or manufactured; chewing tobacco, tobacco leaves, hookah tobacco; qiwam, bidies, cigarettes, cigars; gudakhu, gutkha, zarda, khaini; smokers' articles, match boxes; snuff, zafrani, patti included in class 34
3489075  21/02/2017
SH. VISHAL GOYAL.
trading as ;SUHANA FLAVOURS.
KHASRA NO.-482-483, OPP. SAMBHAV FARM HOUSE, VILLAGE KADIPUR, NEW DELHI-110036, INDIA.
MERCHANTS AND MANUFACTURER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/08/2015
DELHI
tobacco molasses; tobacco substitutes, namely, flavoured molasses; tobacco substitutes, namely, herbal molasses; molasses for use in smoking through hookah; tobacco, raw or manufactured; chewing tobacco, tobacco leaves, hookah tobacco; qiwam, bidies, cigarettes, cigars; gudakhu, gutkha, zarda, khaini; smokers' articles, match boxes; snuff, zafrani, patti included in class 34
3632453   11/09/2017
ADIL MASOOD TRADING AS M/S. A.S. TRADING CO.
31, BHAWANI NAGAR, DR. HEENA KAUSER WALI GALLI, MEERUT-250002 (U.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/1963
DELHI
Beedis, cigarettes, gutka, tabacco products and safety matches being goods
No exclusive rights over the descriptive matters appearing on the label.
3682457   20/11/2017
MR. YUNUS KHAN TRADING AS SHAMA BIDI COMPANY
Vasion Nagar, Bilhaur, Kanpur Nagar, Distt. Kanpur (U.P.).
(Proprietor)
Address for service in India/Agoents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/01/2005
DELHI
Bidi
IMPERIAL GOLD

3689232  28/11/2017

STYLE ENTERPRISES PVT. LIMITED
PREMISES NO. 20, “SGM PLAZA” (FIRST FLOOR), 8/226, ARYA NAGAR, KANPUR- 208002
PVT. LIMITED COMPANY

Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI

TOBACCO INCLUDING TOBACCO PRODUCTS; SMOKERS’ ARTICLES AND MATCHES.
ZERO
3692082  01/12/2017
DHARAMPAL SATYAPAL SONS PRIVATE LIMITED
4828/24, PRAHLAD LANE, ANSARI ROAD, DARYAGANJ, NEW DELHI
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
Chewing Tobacco and tobacco products (including substitutes) included in Class 34.
ZEROS
3692085   01/12/2017
DHARAMPAL SATYAPAL SONS PRIVATE LIMITED
4828/24, PRAHLAD LANE, ANSARI ROAD, DARYAGANJ, NEW DELHI
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
The ACME Company
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
Chewing Tobacco and tobacco products (including substitutes) included in Class 34.
ZEROES

3692088   01/12/2017

DHARAMPAL SATYAPAL SONS PRIVATE LIMITED
4828/24, PRAHLAD LANE, ANSARI ROAD, DARYAGANJ, NEW DELHI
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

Chewing Tobacco and tobacco products (including substitutes) included in Class 34.
NINE

3701768  13/12/2017

SH. AMAR TULSIYAN
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :07/07/2017

DELHI

Articles of tobacco including chewing tobacco, gutkha, khaini, zarda and match boxes.
3705279  18/12/2017
MANOJ KUMAR JAISWAL
16/364, POLICE LINE CHAURAHA RAIBARELY (U.P.), (INDIA)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIHAR COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since :01/04/2009
DELHI
CHEWING TOBACCO, KHAINI.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2456060.
SIR GOLDEN LEAF
3718205 03/01/2018
STYLE ENTERPRISES PVT. LIMITED
PREMISES NO. 20, “SGM PLAZA” (FIRST FLOOR), 8/226, ARYA NAGAR, KANPUR- 208002
PVT. LIMITED COMPANY
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.
Proposed to be Used
DELHI
TOBACCO AND TOBACCO-MIX PRODUCTS INCLUDING CHEWING TOBACCO, ZAFRANI ZARDA, KHAINI AND SURTI; SMOKERS’ ARTICLES AND MATCHES.
3726624  13/01/2018
KRISHNA GUPTA
114, ANSARI ROAD, DARYA GANJ, NEW DELHI-110002
Individual
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :14/08/2013
DELHI
Gutka, Zarda, Khaini, Quiwam, Snuff, Tobacco (Raw or Manufactured), Chewing Tobacco, Constituents of Chewing Tobacco, Smokers Articles, Beedi, Cigarettes, Cigar, Matches, Ashtrays for smokers, Lighter for smokers.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2580454.
3729870  17/01/2018
JAGAT NARAIN MISHRA, AN ADULT INDIAN NATIONAL, SOLE-PROPRIETOR OF M/S. NARAIN ENTERPRISES
MALAULI, GOSAINGANJ, LUCKNOW, (U. P.) PIN CODE-227125
INDIVIDUAL
Address for service in India/Angents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI
TOBACCO AND TOBACCO PRODUCTS INCLUDING LIME MIXED TOBACCO, CHEWING TOBACCO, ZAFRANI ZARDA, KHAINI AND SURTI.
JAMALUDDIN SIDDIQUI TRADING AS BENGAL BIDI FACTORY
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since :01/04/2010

DELHI
Bidi
3797607 05/04/2018
VRAJLAL MANILAL AND CO.
Purbiao Tori, Sagar, Distt – Sagar-470001, Madhya Pradesh, India
Partnership Firm
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since :01/01/1980
MUMBAI
Bidis; cigarette, smoker’s articles; cigarettes cases; cigarette filters; match boxes, lighters for smokers, tobacco pipes; mouthpieces for cigarette holders, processed or unprocessed tobacco, chewing tobacco
3860848   15/06/2018
M/S. MISHAQ M. GULAM ALIAS MODERN BIDI FACTORY
MISSION CHOWK, KATNI-483501 (M.P.)
An Indian Partnership Firm
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/04/1958
MUMBAI
BIDIS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..REGISTERED APPLICATION NO. 567033..
3867635  22/06/2018
P.L. ENAYATHULLA CO.
No. 144, ALLIYAR STREET, DHARNAMEPET, GUDIYATTAM – 632 601
PARTNERSHIP FIRM
Address for service in India/Attorney address:
P C N RAGHUPATHY
NO. 38, ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002
Used Since :01/12/1927
CHENNAI
BEEDI
3874019  29/06/2018
P. SUNDARAM
NO. 46, BHARATHIYAR STREET, PICHANOOR, GUDIYATTAM - 632 601, VELLORE.
TRADING AS ANDAL MATCH WORKS

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since : 01/04/2015

CHENNAI
SAFETY MATCHES
4027085  14/12/2018
MOHAMMED SHAFFEEQ AJMERI S/O. CHAND MOHAMMED
TRADING AS M/s. BHAROSA BEEDI WORKS AT- MOMIN MOHALLA, WARD No. 6, BEGUN, CHITTORGARH RAJASTHAN
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
BEEDI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SPECIAL.
BHIMSEN

4040872  29/12/2018
DILIPBHAI BHAGWANBHAI CHAKLASIYA PROPRIETOR OF RAJVI ENTERPRISE
G-3, ORCHID HARMONY, OPP. FIRE STATION, GAURAV PATH ROAD, PALANPORE, ADAJAN, SURAT
Individual

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
TOBACCO; SMOKERS' ARTICLES; MATCHES; CHEWING TOBACCO; KHAINI (RAW TOBACCO); KISERU [LONG JAPANESE TOBACCO PIPES]; FLAVORINGS, OTHER THAN ESSENTIAL OILS, FOR TOBACCO; KIZAMI [JAPANESE SHREDDED TOBACCO]; CIGAR BOXES; CIGARS; KRETEKS; LEAF TOBACCOA INCLUDING ZARDA (PAN MASALA CONTAINING TOBACCO) KHAINI, GUTKA, QUIWAM INCLUDED IN THIS CLASS
4045556  03/01/2019
RUKSHO PRODUCTS
16, ILABEN ESTATE, NEAR AARVEE DENIM, JEANS FACTORY, NAROL SARKHEJ HIGHWAY, AHMEDABAD 382405, GUJARAT, INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India

Proposed to be Used
AHMEDABAD
Cigarettes, Electronic Cigarettes, Cigarette Filters, Cigarettes containing tobacco substitutes, not for medical purposes, Cigarette Cases, Cigarette Holders, Liquid solutions for use in electronic cigarettes, Smokers’ Articles for Electronic Cigarettes, Snus, Filter Khaini, Khaini.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE “Wow”.
Trade Marks Journal No: 1942, 24/02/2020 Class 34

4049932 08/01/2019
PARESH RAJKUMAR THAVANI PROPRIETOR OF PR PRODUCTS
5, RAJAVEER MARKET, SHORABJI COMPOUND, OPP. SURYOLOK TOWER, OLD VADAJ, AHMEDABAD - 380013. GUJARAT – INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Used Since: 17/06/2014

AHMEDABAD

BEEDI, TOBACCO, CHEWING TOBACCO AND TOBACCO PRODUCTS, KHAINI, ZAFRANI ZARDA, SNUFF IN CLASS 34.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Trade Marks Journal No: 1942 , 24/02/2020 Class 34

4049934 08/01/2019
PARESH RAJKUMAR THAVANI PROPRIETOR OF PR PRODUCTS
5, RAJAVEER MARKET, SHORABJI COMPOUND, OPP. SURYOLOK TOWER, OLD VADAJ, AHMEDABAD - 380013. GUJARAT – INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Used Since :17/06/2014

AHMEDABAD

BEEDI, TOBACCO, CHEWING TOBACCO AND TOBACCO PRODUCTS, KHAINI, ZAFRANI ZARDA, SNUFF IN CLASS 34.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..

Transliteration : PR PARESH KALKATI TAMAKU
GWALIA
4083239  11/02/2019
VAMAN FOOD INDUSTRIES PRIVATE LIMITED
49, PANCHARTNA INDUSTRIAL ESTATE, CHANGODAR, DIST. AHMEDABAD 382213. GUJARAT - INDIA.
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
TOBACCO, GUTKHA, CHEWING TOBACCO, MAWA BEING ZARDA MIX PAN MASALA, ZAFRANI ZARDA, KHAINI,
TOBACCO (RAW OR MANUFACTURED), TOBACCO PRODUCTS, TOBACCO BLENDED BETELNUT AND KATHA, PAN
MASALA CONTAINING TOBACCO, SMOKERS, ARTICLES, MATCHES, BIDI, CIGARETTE, SNUFF, QUIWAH, HOOKA
TOBACCO PAST, ZAFRANI PATTI IN CLASS 34.
MAHENDRAKUMAR TRIBHOVANDAS THAKKAR, SOLE PROPRIETOR, TRADING AS PRAKASH TRADING CO.
MAIN BAZAAR, NEAR HDFC BANK, HARIJ-384 240, GUJARAT
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :11/01/2018

AHMEDABAD
SAFETY MATCHES
4237529    17/07/2019
SYED IRFANUDDIN PROPRIETOR, TRADING AS UNIQUE TOBACCO PRODUCTS
D.No.18-13-8/A/5, Bandlaguda, Post Keshavgiri, Hyderabad-500005
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :02/01/2010

CHENNAI
Gutkha, Zarda, Khaini, Quiwam and chewing tobacco.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2500192,3055072.
Trade Marks Journal No: 1942, 24/02/2020  Class 34

4300170 21/09/2019
MAYUR KUNDANBHAI JESANI, Prop. R. K. TRADING, GRAIN MARKET,
GRAIN MARKET, OPP. CHAMBER HALL ROAD,
PROPRIETORSHIP
Address for service in India/Attorney address:
GAURAV PANDYA
241 Madhav Square Limda Lane Corner Jamnagar Gujarat 361001
Used Since :08/01/2014

AHMEDABAD
Tobacco and Products including in this Class-34.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4310417 02/10/2019
M/S. NIZAM MATCHES PRIVATE LIMITED
2/90 – A, PAZHANKOTTAI, SANKARANKOIL, TIRUNELVELI DISTRICT –628 552, TAMIL NADU, SOUTH INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
V VASUKI
NO-81, SORNA MEENA NAGAR 3RD STREET, THIRUMOHURE ROAD, OTHAKADAI, MADURAI-625107
Used Since :09/03/1995
CHENNAI
SAFETY MATCHES, MATCHES.
REVELRY

4322501  16/10/2019

SH. SANJAY GOEL TRADING AS S.S.M. EXPORTS.
C-58, 3RD FLOOR, PREET VIHAR, DELHI-110092.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
AJAY DEVGN

4325200    18/10/2019
VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

To be associated with:
1729552, 4267045

MUMBAI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
4380411  17/12/2019
DIGMBAR PRASAD JAIWAL TRADING AS JAIWAL ENTERPRISES
P.NO. 67, SURYA NAGAR, GALI NO. 3, RISHI GALAV NAGAR, GALTA GATE, JAIPUR, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :17/01/2018
AHMEDABAD
CIGRATTE ROLLING PAPER
KHOOB
4383900  20/12/2019
VIRENDER RAI
C-40/F-1, SHALIMAR GARDEN EXTN-2, SHALIMAR GARDEN, GHAZIABAD, UTTAR PRADESH-201005
PAN MASALA AND TOBACCO PRODUCTS
INDIVIDUAL
Proposed to be Used
DELHI
CHEWING TOBACCO, SMOKING TOBACCO, BIDI, CIGARETTE, GUTKHA, ZARDA, KHAINI, PAN MASALA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4398868  06/01/2020
ASHOK KUMAR KUKREJA
HOUSE NO.38, SECTOR -7A, FARIDABAD-121006.
INDIVIDUAL
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091
Proposed to be Used
DELHI
Matchboxes.
PLAY RUN

4404122   09/01/2020
SHIVAM TRADING AS PLAY RUN
HOUSE NO 190, RAILWAY ROAD, SHADI NAGAR AZAD PUR, NEW DELHI-110033
INDIVIDUAL

Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078

Proposed to be Used
DELHI
Tobacco, smokers’ articles, matches.
**Kofy**

**4410486  16/01/2020**

SHAFIK UMARBHAI MANIAR

10/B, Mena Gurjari SOC., OPP. Kamdheu SOC., NR. P.T.Collage, Narayan Nagar Road, Paldi, Ahmedabad – 380007, Gujarat

Individual

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :11/07/2016

AHMEDABAD

Gas containers for cigar lighters, Gas containers for cigarette lighters.
4410714   17/01/2020

AYUSH BHATIA
f-19/53 sector-8 rohini delhi-85
INDIVIDUAL

Address for service in India/Attorney address:
HINDOL NANDI
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasba, Kolkata, West Bengal 700107

Proposed to be Used
DELHI
hookahs flavor, tobacco flavor molasses, tobacco and tobacco products
SONET SANITARYWARES AN INDIAN PARTNERSHIP FIRM
8-A, NATIONAL HIGHWAY, LALPAR ROAD, MORBI - 363642. GUJARAT - INDIA.

NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES INCLUDED IN CLASS – 34.
4415656   22/01/2020
T G HARIGOPAL
OLD N0 :16, NEW STREET, MANNADY, CHENNAI - 600001.
MANUFACTURER AND MERCHANT
INDIVIDUAL
Used Since :28/01/1961
To be associated with:
200391
CHENNAI
" MADRAS SNUFF " MANUFACTURERS AND MERCHANT
4416214  22/01/2020
RAJESHKUMAR JAGJIVANDAS TANNA PROPRIETOR OF NIDHI PRODUCTS
NAVANAGAR VADA, STREET NO. 3, SHREE PALACE APARTMENT, BLOCK NO. 206, VANJARI ROAD, JUNAGADH – 362001, GUJARAT, INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD

TOBACCO
FAPUJASA

4416565   22/01/2020
FAKHARUDDIN ANSARI AND SAMSHER ALI ANSARI
Azad Nagar, Koraon, Allahabad - 212306, Uttar Pradesh
An Indian Nationals

Address for service in India/Attorney address:
RAYSUN LEGAL
3-F, POCKET-III, MAYUR VIHAR PHASE - I, MAYUR VIHAR, NEW DELHI - 110091

Proposed to be Used
DELHI
BIDI, SAFETY MATCHES, CHEWING TOBACCO, SNUFF, SNUFF BOX HOLDERS; CIGARETTES AND TOBACCO PRODUCTS
KHOOB CHAND

4416689    23/01/2020

VIRENDER RAI
C-40/F-1, SHALIMAR GARDEN EXTN-2, SHALIMAR GARDEN, GHAZIABAD, UTTAR PRADESH-201005
PAN MASALA AND TOBACCO PRODUCTS
INDIVIDUAL

Proposed to be Used
DELHI
CHEWING TOBACCO, SMOKING TOBACCO, BIDI, GUTKHA , ZARDA , KHAINI, PAN MASALA
DIVESH BIRI NO -065

4417892    24/01/2020
BALDEV RAJ SHARMA
GC-9, PUL PEHLADPUR, BADARPUR, NEW DELHI 110044, INDIA
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
BIRI
4418383  24/01/2020
SUVARNA SADHULA , PROPRIETOR , SUVARNA BIDI WORKS
9-24 , Yogeshwara Colony , Mamidipally , Armoor , Nizamabad ( Telangana ) Pincode- 503224
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
CHENNAI
Beedi as Smokers' articles.
4419276  24/01/2020
P.VIJAYAKUMAR
P.K.TRADERS, 157 F/1, A.R.A.P.V. COMPLEX MAIN ROAD, KOVILPATTI
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Match boxes
Trade Marks Journal No: 1942 , 24/02/2020 Class 34

4419850 25/01/2020
JITU BHAII PATEL TRADING AS RAJ BIRI FACTORY
MITHAIWALA MANSION, GROUND FLOOR, 12TH KHETWADI, OPP. BALWAS HOTEL, MUMBAI-400 004
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Used Since :01/12/2008
MUMBAI
BIRI, TOBACCO, SMOKERS ARTICLES AND MATCHES INCLUDED IN CLASS 34
GOLD FRESH

4419970    25/01/2020
RUDRA VENTURES PVT. LTD.
VILLAGE SEERA, RAHON ROAD, LUDHIANA (PB.)
A BODY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since :01/04/2017

DELHI

Cigarettes, Tobacco, Chewing Tobacco & Smokers' Articles.
SH. RAHUL KANSAL PROPRIETOR OF GOODFAIR INTERNATIONAL.
20, REHMAN BUILDING, NAVEEN SHAHDARA, DELHI-110032.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

TOBACCO PRODUCTS; TOBACCO SUBSTITUTES, NONE BEING FOR MEDICINAL OR CURATIVE PURPOSES; HAND ROLLING TOBACCO; CIGARETTES; CIGARETTE PAPERS, CIGARETTE TUBES, CIGARETTE FILTERS, POCKET CIGARETTE ROLLING MACHINES, HAND HELD MACHINES FOR INJECTING TOBACCO INTO PAPER TUBES; BIRI, CIGAR LIGHTER AND TABLE LIGHTER, SMOKERS ARTICLES AND MATCHES.
4422095  28/01/2020

MR. DEVENDRA SINGH RATHORE PROPRIETOR OF JAI SHREE BALAJI ENTERPRISES.
A-191, LAXMIPURAM KAMAL EAT BHATTA KE PASS, TRANSPORT NAGAR GWALIOR, GWALIOR, MADHYA PRADESH-474009.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Vojna Vihar, Delhi-110092

Proposed to be Used
MUMBAI
ZARDA.